DIRECTORATE GENERAL OF FOREIGN TRADE

(DES-II SECTION)

RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.03/81 SCHEDULED ON 19.05.2015

Please Note

(i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in

(ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm may go through the same and respond accordingly.

(iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm and may be responded accordingly.

The Meeting No. 03/81 of Norms Committee-II for the year 2015-16 scheduled to be held on 19.05.2015 was actually held on 02.06.2015 under the Chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1	Shri S.K. Jain, Sr. D.O.	DIPP
2	Shri S.K. Bhatnagar, Deputy I.A.	MOS
3	Shri Gajraj Singh, Sr. D.O.	DHI
4	Shri K.S. Sodhi, Asstt. Director (ME)	MSME
5	Shri Pradyumna Sahu, FTDO	DGFT

1	**Case No.:13/16/81-ALC2/2011**	Party Name:K.S.INSTRUMENTS PVT.LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00114/AM12/	RLA File :07/24/040/00061/AM12/	Lic.No/Date:0710079473 30.05.2011	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 17.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder.			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015

	Case No.:7/18/81-ALC2/2014	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00626/AM15/	RLA File :13/24/040/00028/AM12/	Lic.No/Date:1310037398 08.11.2011	

2 **Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/2 dated 02/06/2015 as under:-

1. Net weight of export items at Sl. No. 1, 2, 3 & 4 may be specified as 20785 Kgs., 31010 Kgs., 24352 Kgs. & 12285 Kgs. respectively
2. Quantities of import items at Sl. No 1, 4 & 7 viz. Alumimium Ingots may be allowed as applied for i.e. 11806.5 Kgs., 20240 Kgs. & 18103 Kgs. respectively.
3. Quantity of import item at Sl. No. 10 viz. Alumimium Ingots may be allowed as 9964 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 4
4. Quantities of import items at Sl. No. 3, 6, 9 & 12 viz. XLPE Compound may be allowed as applied for i.e. 2318.1 Kgs., 3974 Kgs., 3257 Kgs.& 1584 Kgs. respectively.
5. Import items at Sl. No. 2, 5, 8 & 11 viz. PVC Compound may be deleted as not used in the export items.

RA may take suitable consequential action accordingly.

	Case No.:6/18/81-ALC2/2014	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00625/AM15/	RLA File :13/24/040/00041/AM12/	Lic.No/Date:1310038617 31.01.2012	Defer Date:30.06.2015

3 **Decision :** NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/3 dated 02/06/2015 as under:-

1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
2. Net weight per KM of each Cable.
3. Material balancing viz. net content of each imported and indigenous input per KM of export product.

Foreign Trade Development Officer
Director to Govt. of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

4. Wastage claimed on each import items, if any.

The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

4	**Case No.:8/18/81-ALC2/2014**	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00627/AM15/	RLA File :13/24/040/00040/AM12/	Lic.No/Date:1310038618 31.01.2012	Defer Date:30.06.2015

Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/4 dated 02/06/2015 as under:-

1. Voltage rating of cables.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable.
4. Material balancing viz. net content of each imported and indigenous input per KM of export product.
5. Wastage claimed on each import items, if any.

The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

5	**Case No.:2/12/81-ALC2/2014**	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00403/AM15/	RLA File :02/24/040/00012/AM13/	Lic.No/Date:0210176895 25.04.2012	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

vide U.O. No. 12/62/2015-TSW/5 dated 02/06/2015 as under:-

1. Words "0.2 mm to 3.5 mm Thk" may be suffixed with the description of export item.
2. Words "3.6 mm to 6 mm Thk" may be suffixed with the description of import item and its quantity may be allowed as 1.01 Kg./Kg. content in the export item as claimed by the firm

RA may take suitable consequential action accordingly.

6	**Case No.:6/16/81-ALC2/2012**	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00313/AM13/	RLA File :03/94/040/00129/AM13/	Lic.No/Date:0310709777 20.09.2012	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 03.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015			

7	**Case No.:7/25/81-ALC2/2012**	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00458/AM13/	RLA File :13/24/040/00047/AM13/	Lic.No/Date:1310041928 18.01.2013	Defer Date:30.06.2015
	Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.			

8	**Case No.:23/25/81-ALC2/2012**	Party Name:MC COM INDUSTRIES (INDIA) PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00474/AM13/	RLA File :03/95/040/00818/AM13/	Lic.No/Date:0310721688 22.01.2013	Defer Date:30.06.2015

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

Decision : NC noted that MSME Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

9	**Case No.:34/24/81-ALC2/2013**	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00422/AM14/	RLA File :05/24/040/00474/AM13/	Lic.No/Date:0510351299 11.04.2013	Defer Date:30.06.2015

Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.

10	**Case No.:5/5/81-ALC2/2013**	Party Name:PEARL INSULATIONS PVT. LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00107/AM14/	RLA File :07/24/040/00534/AM13/	Lic.No/Date:0710094882 17.04.2013	Defer Date:30.06.2015

Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(108)/2015/TSW(B)/188 dated 24.04.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

11	**Case No.:13/5/81-ALC2/2013**	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00115/AM14/	RLA File :05/24/040/00030/AM14/	Lic.No/Date:0510353167 03.05.2013	Defer Date:30.06.2015

Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:14/5/81-ALC2/2013	Party Name:JMW INDIA (P) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00116/AM14/	RLA File :05/23/040/00062/AM14/	Lic.No/Date:0510355876 31.05.2013	Defer Date:30.06.2015
12	**Decision** :NC observed that CLA Delhi vide letterNo.05/23/040/62/AM14ZALC-1 dated 17.04.2014 informed that this AA was issued on repeat basis. However, NC noted that the file no. earmarked was for another AA No. 0510347195 dated 22.02.2013. A letter was issued to CLA seeking clarification on this issue. The reply of CLA is still awaited. Hence NC decided to send a reminder to CLA to expedite the reply. The case stands deferred to 30.06.2015.			

	Case No.:37/3/81-ALC2/2014	Party Name:RADIALL INDIA PRIVATE LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
13	HQ File :01/81/050/00134/AM15/	RLA File :07/24/040/00541/AM13/	Lic.No/Date:0710095951 17.06.2013	Defer Date:30.06.2015
	Decision :NC observed that the reply of the firm is under examination of DeitY w.e.f. 20.10.2014. NC decided to send a reminder to DeitY to expedite the reply. The case stands deferred to 30.06.2015.			

	Case No.:23/15/81-ALC2/2013	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
14	HQ File :01/81/050/00238/AM14/	RLA File :05/24/040/00159/AM14/	Lic.No/Date:0510361579 02.08.2013	Defer Date:30.06.2015
	Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.			

	Case No.:29/3/81-ALC2/2014	Party Name:LEONI CABLE SOLUTIONS (INDIA) PVT.LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
15	HQ File :01/81/050/00126/AM15/	RLA File :31/83/040/00080/AM14/	Lic.No/Date:3110060000 22.08.2013	Defer Date:30.06.2015
	Decision :NC observed that the reply furnished by the firm is not in accordance to DL. The firm has again been sent the same DL on 29.05.2015 to furnish the complete & requisite information at the earliest. The case stands deferred to 30.06.2015.			

16	**Case No.:4/18/81-ALC2/2014**	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00623/AM15/	RLA File :04/24/040/00116/AM14/	Lic.No/Date:0410149282 29.08.2013	Defer Date:30.06.2015

	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

	Case No.:27/6/81-ALC2/2014	Party Name:TECHNOMAK PROJECT INDIA PVT LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
17	HQ File :01/81/050/00181/AM15/	RLA File :04/24/040/00133/AM14/	Lic.No/Date:0410149963 18.09.2013	Defer Date:30.06.2015
	Decision :NC observed that the reply of the firm has been referred to DHI on 28.05.2015. The case stands deferred to 30.06.2015.			

	Case No.:24/24/81-ALC2/2013	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
18	HQ File :01/81/050/00412/AM14/	RLA File :05/24/040/00244/AM14/	Lic.No/Date:0510369439 25.10.2013	Defer Date:30.06.2015
	Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.			

	Case No.:43/24/81-ALC2/2013	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00431/AM14/	RLA File :03/95/040/00597/AM14/	Lic.No/Date:0310755802 28.10.2013	Defer Date:30.06.2015
19	**Decision :**NC observed that the comments of DIPP vide U.O. No. 12/113/2013-TSW/40 dated 24.09.2014 has been received. NC also observed that the production of certificate by the firm from a duly authorized officer of the Directorate General of Hydro Carbons in the Ministry of Petroleum and Natural Gas, is still awaited despite repeated reminders. NC decided to send a final reminder to the firm to furnish the requisite certificate. The case stands deferred to 30.06.2015.			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:45/24/81-ALC2/2013	Party Name:BARTEC INDIA (P) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00433/AM14/	RLA File :05/23/040/00309/AM14/	Lic.No/Date:0510370995 13.11.2013	Defer Date:30.06.2015
20	**Decision :** NC observed that the comments of DeiY dated 14.08.2014 has been received. NC also observed that the production of certificate by the firm from a duly authorized officer of the Directorate General of Hydro Carbons in the Ministry of Petroleum and Natural Gas, is still awaited despite repeated reminders. NC decided to send a final reminder to the firm to furnish the requisite certificate. The case stands deferred to 30.06.2015.			

	Case No.:70/24/81-ALC2/2013	Party Name:VOESTALPINE VAE VKN INDIA P. LTD.(FORMERLY	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Rejected**
	HQ File :01/81/050/00458/AM14/	RLA File :05/24/040/00296/AM14/	Lic.No/Date:0510371077 14.11.2013	
21	**Decision :** NC noted that firm has not replied to D/L dated 15.12.2014, reminder dated 04.03.2015 and final reminder dated 14.05.2015. Since no reply was received form firm despite repeated reminders, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC. RA may take suitable consequential action accordingly.			

	Case No.:73/24/81-ALC2/2013	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
22	HQ File :01/81/050/00461/AM14/	RLA File :05/24/040/00295/AM14/	Lic.No/Date:0510371064 14.11.2013	Defer Date:30.06.2015
	Decision :NC observed that the reply of the firm has been referred to C&PC. NC decided to send a reminder to C&PC to expedite the reply. The case stands deferred to 30.06.2015.			

	Case No.:60/24/81-ALC2/2013	Party Name:MILEEN ENGINEERS	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
23	HQ File :01/81/050/00448/AM14/	RLA File :03/95/040/00656/AM14/	Lic.No/Date:0310758104 18.11.2013	Defer Date:30.06.2015
	Decision : NC observed that the reply of the firm has been referred to DHI on 7.5.2015. NC decided to send a reminder to DHI to expedite the reply. The case stands deferred to 30.06.2015.			

24	**Case No.:32/24/81-ALC2/2013**	Party Name:WILLIAMS CONTROLS INDIA PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Rejected**

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

	HQ File :01/81/050/00420/AM14/	RLA File :31/82/040/00186/AM14/	Lic.No/Date:3110061138 22.11.2013	

Decision : NC noted that firm has not replied to D/L dated 21.07.2014, reminder dated 09.02.2015 and final reminder dated 14.05.2015. Since no reply was received form firm despite repeated reminders, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC.

RA may take suitable consequential action accordingly.

	Case No.:28/3/81-ALC2/2014	Party Name:TEXMACO RAIL & ENGINEERING LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
25	HQ File :01/81/050/00125/AM15/	RLA File :02/24/040/00138/AM14/	Lic.No/Date:0210196856 26.11.2013	Defer Date:30.06.2015

Decision : NC observed that the reply of the firm has been referred to DHI on 7.5.2015. NC decided to send a reminder to DHI to expedite the reply. The firm has informed that the supply is Physical Export. The case stands deferred to 30.06.2015.

	Case No.:6/24/81-ALC2/2013	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00394/AM14/	RLA File :04/24/040/00192/AM14/	Lic.No/Date:0410152322 27.11.2013	Defer Date:30.06.2015

26 **Decision :**NC observed that the case is under examination of DoT. A DO letter from DGFT to DoT has already been sent on 3.2.2015 to expedite the reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

	Case No.:7/24/81-ALC2/2013	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
27	HQ File :01/81/050/00395/AM14/	RLA File :04/24/040/00193/AM14/	Lic.No/Date:0410152323 27.11.2013	Defer Date:30.06.2015

Decision : NC observed that the case is under examination of DoT. A DO letter from DGFT to DoT has already been sent on 3.2.2015 to expedite the reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

28	**Case No.:54/24/81-ALC2/2013**	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00442/AM14/	RLA File :13/24/040/00037/AM14/	Lic.No/Date:1310045247 03.12.2013	Defer Date:30.06.2015
	Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.			

29	**Case No.:21/24/81-ALC2/2013**	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00409/AM14/	RLA File :10/24/040/00043/AM14/	Lic.No/Date:1010055822 04.12.2013	Defer Date:30.06.2015
	Decision : NC observed that the case is under examination of C&PC. A DO letter from DGFT to C&PC has already been sent on 3.2.2015 to expedite the reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

30	**Case No.:18/24/81-ALC2/2013**	Party Name:SHALIMAR WIRES INDUSTRIES LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00406/AM14/	RLA File :02/24/040/00125/AM14/	Lic.No/Date:0210198164 26.12.2013	Defer Date:30.06.2015
	Decision :NC observed that RA, Kolkata was requested to clarify on the issue relating to the export and import items in respect of the subject AA are mismatching. Despite repeated			

	reminders, the clarification of RA, Kolkata is still awaited. NC decided to send a reminder to RA to expedite the reply. The case stands deferred to 30.06.2015.

31	**Case No.:30/24/81-ALC2/2013**	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00418/AM14/	RLA File :05/24/040/00327/AM14/	Lic.No/Date:0510375028 31.12.2013	Defer Date:30.06.2015
	Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.			

32	**Case No.:83/24/81-ALC2/2013**	Party Name:WAGO LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00471/AM14/	RLA File :05/24/040/00360/AM14/	Lic.No/Date:0510375074 01.01.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(24)/2014-ME dated 25.04.2014 (copy enclosed). RA may take suitable consequential action accordingly.			

33	**Case No.:22/24/81-ALC2/2013**	Party Name:RATNAMANI METALS & TUBES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00410/AM14/	RLA File :08/24/040/00425/AM14/	Lic.No/Date:0810127694 03.01.2014	Defer Date:30.06.2015
	Decision : NC observed that the comments of DIPP vide U.O. No. 12/89/2014-TSW/101 dated 09.07.2014 has been received. NC also observed that the production of certificate by the firm from a duly authorized officer of the Directorate General of Hydro Carbons in the Ministry of Petroleum and Natural Gas, is still awaited despite repeated reminders. NC decided to send a final reminder to the firm to furnish the requisite certificate. The case stands deferred to 30.06.2015.			

34	**Case No.:84/24/81-ALC2/2013**	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00472/AM14/	RLA File :07/24/040/00395/AM14/	Lic.No/Date:0710101901 04.02.2014	Defer Date:30.06.2015

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय,
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision : NC observed that the case is under examination of MSME. A DO letter from DGFT to MSME has already been sent on 3.2.2015 to expedite the reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

35	**Case No.:85/24/81-ALC2/2013**	Party Name:TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00473/AM14/	RLA File :07/24/040/00413/AM14/	Lic.No/Date:0710102050 07.02.2014	Defer Date:30.06.2015
	Decision : NC observed that the case is under examination of MSME. A DO letter from DGFT to MSME has already been sent on 3.2.2015 to expedite the reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

36	**Case No.:31/3/81-ALC2/2014**	Party Name:DEUTSCHLAND TRANSFORMERS PVT. LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00128/AM15/	RLA File :04/24/040/00249/AM14/	Lic.No/Date:0410155409 20.02.2014	
	Decision : The firm has informed vide letter dated 30.03.2015 that the supply is to SEZ Unit. NC therefore, decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 30(68)/2012-ME dated 20.06.2014 (copy enclosed). RA may take suitable consequential action accordingly.			

Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

37	**Case No.:29/6/81-ALC2/2014**	Party Name:ADVANCE CABLE TECHNOLOGIES PVT.LTD,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00183/AM15/	RLA File :07/24/040/00358/AM14/	Lic.No/Date:0710102261 20.02.2014	

Decision : The firm has now informed that the it is Deemed Export and the supply is to EOU Units. NC therefore, decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/84/2014-TSW/111 dated 18/06/2014 as under:-

1. Words "Annealed tinned copper conductor, 300V" may be suffixed with the description of export products at Sl. No. 1,3,5 & 6.
2. Words "Annealed tinned copper conductor, 2 Core, 300V" may be suffixed with the description of export products at Sl. No. 2.
3. Words "Annealed tinned copper conductor, 600V" may be suffixed with the description of export products at Sl. No. 4.
4. Quantity of import item at Sl. No.1 (copper Wire rod/Bars) may be allowed as 1745.57 Kgs. on net to net basis as claimed by the firm.
5. Quantity of import item at Sl. No.2 (PVC compound) may be allowed as 1462.15 Kgs. on net to net basis as claimed by the firm.

RA may take suitable consequential action accordingly.

38	**Case No.:14/3/81-ALC2/2014**	Party Name:TEMPEL PRECISION METAL PRODUCTS INDIA PVT. LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00111/AM15/	RLA File :04/24/040/00272/AM14/	Lic.No/Date:0410156295 17.03.2014	Defer Date:30.06.2015

Decision :NC observed that the case has been referred to DHI. NC decided to send another copy of the application of the firm to DHI to expedite the reply. The case stands deferred to 30.06.2015.

39	**Case No.:20/6/81-ALC2/2014**	Party Name:ASSOCIATED PIGMENTS LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00174/AM15/	RLA File :02/24/040/00011/AM15/	Lic.No/Date:0210202660 23.04.2014	Defer Date:30.06.2015

Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

email to expedite the reply. The case stands deferred to 30.06.2015.

	Case No.:1/6/81-ALC2/2014	Party Name:JINDAL (INDIA) LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00155/AM15/	RLA File :02/24/040/00206/AM14/	Lic.No/Date:0210202770 25.04.2014	Defer Date:30.06.2015
40	**Decision :** NC observed that the comments of DIPP vide U.O. No. 12/89/2014-TSW/139 dated 09.07.2014 has been received. NC also observed that the production of certificate by the firm from a duly authorized officer of the Directorate General of Hydro Carbons in the Ministry of Petroleum and Natural Gas, is still awaited despite repeated reminders. NC decided to send a final reminder to the firm to furnish the requisite certificate. The case stands deferred to 30.06.2015.			

	Case No.:9/15/81-ALC2/2014	Party Name:ALEXIA PANELS	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00466/AM15/	RLA File :61/24/040/00002/AM15/	Lic.No/Date:6110001181 06.05.2014	
41	**Decision :** NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(17)/15-ME dated 05.05.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:4/6/81-ALC2/2014	Party Name:AVON TUBETECH PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00158/AM15/	RLA File :05/23/040/00051/AM15/	Lic.No/Date:0510386029 08.05.2014	
42	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/42 dated 02/06/2015 as under: 1. Words " Hot Drawn" may be prefixed with the description of import item. 2. Quantity of import item may be allowed as 498.75 MT inclusive as 1.05 Kgs./Kg. content in export item RA may take suitable consequential action accordingly.			

43	**Case No.:16/6/81-ALC2/2014**	Party Name:LS CABLE INDIA	Meet No/Date:3/81-	**Status:Deferred**

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce

	PRIVATE LIMITED,	ALC2/2015 19.05.2015	
HQ File :01/81/050/00170/AM15/	RLA File :05/23/040/00004/AM15/	Lic.No/Date:0510386026 08.05.2014	Defer Date:30.06.2015

Decision : NC observed that the case is under examination of DoT w.e.f 28.05.2015. A DO letter from DGFT to DoT has already been sent on 3.2.2015 to expedite the reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

Case No.:6/6/81-ALC2/2014	Party Name:SURAJ LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
HQ File :01/81/050/00160/AM15/	RLA File :08/24/040/00087/AM15/	Lic.No/Date:0810131446 19.05.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/44 dated 02/06/2015 as under on repeat basis:

1. Following may be suffixed with the description of export product:
   " OD 13mm & less ,

   OD 32 mm & less ,

   OD 40 mm & less"

2. Description and quantity of import item at Sl. No. 1 may be modified as under:
   "Seamless Stainless Steel Tubes/Pipes (Hot Finished) of relevant Grade

   Size OD 13.72 mm & above ,

   Size OD 33.4 mm & above ,

   Size OD 42 mm & above "

3. Quantities of import item at Sl. No. 1 may be allowed as under as claimed by the firm after taking clue from SION C-831:

Export item	Quantity	Import item	Quar

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Stainless Steel Seamless Tubes/ Pipes (Cold Finished) OD 13 mm & less	1 MT	Seamless Stainless Steel Tubes/ Pipes (Hot Finished) of relevant grade OD 13.72 mm & above	1.14 MT
Stainless Steel Seamless Tubes/ Pipes (Cold Finished) OD 32 mm & less	1 MT	Seamless Stainless Steel Tubes/ Pipes (Hot Finished) of relevant grade OD 33.40 mm & above	1.18 MT
Stainless Steel Seamless Tubes/ Pipes (Cold Finished) OD 40 mm & less	1 MT	Seamless Stainless Steel Tubes/ Pipes (Hot Finished) of relevant grade OD 42 mm & above	1.18 MT

RA may take suitable consequential action accordingly.

45	**Case No.:3/9/81-ALC2/2014**	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00257/AM15/	RLA File :34/24/040/00095/AM15/	Lic.No/Date:3410040390 23.07.2014	Defer Date:30.06.2015

Decision : NC observed that copy of application has not been received from RA. Hence NC decided to send E-mail to RA, Vadodara to forward copy of the application. The case stands deferred to 30.06.2015.

46	**Case No.:6/15/81-ALC2/2014**	Party Name:ASTA INDIA PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00463/AM15/	RLA File :34/24/040/00087/AM15/	Lic.No/Date:3410040397 23.07.2014	Defer Date:30.06.2015

Decision : NC noted that Deficiency letter was issued on 03.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

	deferred to 30.06.2015

47	**Case No.:4/15/81-ALC2/2014**	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00461/AM15/	RLA File :03/94/040/00187/AM14/	Lic.No/Date:0310787707 06.08.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(6)/2011-TW dated 28.04.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

48	**Case No.:5/15/81-ALC2/2014**	Party Name:MAHARASHTRA SEAMLESS LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00462/AM15/	RLA File :05/24/040/00031/AM15/	Lic.No/Date:0510390640 21.08.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/48 dated 02/06/2015 as under: 1. Quantities of export products at Sl. No. 1 & 2 may also be specified as 7890 Meters & 12237 Meters respectively in addition to their weights. 2. Net weight of export products at Sl. No. 1 & 2 may be modified as 606.6 MT & 768.771 MT respectively. 3. Thickness of 3LPE coating may be specified as "2.5 MM' in the description of export items at Sl. No. 1 & 2. 4. Description of import item at Sl. No. 1 may be modified as " Relevant Carbon Steel Billets" and its quantity may be allowed as applied for i.e. 1585 MT as 1.20 MT/MT content in the export items taking clue from SION C-797. 5. Quantities of import items from Sl.No. 2, 3 & 4 may be allowed as 2061 Kgs, 4522 Kgs & 46840 Kgs. respectively after taking clue from SION at Sl.No. C- 1290. 6. Quantity of import item at Sl.No. 5 may be allowed upto 2 % of FOB value of exports. RA may take suitable consequential action accordingly.			

49	**Case No.:6/12/81-ALC2/2014**	Party Name:RADIANT WIRING SYSTEMS PVT LTD	Meet No/Date:3/81-ALC2/2015	**Approved**

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			19.05.2015	
	HQ File :01/81/050/00407/AM15/	RLA File :09/24/040/00281/AM15/	Lic.No/Date:0910060913 04.09.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/49 dated 02/06/2015 as under on repeat basis:

1. Words " Copper Conductor 22 AWG" may be suffixed with the description of import item at Sl. No. 1.
2. Words " Copper Conductor 20 AWG" may be suffixed with the description of import item at Sl. No. 2.
3. Words " Copper Conductor 16 AWG" may be suffixed with the description of import item at Sl. No. 3.
4. Words " Copper Conductor 12 AWG" may be suffixed with the description of import item at Sl. No. 4.
5. Quantity of import item at Sl. No. 1 may be allowed as 1714 Meters as mtrs./mtrs. content in the export product at Sl. No. 1. 1.02
6. Quantity of import item at Sl. No. 2 may be allowed as 8160 Meters as mtrs./mtrs. content in the export product at Sl. No. 2. 1.02
7. Quantity of import item at Sl. No. 3 may be allowed as 2142 Meters as mtrs./mtrs. content in the export product at Sl. No.3. 1.02
8. Quantity of import item at Sl. No. 4 may be allowed as 2268 Meters as mtrs./mtrs. content in the export products at Sl. No. 4 & 5. 1.02
9. Word "Card" given in the description of import items at Sl. No. 5 & 6 may be corrected as "Cord".
10. Quantity of import item at Sl. No. 5 may be allowed as 204 Meters as mtrs./mtrs. content in the export product at Sl. No.2. 1.02
11. Quantity of import item at Sl. No. 6 may be allowed as 1071 Meters as mtrs./mtrs. content in the export product at Sl. No.5. 1.02
12. Quantity of import item at Sl. No. 7 may be allowed as 1.05 Kgs./kg. content in the export items at Sl. No. 1 to 5.

RA may take suitable consequential action accordingly.

50	**Case No.:12/12/81-ALC2/2014**	Party Name:RAJGURU ENTERPRISES PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00413/AM15/	RLA File :03/95/040/00437/AM15/	Lic.No/Date:0310789472 19.09.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/50 dated 02/06/2015 as under on repeat basis:

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

1. Words "other than rectangular/square shape & containing 78750 Kgs. of Cold Rolled Stainless Steel Nickel J1 quality " may be suffixed with the description of export product.
2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as 102375 Kgs. as 1.30 Kgs./Kg. content in the export products as per SION C-832.

RA may take suitable consequential action accordingly.

51	**Case No.:48/15/81-ALC2/2014**	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00505/AM15/	RLA File :03/94/040/00268/AM15/	Lic.No/Date:0310789692 26.09.2014	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 03.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015			

52	**Case No.:62/15/81-ALC2/2014**	Party Name:RUBY MICA COMPANY LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00519/AM15/	RLA File :02/24/040/00130/AM15/	Lic.No/Date:0210205033 26.09.2014	Defer Date:30.06.2015
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

53	**Case No.:46/15/81-ALC2/2014**	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00503/AM15/	RLA File :03/94/040/00378/AM15/	Lic.No/Date:0310789833 30.09.2014	Defer Date:30.06.2015
	Decision : NC noted that DHI Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

54	**Case No.:18/15/81-ALC2/2014**	Party Name:AUTO COMP INDIA PVT. LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00475/AM15/	RLA File :31/83/040/00152/AM15/	Lic.No/Date:3110064941 01.10.2014	Defer Date:30.06.2015
	Decision :NC noted that vide email dated 29.05.2015, the firm has been requested to verify the ITCH code of Export Product. The case stands deferred to 30.06.2015.			

55	**Case No.:19/15/81-ALC2/2014**	Party Name:SMART CARD IT SOLUTIONS LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00476/AM15/	RLA File :31/83/040/00161/AM15/	Lic.No/Date:3110064950 08.10.2014	Defer Date:30.06.2015
	Decision :NC observed that the case has been referred to C&PC and DeitY on 16.02.2015 and 20.04.2015 respectively for examination. NC decided to remind both the TAs to expedite their reply. The case stands deferred to 30.06.2015.			

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

56	**Case No.:20/15/81-ALC2/2014**	Party Name:SMART CARD IT SOLUTIONS LTD. ·	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00477/AM15/	RLA File :31/83/040/00160/AM15/	Lic.No/Date:3110064957 09.10.2014	Defer Date:30.06.2015
	Decision : NC noted that DeitY Deficiency letter was issued to the firm on 13.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

57	**Case No.:36/15/81-ALC2/2014**	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00493/AM15/	RLA File :03/95/040/00036/AM15/	Lic.No/Date:0310790035 09.10.2014	Defer Date:30.06.2015
	Decision : NC observed that the comments of DIPP vide U.O. No. 12/62/2015-TSW/57 dated 02.06.2015 has been received. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

58	**Case No.:67/15/81-ALC2/2014**	Party Name:METENERE LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00524/AM15/	RLA File :05/24/040/00286/AM15/	Lic.No/Date:0510391516 09.10.2014	Defer Date:30.06.2015
	Decision : NC noted that the case has been referred to MoEF. DO letter from DGFT has been			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	sent to MoEF for an early reply. NC also noted that MoEF has also been reminded through email to expedite the reply. The case stands deferred to 30.06.2015.			

59	**Case No.:11/15/81-ALC2/2014**	Party Name:WORTHY ENGINEERING	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00468/AM15/	RLA File :07/24/040/00235/AM15/	Lic.No/Date:0710106811 10.10.2014	Defer Date:30.06.2015
	Decision :NC observed that the reply of the firm has been referred to DIPP on 30.03.2015. The case stands deferred to 30.06.2015.			

60	**Case No.:21/15/81-ALC2/2014**	Party Name:PLAZMA TECHNOLOGIES PVT.LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Rejected**
	HQ File :01/81/050/00478/AM15/	RLA File :31/83/040/00147/AM15/	Lic.No/Date:3110064966 10.10.2014	
	Decision : NC noted that firm has not replied to D/L dated 23.12.2014, reminder dated 04.03.2015 and final reminder dated 14.05.2015. Since no reply was received form firm despite repeated reminders, the committee decided to reject the case with direction to firm to pay custom duty & applicable interest for EODC. RA may take suitable consequential action accordingly.			

61	**Case No.:47/15/81-ALC2/2014**	Party Name:ASSOCIATED CABLES PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00504/AM15/	RLA File :03/94/040/00630/AM15/	Lic.No/Date:0310790115 10.10.2014	Defer Date:30.06.2015
	Decision : The firm has stated that it is a Physical Export. The reply of the firm was referred to DIPP. NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/61 dated 02/06/2015 as under:- Reply submitted by the firm vide their letter dated 19th March, 2015 has been perused which is not complete and they may be asked to submit the following information: 1. Revised list of export products giving specifications of each cable including conductor /insulation/armouring/sheathing materials etc. and voltage rating. 2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials) The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG			

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015 .

62	**Case No.:17/15/81-ALC2/2014**	Party Name:RITTAL INDIA PRIVATE LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00474/AM15/	RLA File :07/21/040/00588/AM15/	Lic.No/Date:0710106822 13.10.2014	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 16.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015			

63	**Case No.:16/15/81-ALC2/2014**	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00473/AM15/	RLA File :07/24/040/00250/AM15/	Lic.No/Date:0710106866 20.10.2014	Defer Date:30.06.2015
	Decision : NC noted that C&PC Deficiency letter was issued to the firm on 20.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

(vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

	Case No.:37/15/81-ALC2/2014	Party Name:SHREE-JI POWERLINES	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00494/AM15/	RLA File :03/95/040/00607/AM15/	Lic.No/Date:0310790375 20.10.2014	Defer Date:30.06.2015
64	**Decision :** NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(176)/2014/TSW(B)/207 dated 15.05.2015 (copy enclosed). The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

	Case No.:45/15/81-ALC2/2014	Party Name:SHREE-JI POWERLINES	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00502/AM15/	RLA File :03/95/040/00608/AM15/	Lic.No/Date:0310790374 20.10.2014	Defer Date:30.06.2015
65	**Decision :** NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(177)/2014/TSW(B)/211 dated 15.05.2015 (copy enclosed). The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

66	**Case No.:1/12/81-ALC2/2014**	Party Name:OIL COUNTRY TUBULAR LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00402/AM15/	RLA File :09/24/040/00383/AM15/	Lic.No/Date:0910061126 22.10.2014	Defer Date:30.06.2015
	Decision : NC observed that copy of application has not been received from RA. Hence NC decided to send E-mail to RA, Hyderabad to forward copy of the application. The case stands deferred to 30.06.2015.			

67	**Case No.:8/15/81-ALC2/2014**	Party Name:MANDEEP CABLE PVT.LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00465/AM15/	RLA File :05/24/040/00333/AM15/	Lic.No/Date:0510391808 29.10.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/67 dated 02/06/2015 as under on repeat basis:

(i) "30 V, HDPE Insulated, MPPO Jacketted" may suffixed with description of export item.

(ii) Net Weight of export items may be specified as 19869 Kgs.

(iii) Quantity of import item at Sl. No. 1 may be allowed as 3026 Kgs. as 1.01 kgs./Kg. content in the export item.

(iv) Quantity of import item at Sl. No. 2 may be allowed as applied for i.e 960 Kgs. on net to net basis.

(v) Quantity of import item at Sl. No. 3 may be allowed as 3100 Kgs. as 1.05 kgs./Kg. content in the export item.

(vi) Quantity of import item at Sl. No. 4 may be allowed as s 1.02 Kgs./kg. content in the export item as claimed by the firm.

RA may take suitable consequential action accordingly.

68	**Case No.:12/15/81-ALC2/2014**	Party Name:HAVELLS INDIA LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00469/AM15/	RLA File :05/23/040/00332/AM15/	Lic.No/Date:0510391800 29.10.2014	Defer Date:30.06.2015
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

	Case No.:49/15/81-ALC2/2014	Party Name:EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00506/AM15/	RLA File :07/24/040/00267/AM15/	Lic.No/Date:0710106898 29.10.2014	Defer Date:30.06.2015
69	**Decision :** NC observed that copy of application has not been received from RA. Hence NC decided to send E-mail to RA, Bangalore to forward copy of the application. The case stands deferred to 30.06.2015.			

	Case No.:23/15/81-ALC2/2014	Party Name:SHERA METAL PVT.LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00480/AM15/	RLA File :13/24/040/00031/AM15/	Lic.No/Date:1310047681 31.10.2014	
70	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/70 dated 02/06/2015 as under on repeat basis: (i) Words " Size: Outer Dia: 16 mm to 108 mm, Wall Thickness: 1 mm to 5 mm" may suffixed with description of export item. (ii) Words " Size: Outer Dia: 130 mm, Wall Thickness: 10 mm" may suffixed with description of import item. (iii) Quantity of import item may be allowed as 24048 Kgs. as 1.01 Kgs./kg. content in the export item. RA may take suitable consequential action accordingly.			

71	**Case No.:33/15/81-ALC2/2014**	Party Name:AVON TUBETECH PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**

PRABYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	HQ File :01/81/050/00490/AM15/	RLA File :05/23/040/00174/AM15/	Lic.No/Date:0510391864 05.11.2014	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 03.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015			

72	**Case No.:15/12/81-ALC2/2014**	Party Name:RAYCHEM RPG PVT LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00416/AM15/	RLA File :34/24/040/00191/AM15/	Lic.No/Date:3410040663 07.11.2014	Defer Date:30.06.2015
	Decision : NC observed that copy of application has not been received from RA. Hence NC decided to send E-mail to RA, Vadodara to forward copy of the application. The case stands deferred to 30.06.2015.			

73	**Case No.:26/15/81-ALC2/2014**	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Closed**
	HQ File :01/81/050/00483/AM15/	RLA File :05/23/040/00343/AM15/	Lic.No/Date:0510391931 11.11.2014	
	Decision :NC noted that the firm vide email dated 20.05.2015 has informed that the licence has been cancelled. Based on that NC decided to close the case. RA may take suitable consequential action accordingly.			

74	**Case No.:55/15/81-ALC2/2014**	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00512/AM15/	RLA File :07/24/040/00296/AM15/	Lic.No/Date:0710106967 13.11.2014	Defer Date:30.06.2015
	Decision :NC observed that reply of the firm has been referred to DHI on 20.04.2015. The firm has			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

informed that the supply is Physical Export. The case stands deferred to 30.06.2015.

75	**Case No.:58/15/81-ALC2/2014**	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00515/AM15/	RLA File :07/24/040/00264/AM15/	Lic.No/Date:0710106986 14.11.2014	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/75 dated 02/06/2015 as under on repeat basis:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Total net weight of export items may be modified as "306 MT containing 270.924 MT of EGI/GI sheets".
3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.186 MT as 1.267 Kgs./Kg. content in the export products after taking 1/3rd recovery from scrap.
4. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs.
5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.
6. Import item at Sl. No. 3 may be allowed upto 2 % of FOB value of exports.

RA may take suitable consequential action accordingly.

76	**Case No.:2/18/81-ALC2/2014**	Party Name:RAYCHEM RPG PVT LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00621/AM15/	RLA File :34/24/040/00192/AM15/	Lic.No/Date:3410040687 14.11.2014	Defer Date:30.06.2015

Decision : NC noted that DIPP Deficiency letter was issued to the firm on 18.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands

SMT. VIDYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	deferred to 30.06.2015.

77	**Case No.:30/15/81-ALC2/2014**	Party Name:PARAMOUNT COMMUNICATIONS LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00487/AM15/	RLA File :05/24/040/00351/AM15/	Lic.No/Date:0510392081 20.11.2014	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 03.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

78	**Case No.:66/15/81-ALC2/2014**	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00523/AM15/	RLA File :11/24/040/00009/AM15/	Lic.No/Date:1110028112 20.11.2014	Defer Date:30.06.2015
	Decision : NC noted that Deficiency letter was issued on 03.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

79	**Case No.:59/15/81-ALC2/2014**	Party Name:DELPHI CONNECTION SYSTEMS	Meet No/Date:3/81-ALC2/2015	**Status:Deferred**

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		INDIA LIMITED,	19.05.2015	
	HQ File :01/81/050/00516/AM15/	RLA File :10/24/040/00080/AM15/	Lic.No/Date:1010058891 21.11.2014	Defer Date:30.06.2015
	Decision :NC observed that DHI has furnished comments vide U.O.No. 3(172)/2014/TSW(B)/3 dated 1.1.2015 relating to their part. The reply from C&PC relating to their parts is still awaited. NC decided to send reminder to C&PC to expedite the reply. The case stands deferred to 30.06.2015.			

80	**Case No.:51/15/81-ALC2/2014**	Party Name:L.D.D.N. IMPEX	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00508/AM15/	RLA File :05/23/040/00379/AM15/	Lic.No/Date:0510392142 25.11.2014	Defer Date:30.06.2015
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

81	**Case No.:50/15/81-ALC2/2014**	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00507/AM15/	RLA File :10/24/040/00087/AM15/	Lic.No/Date:1010058911 27.11.2014	Defer Date:30.06.2015
	Decision : NC observed that DHI has furnished comments vide U.O.No. 3(173)/2014/TSW(B)/1 dated 1.1.2015 relating to their part. The reply from C&PC relating to their parts is still awaited. NC decided to send reminder to C&PC to expedite the reply. The case stands deferred to 30.06.2015.			

82	**Case No.:68/15/81-ALC2/2014**	Party Name:VOLEX INTERCONNECT (INDIA) PVT. LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00525/AM15/	RLA File :04/24/040/00212/AM15/	Lic.No/Date:0410159799 01.12.2014	Defer Date:30.06.2015
	Decision : NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite			

Deputy Director General (DGFT)
Policy Cell, Directorate General of
Foreign Trade, Department of
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

	reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

83	**Case No.:1/15/81-ALC2/2014**	Party Name:RAYCHEM RPG PVT LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00458/AM15/	RLA File :34/24/040/00231/AM15/	Lic.No/Date:3410040747 02.12.2014	Defer Date:30.06.2015
	Decision : NC observed that copy of application has not been received from RA. Hence NC decided to send E-mail to RA, Vadodara to forward copy of the application. The case stands deferred to 30.06.2015.			

84	**Case No.:21/18/81-ALC2/2014**	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00640/AM15/	RLA File :07/24/040/00268/AM15/	Lic.No/Date:0710107135 05.12.2014	Defer Date:30.06.2015
	Decision :NC decided to send a letter to firm to submit the following information as per comments of DIPP representative as under:- Information in respect of Sl. No. 3, 4, 5, 6 & 11 of Standard Deficiency Format. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015 .			

प्रद्युम्ना साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:3/18/81-ALC2/2014	Party Name:WELSPUN CORP LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00622/AM15/	RLA File :34/24/040/00183/AM15/	Lic.No/Date:3410040811 18.12.2014	

85 **Decision :** The firm has now informed that the subject AA is a Physical Export. Based on that NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/35/2015-TSW/114 dated 21/04/2015 as under:

1. Quantity of export product may also be specified as 150,000 Meters in addition to its weight.
2. Word "Relevant" may be prefixed with the description of import item at Sl. No.1.
3. Taking clue from SION at Sl. No. C-1291, quantities of import items may be allowed as under:

(i) Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 64567.3 MT as 1.05 MT/MT Content in the export product.

(ii) Quantity of import item at Sl. No. 2 viz. Welding Wire may be allowed as applied for i.e. 254965.1 Kgs.

(iii) Quantity of import item at Sl. No. 3 viz. Epoxy Powder may be allowed as applied for i.e. 129250.4 Kgs inclusive of 5 % wastage.

(iv) Quantity of import item at Sl. No. 4 viz. Adhesive may be allowed as 113559 Kgs inclusive of 5 % wastage.

(v) Quantity of import item at Sl. No. 5 viz. Polyethylene may be allowed as 1542506 Kgs. inclusive of 5 % wastage.

(vi) Quantities of import items at Sl. No. 6 may be allowed within 6 % of fob value of exports.

RA may take suitable consequential action accordingly.

	Case No.:25/18/81-ALC2/2014	Party Name:WELSPUN CORP LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00644/AM15/	RLA File :34/24/040/00252/AM15/	Lic.No/Date:3410040828 22.12.2014	Defer Date:30.06.2015

86 **Decision :** NC observed that the comments of DIPP vide U.O. No. 12/35/2015-TSW/115 dated 21.04.2015 has been received. The Committee decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

	Case No.:10/18/81-ALC2/2014	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00629/AM15/	RLA File :07/24/040/00348/AM15/	Lic.No/Date:0710107279 24.12.2014	
87	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/87 dated 02/06/2015 as under on repeat basis: 1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure. 2. Total net weight of export items may be modified as "301.937 MT containing 270.924 MT of EGI/GI sheets". 3. Quantity of export item may also be specified as 474035 Nos. in addition to their net weight of 301.937 MT. 4. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.186 MT as 1.267 Kgs./Kg. content in the export products after taking 1/3rd recovery from scrap. 5. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs. 6. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause. RA may take suitable consequential action accordingly.			

	Case No.:12/18/81-ALC2/2014	Party Name:ZENITH PRECISION PVT LTD .,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00631/AM15/	RLA File :07/24/040/00347/AM15/	Lic.No/Date:0710107288 24.12.2014	Defer Date:30.06.2015
88	**Decision :** NC decided to send a letter to firm to submit the following information as per written comments of MSME vide U.O. No. 30(33)/15-ME dated 18.05.2015 (copy enclosed). The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number			

PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

89	**Case No.:52/18/81-ALC2/2014**	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00671/AM15/	RLA File :03/95/040/00791/AM15/	Lic.No/Date:0310792534 01.01.2015	Defer Date:30.06.2015
	Decision : NC observed that the comments of DIPP vide U.O. No. 12/35/2015-TSW/126 dated 21.04.2015 has been received. The Committee decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

90	**Case No.:22/18/81-ALC2/2014**	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00641/AM15/	RLA File :56/24/040/00053/AM15/	Lic.No/Date:5610004512 06.01.2015	Defer Date:30.06.2015
	Decision : NC noted that MoS Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

91	**Case No.:16/18/81-ALC2/2014**	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:0510392801	Defer

Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

:01/81/050/00635/AM15/	:05/23/040/00384/AM15/	12.01.2015	Date:30.06.2015

Decision :NC observed that the reply of the firm has been referred to DIPP. The case stands deferred to 30.06.2015.

	Case No.:9/18/81-ALC2/2014	Party Name:K J V ALLOYS CONDUCTORS PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00628/AM15/	RLA File :50/24/040/00018/AM15/	Lic.No/Date:5010002182 13.01.2015	Defer Date:30.06.2015
92	**Decision :** NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

	Case No.:20/18/81-ALC2/2014	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00639/AM15/	RLA File :07/24/040/00367/AM15/	Lic.No/Date:0710107429 14.01.2015	
93	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/93dated 02/06/2015 as under: 1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure. 2. Quantity of export item may also be specified as 35305 Nos. in addition to their net weight of 93.429 MT. 3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 90.173 MT as 1.059 Kgs./Kg. content in the export products after taking 2/3rd recovery from scrap. 4. Net weight of import item at Sl. No. 2 may be specified as 8302 Kgs. 5. Quantity of import item at Sl. No. 2 may be allowed as 1037720 Nos.(8302 Kgs.) on net to net basis with accountability clause.			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	RA may take suitable consequential action accordingly.

94	**Case No.:55/18/81-ALC2/2014**	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00674/AM15/	RLA File :11/24/040/00004/AM15/	Lic.No/Date:1110028126 19.01.2015	Defer Date:30.06.2015
	Decision :NC observed that the case is under examination of DoT. NC decided to remind DoT to expedite reply. The case stands deferred to 30.06.2015.			

95	**Case No.:11/18/81-ALC2/2014**	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00630/AM15/	RLA File :05/23/040/00478/AM15/	Lic.No/Date:0510392935 20.01.2015	Defer Date:30.06.2015
	Decision : NC observed that the reply of the firm has been referred to DIPP. The case stands deferred to 30.06.2015.			

96	**Case No.:18/18/81-ALC2/2014**	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00637/AM15/	RLA File :05/23/040/00453/AM15/	Lic.No/Date:0510392933 20.01.2015	Defer Date:30.06.2015
	Decision : NC observed that the reply of the firm has been referred to DIPP. The case stands deferred to 30.06.2015.			

97	**Case No.:19/18/81-ALC2/2014**	Party Name:NEHAL STEELS PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00638/AM15/	RLA File :30/24/040/00040/AM15/	Lic.No/Date:3010103344 20.01.2015	Defer Date:30.06.2015
	Decision : NC decided to send a letter to firm to submit the following information as per comments of DIPP vide U.O. No. 12/62/2015-TSW/97 dated 02/06/2015 as under:- Reply submitted by the firm vide their letter dated 17th May, 2015 has been perused and the same is not complete and they may be asked to following information: 1. Net Weights of Color Coated Galvanized Steel Sheet(import item) and PVC accessories (Indigenous Items) in 150 MT of exports. 2. Information in respect of Sl. No. 3 & 11 of Standard Deficiency Format, export product wise.			

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015 .

	Case No.:29/18/81-ALC2/2014	Party Name:VIKETA ELECTRONICS	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00648/AM15/	RLA File :34/24/040/00275/AM15/	Lic.No/Date:3410040884 20.01.2015	Defer Date:30.06.2015
98	**Decision :** NC noted that Deficiency letter was issued on 16.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

	Case No.:35/18/81-ALC2/2014	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00654/AM15/	RLA File :13/24/040/00049/AM15/	Lic.No/Date:1310047771 22.01.2015	
99	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/99 dated 02/06/2015 as under: 1. Net weight of export products at Sl. No. 1 & 2 may be specified as 4536 Kgs. & 47500 Kgs. respectively. 2. Words "PVC insulated" may be suffixed with the description of export item at Sl. No. 2. 3. Quantity of import items at Sl. No 1 & 3 viz. Alumimium Ingots may be allowed as applied for i.e. 3096 Kgs. & 21500 Kgs. respectively on net to net basis. 4. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 1440 Kgs. net to net basis . 5. Quantity of import item at Sl. No. 4 viz. PVC Compound may be allowed as applied for i.e.			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	26000 Kgs. net to net basis RA may take suitable consequential action accordingly.

	Case No.:34/18/81-ALC2/2014	Party Name:VULCAN INDUSTRIAL ENGINEERING CO.LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00653/AM15/	RLA File :34/24/040/00269/AM15/	Lic.No/Date:3410040898 23.01.2015	
100	**Decision :** NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(111)/2015/TSW(B)/204 dated 13.05.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

	Case No.:32/18/81-ALC2/2014	Party Name:JINDAL SAW LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00651/AM15/	RLA File :05/23/040/00477/AM15/	Lic.No/Date:0510392999 28.01.2015	Defer Date:30.06.2015
101	**Decision :** NC observed that the comments of DIPP vide U.O. No. 12/62/2015-TSW/101 dated 02.06.2015 has been received. The Committee decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

	Case No.:33/18/81-ALC2/2014	Party Name:JINDAL SAW LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00652/AM15/	RLA File :05/23/040/00476/AM15/	Lic.No/Date:0510392998 28.01.2015	Defer Date:30.06.2015
102	**Decision :** NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/102 dated 02/06/2015 as under:- 1. Information in respect of Sl. No. 4, 5 & 11 of Standard Deficiency Format, Export product wise. 2. Thickness of internal lining and external coating in export items at Sl. No. 1 to3.			

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	3. Detailed calculations/basis for the quantities of coating and lining materials, supported by coating/lining thicknesses and coating/lining areas in the export products at Sl. No. 1 to 3 and wastages claimed at each stage of manufacture. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

103	**Case No.:56/18/81-ALC2/2014**	Party Name:JST STESALIT TRANSFORMERS PVT.LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00675/AM15/	RLA File :22/24/040/00088/AM15/	Lic.No/Date:2210015181 30.01.2015	Defer Date:30.06.2015
	Decision : NC noted that DHI Deficiency letter was issued to the firm on 18.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

104	**Case No.:44/18/81-ALC2/2014**	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00663/AM15/	RLA File :07/24/040/00362/AM15/	Lic.No/Date:0710107543 02.02.2015	Defer Date:30.06.2015
	Decision :NC observed that the case is under examination of C&PC w.e.f. 27.02.2015. NC decided to remind C&PC to expedite reply. The case stands deferred to 30.06.2015.			

105	**Case No.:36/18/81-ALC2/2014**	Party Name:THEETA ELECTRICALS PVT LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**

SMT. SHUBHADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/81/050/00655/AM15/	RLA File :05/24/040/00421/AM15/	Lic.No/Date:0510393077 04.02.2015	Defer Date:30.06.2015

Decision : NC noted that DIPP Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

106

Case No.:6/3/81-ALC2/2015	Party Name:ASTA INDIA PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
HQ File :01/81/050/00079/AM16/	RLA File :34/24/040/00292/AM15/	Lic.No/Date:3410040933 06.02.2015	Defer Date:30.06.2015

Decision : NC decided to send a letter to firm to submit the following information as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/106 dated 02/06/2015 as under:-

1. Information in respect of Sl. No. 5 & 11 of Standard Deficiency Format.
2. Specific use of import item at Sl. No. 4(Epoxy 2 Transperent) in the export product and basis for its quantity.

The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015

107

Case No.:21/3/81-ALC2/2015	Party Name:ELECTROLEAD PUNE PVT LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
HQ File :01/81/050/00094/AM16/	RLA File :31/83/040/00241/AM15/	Lic.No/Date:3110065296 24.02.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP

Udyog Bhawan, New Delhi

	vide U.O. No. 12/62/2015-TSW/107 dated 02/06/2015 as under: Quantity of import item may be allowed as applied for i.e. 202 MT as 1.01 kgs./Kg. content in the export item after taking clue from SION C-1. RA may take suitable consequential action accordingly.

108	**Case No.:15/3/81-ALC2/2015**	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00088/AM16/	RLA File :07/24/040/00433/AM15/	Lic.No/Date:0710107712 26.02.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/108 dated 02/06/2015 as under on repeat basis: 1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure. 2. Quantity of export item may also be specified as 474035 Nos. in addition to their net weight of 301.937 MT. 3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.186 MT as 1.267 Kg./Kg. content in the export products after taking 1/3rd recovery from scrap. 4. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs. 5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause. RA may take suitable consequential action accordingly.			

109	**Case No.:5/3/81-ALC2/2015**	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00078/AM16/	RLA File :32/21/040/00209/AM15/	Lic.No/Date:3210077479 12.03.2015	Defer Date:30.06.2015
	Decision : NC noted that DeitY Deficiency letter was issued to the firm on 19.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence			

SHRI VIKRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

110	**Case No.:11/3/81-ALC2/2015**	Party Name:GURU RAJENDRA METALLOYS INDIA PVT. LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00084/AM16/	RLA File :08/24/040/00457/AM15/	Lic.No/Date:0810134781 12.03.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(23)/15-ME dated 07.05.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

111	**Case No.:17/3/81-ALC2/2015**	Party Name:GURU RAJENDRA METALLOYS INDIA PVT. LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00090/AM16/	RLA File :08/24/040/00461/AM15/	Lic.No/Date:0810134782 12.03.2015	Defer Date:30.06.2015
	Decision :NC observed that the application has been referred to MSME. NC decided to send another copy of the application to MSME for expediting the reply. The case stands deferred to 30.06.2015.			

112	**Case No.:22/3/81-ALC2/2015**	Party Name:VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00095/AM16/	RLA File :31/83/040/00257/AM15/	Lic.No/Date:3110065320 12.03.2015	Defer Date:30.06.2015
	Decision : NC observed that the application has been referred to MoS. NC decided to send another copy of the application to MoS for expediting the reply. The case stands deferred to 30.06.2015.			

113	**Case No.:9/3/81-ALC2/2015**	Party Name:REGALIA LAMINATES	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00082/AM16/	RLA File :05/24/040/00559/AM15/	Lic.No/Date:0510393668 20.03.2015	Defer Date:30.06.2015

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	Decision : NC observed that the application has been referred to C&PC. The case stands deferred to 30.06.2015.

114	**Case No.:10/3/81-ALC2/2015**	Party Name:WELSPUN CORP LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00083/AM16/	RLA File :34/24/040/00338/AM15/	Lic.No/Date:3410041062 20.03.2015	Defer Date:30.06.2015
	Decision : NC observed that the comments of DIPP vide U.O. No. 12/62/2015-TSW/114 dated 02.06.2015 has been received. The Committee decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.			

115	**Case No.:18/3/81-ALC2/2015**	Party Name:ARFIN INDIA LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00091/AM16/	RLA File :08/24/040/00468/AM15/	Lic.No/Date:0810134859 20.03.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/115 dated 02/06/2015 as under on repeat basis: (i) Quantity of import item at may be allowed as 318 MT as 1.06 Kgs./Kg. content in the export product. RA may take suitable consequential action accordingly.			

116	**Case No.:4/3/81-ALC2/2015**	Party Name:ITP ELECTRONICS PRIVATE LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00077/AM16/	RLA File :05/23/040/00578/AM15/	Lic.No/Date:0510393684 23.03.2015	Defer Date:30.06.2015
	Decision : NC observed that the application has been referred to DIPP. The case stands deferred to 30.06.2015.			

117	**Case No.:13/3/81-ALC2/2015**	Party Name:WIELAND	Meet No/Date:3/81-	**Status:Deferred**

RAGHURAM VENUMA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/ Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		METALS INDIA PRIVATE LTD .,	ALC2/2015 19.05.2015	
	HQ File :01/81/050/00086/AM16/	RLA File :07/24/040/00448/AM15/	Lic.No/Date:0710107915 24.03.2015	Defer Date:30.06.2015
	Decision : NC observed that the application has been referred to MSME. The case stands deferred to 30.06.2015.			

	Case No.:7/3/81-ALC2/2015	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
118	HQ File :01/81/050/00080/AM16/	RLA File :07/24/040/00435/AM15/	Lic.No/Date:0710107924 25.03.2015	Defer Date:30.06.2015
	Decision : NC observed that the application has been referred to C&PC. The case stands deferred to 30.06.2015.			

	Case No.:8/3/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00081/AM16/	RLA File :34/24/040/00234/AM15/	Lic.No/Date:3410041076 25.03.2015	
119	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/119 dated 02/06/2015 as under : 1. Words "Size TAL 54/4.00 mm + St.7/4.00 MM" may be suffixed with the description of export product. 2. Quantity of import item at Sl. No.1 may be allowed as applied for i.e. 12.168 MT as 1.04 Kgs./Kg. content in the export product taking clue from SION C-7. 3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 0.035 MT as 1.03 Kgs./Kg. content in the export product. 4. Quantity of import item at Sl. No.3 may be allowed as applied for i.e. 4.302 MT as 1.02 Kgs./Kg. content in the export product taking clue from SION C-7. RA may take suitable consequential action accordingly.			

	Case No.:12/3/81-ALC2/2015	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
120	HQ File :01/81/050/00085/AM16/	RLA File :07/24/040/00464/AM15/	Lic.No/Date:0710107922 25.03.2015	Defer Date:30.06.2015
	Decision : NC noted that DeitY Deficiency letter was issued to the firm on 19.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of			

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

121	**Case No.:14/3/81-ALC2/2015**	Party Name:EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00087/AM16/	RLA File :07/24/040/00466/AM15/	Lic.No/Date:0710107926 25.03.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(126)/2015/TSW(B)/179 dated 27.05.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

122	**Case No.:19/3/81-ALC2/2015**	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00092/AM16/	RLA File :07/24/040/00441/AM15/	Lic.No/Date:0710107923 25.03.2015	Defer Date:30.06.2015
	Decision : NC observed that the application has been referred to C&PC. The case stands deferred to 30.06.2015.			

123	**Case No.:23/3/81-ALC2/2015**	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00096/AM16/	RLA File :34/24/040/00293/AM15/	Lic.No/Date:3410041077 25.03.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/123 dated 02/06/2015 as under : 1. Words "Size: 18+19/3.734 mm" may be added with the description of export item. 2. Taking clue from SION C-1394, quantities of import items may be allowed as under: (i) Import item No.1 viz. Aluminium Ingots as 276.93 MT as 1.02 Kgs. /Kg. content in the export product. (ii) Import item No.2 viz. Primary Unalloyed Aluminium as 1.02 Kgs. /Kg.			

PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

content in the export product as claimed by the firm.

(iii) Import item No. 3 viz. Magnesium as 1.05 Kgs. /Kg. content in the export product as claimed by the firm.

(iv) Import item No.4 viz. Silicon as 1.05 Kgs. /Kg. content in the export product as claimed by the firm.

RA may take suitable consequential action accordingly.

124	**Case No.:16/3/81-ALC2/2015**	Party Name:CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00089/AM16/	RLA File :05/23/040/00590/AM15/	Lic.No/Date:0510393793 30.03.2015	
	Decision : NC noted that CLA Delhi vide letter 05/23/40/0590/AM15/ZALC-I/CLA/ dated 30.03.2015 has informed that the above mentioned AA has been issued on Repeat Basis in terms of para 4.7.1 & 4.7.2 of HBP Vol. I. Therefore, NC decided to close the case. RA may take suitable consequential action accordingly.			

125	**Case No.:20/3/81-ALC2/2015**	Party Name:JAIN METAL ROLLING MILLS,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00093/AM16/	RLA File :04/24/040/00319/AM15/	Lic.No/Date:0410160382 06.04.2015	Defer Date:30.06.2015
	Decision : NC observed that the application has been referred to MSME. The case stands deferred to 30.06.2015.			

126	**Case No.:25/3/81-ALC2/2015**	Party Name:ALPINE STAMPINGS	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00098/AM16/	RLA File :03/94/040/01224/AM15/	Lic.No/Date:0310795242 10.04.2015	Defer Date:30.06.2015
	Decision : NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(129)/2015/TSW(B)/97 dated 27.05.2015 (copy enclosed). The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG			

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

	Case No.:26/3/81-ALC2/2015	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00099/AM16/	RLA File :04/24/040/00332/AM15/	Lic.No/Date:0410160401 10.04.2015	Defer Date:30.06.2015
127	**Decision :** NC decided to send a letter to firm to submit the following information as per comments of DIPP representative as under:- Information in respect of Sl. No. 1, 3, 4, 5 & 11 of Standard Deficiency Format. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the license (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015 .			

	Case No.:3/3/81-ALC2/2015	Party Name:SANDVIK ASIA PVT. LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00076/AM16/	RLA File :04/24/040/00294/AM15/	Lic.No/Date:0410160409 13.04.2015	
128	**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/128 dated 02/06/2015 as under : 1. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 50500 Kgs. as 1.01 Kgs./Kg. content in the export product. 2. Quantity of import item at Sl.No. 2 may be allowed as per packing policy. RA may take suitable consequential action accordingly.			

PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

	Case No.:24/3/81-ALC2/2015	Party Name:GURU RAJENDRA METALLOYS INDIA PVT. LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00097/AM16/	RLA File :08/24/040/00009/AM16/	Lic.No/Date:0810135088 23.04.2015	Defer Date:30.06.2015
129	**Decision :**NC observed that MSME vide email dated 29.05.2015 has stated that the value addition for subject AA is coming out to be less than 15% which is not as per FTP guidelines. NC therefore decided to convey the party that the Value Addition is less than 15% in rupee term. NC decided to ask the firm the clarify. NC also decided that meanwhile the Technical Authority may examine the case from wastage angle. The case stands deferred to 30.06.2015 .			

	Case No.:27/3/81-ALC2/2015	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Approved**
	HQ File :01/81/050/00100/AM16/	RLA File :04/24/040/00024/AM16/	Lic.No/Date:0410160465 29.04.2015	
130	**Decision : :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/62/2015-TSW/130 dated 02/06/2015 as under : 1. Weight of export items given in the description of export items at Sl. No 1 & 2 may be omitted. 2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 1940.9 Kgs. taking clue from Engineering Tables 4 & 5. RA may take suitable consequential action accordingly.			

	Case No.:1/3/81-ALC2/2015	Party Name:HARSHINI EPC PVT LTD	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
	HQ File :01/81/050/00074/AM16/	RLA File :09/24/040/00535/AM15/	Lic.No/Date:0910061983 06.05.2015	Defer Date:30.06.2015
131	**Decision :**NC observed that the application of the firm has not been received. NC decided to remind RA, Hyderabad to furnish copy of the application. The case stands deferred to 30.06.2015 .			

	Case No.:2/3/81-ALC2/2015	Party Name:UM CABLES LTD.,	Meet No/Date:3/81-ALC2/2015 19.05.2015	**Status:Deferred**
132	HQ File :01/81/050/00075/AM16/	RLA File :03/95/040/01040/AM15/	Lic.No/Date:0310795878 13.05.2015	Defer Date:30.06.2015

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : NC observed that the application of the firm has not been received. NC decided to remind RA, Mumbai to furnish copy of the application. The case stands deferred to 30.06.2015 .

Offline Agenda Meeting No. 03/81 dated 19.05.2015

Sl. No. 23

Case No. AR- 19	M/s. Powergear Limited
Meeting No. 03/81	F. No. 01/81/50/798/AM07/DES-II
Dated:- 19.05.2015	Request for amendment in adhoc Norms in respect of Advance License No. 0310732920 dated 30.04.2013.

Decision : NC observed that the firm was requested to appear for PH on 02.06.2015. NC noted that the firm could not appear for PH on the stipulated time. NC decided to send a reminder to the firm to appear for PH on the next meeting. The case stands deferred to 30.06.2015 .

Sl. No. 24

Case No. AR- 22	M/s. Vautid-Shah Hardface Pvt. Ltd.
Meeting No. 03/81	F. No. 01/81/50/122/AM14/DES-II
Dated:- 19.05.2015	Request for amendment in adhoc Norms in respect of Advance License No. 0310732920 dated 30.04.2013.

Decision : NC noted that DIPP Deficiency letter was issued to the firm on 19.03.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

Sl. No. 25

Case No. AR- 23	M/s. Angelique International Limited
Meeting No. 03/81	F. No. 01/81/50/271/AM13/DES-II
Dated:- 19.05.2015	Request for amendment in adhoc Norms in respect of Advance License No. 0510334458 dated 12.09.2012.

Decision : NC observed that the reply has been referred to DIPP on 07.05.2015. The case stands deferred to 30.06.2015.

Sl. No. 26

Case No. AR- 24	M/s. Oil Country Tubular Limited
Meeting No. 03/81	F. No. 01/81/50/306/AM11/DES-II
Dated:- 19.05.2015	Request for amendment in adhoc Norms in respect of Advance License No. 0910043872 dated 11.10.2010.

PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Decision :NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3/23/2008 dated 07/05/2015 (copy enclosed).

RA may take suitable consequential action accordingly.

Sl. No. 27	
Case No. AR-	M/s. KEI Industries
Meeting No. 03/81	F. No. 01/81/50/436/AM14/
Dated:- 19.05.2015	Request for enhancement of Norms in respect of Advance Authorisation No. 0510371965 dated 26.11.2013.

Decision : NC observed that the reply has been referred to DIPP. The case stands deferred to 30.06.2015.

Sl. No. 28	
Case No. AR-	M/s. Narayan Powertech Pvt. Ltd.
Meeting No. 03/81	F. No. 01/81/50/1642/AM04/
Dated:- 19.05.2015	Request for fixation of Norms in respect of Advance Authorisation No. 3410009867 dated 04.03.2004.

Decision : NC observed that the reply has been referred to DHI. The case stands deferred to 30.06.2015.

Sl. No. 29	
Case No. AR-	M/s. Crompton Greaves Limited
Meeting No. 03/81	F. No. 01/81/50/262/AM14/
Dated:- 19.05.2015	Request for fixation of Norms in respect of Advance Authorisation No. 0310746162 dated 21.08.2013.

Decision: NC noted that Deficiency letter was issued on 19.03.2015 to the firm. A reminder has also been sent to the firm on 14.05.2015. But reply of the firm is still awaited despite reminder. Hence, NC decided to send a final reminder to firm to furnish reply within 15 days time. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

Sl. No. 30	
Case No. AR-	M/s. Crompton Greaves Limited
Meeting No. 03/81	F. No. 01/81/50/311/AM13/
Dated:- 19.05.2015	Request for fixation of Norms in respect of Advance Authorisation No.0310709770 dated 20.09.2012.

Decision : NC noted that DHI Deficiency letter was issued to the firm on 11.05.2015. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. The Committee also decided to check from the firm whether it is a case of Physical Export/ Deemed Export. In case it is a Deemed export, firm should provide a copy of Project

Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Authority Certificate (PAC). In case the supply is against invalidation letter of an EPCG Authorisation, the firm may be provided the following information:- (i) EPCG licence number and date (ii) CIF value of the licence (iii) Whether this licence was issued under Zero duty or 3 per cent Scheme (iv) Custom duty saved amount (v) Products to be manufactured (vi) How EPCG licence holder intends to discharge the EO against the EPCG licence. The case stands deferred to 30.06.2015.

Sl. No. 31

Case No. AR- 3	M/s. Sterlite Industries (I) Limited
Meeting No. 03/81	F. No. 01/81/162/96/AM12/
Dated:- 19.05.2015	Request of M/s. Sterlite Industries (I) Limited to ratify ad-hoc norms in respect of Annual Advance Authorisation No. 3510030590dated 15.06.2010.

Decision : NC observed that the firm has been requested on 26.05.2015 to furnish information as decided during PH. The reply of the firm is still awaited. NC decided to send a reminder to the firm to expedite the reply. The case stands deferred to 30.06.2015.

Sl. No. 32

Case No. AR- 12	M/s. Hightemp Furnaces Limited
Meeting No. 03/81	F. No. 01/81/50/408/AM14/DES-II
Dated:- 19.05.2015	Request of M/s. Hightemp Furnaces Limited for ratification ad-hoc norms in respect of Advance Authorisation No. 0710098546 dated 25.09.2013.

Decision : NC observed that the application has been referred to DHI on 21.05.2015. The case stands deferred to 30.06.2015.

Sl. No. 33

Case No. AR- 13	M/s. Hightemp Furnaces Limited
Meeting No. 03/81	F. No. 01/81/50/417/AM13/DES-II
Dated:- 19.05.2015	Request of M/s. Hightemp Furnaces Limited for ratification ad-hoc norms in respect of Advance Authorisation No. 0710092293 dated 05.12.2012.

Decision : NC observed that the application has been referred to DHI on 21.05.2015. The case stands deferred to 30.06.2015.

Sl. No. 34

Case No. AR- 14	M/s. Videocon Industries limited
Meeting No. 03/81	F. No. 01/81/162/45/AM16/DES-II
Dated:- 19.05.2015	Request of M/s. Videocon Industries Limited for ratification ad-hoc norms in respect of Advance Authorisation No. 0310211677 dated 02.07.2003.

Decision : NC observed that the application has been referred to DIPP on 22.05.2015. The case stands deferred to 30.06.2015.

Sl. No. 35

Case No. AR- 15	M/s. Videocon Industries limited
Meeting No. 03/81	F. No. 01/81/162/46/AM16/DES-II
Dated:- 19.05.2015	Request of M/s. Videocon Industries Limited for ratification ad-hoc norms in respect of Advance Authorisation No. 0310038799 dated 25.05.2000.

Decision : NC observed that the application has been referred to DIPP on 22.05.2015. The case stands deferred to 30.06.2015.

PRADYUMNA SAHU
Foreign Trade Development Officer
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Sl. No. 36

Case No. AR- 16	M/s. Dynamic Cables Pvt. Ltd.
Meeting No. 03/81	F. No. 01/81/50/272/AM14/DES-II
Dated:- 19.05.2015	Request of M/s. Dynamic Cables Pvt. Ltd. for ratification ad-hoc norms in respect of Advance Authorisation No. 1310044136 dated 28.08.2013.

Decision : NC observed that the application has been referred to DIPP on 22.05.2015. The case stands deferred to 30.06.2015.

Sl. No. 37

Case No. AR- 17	M/s. Videocon Industries limited
Meeting No. 03/81	F. No. 01/81/50/746/AM07/DES-II
Dated:- 19.05.2015	Request of M/s. Videocon Industries Limited for ratification ad-hoc norms in respect of Advance Authorisation No. 0310413619 dated 27.12.2006.

Decision : NC observed that the application has been referred to DIPP on 22.05.2015. The case stands deferred to 30.06.2015.

Date:12.06.2015
Place:New Delhi

(Pradyumna Sahu)
Foreign Trade Development Officer

प्रद्युम्न साहू/PRADYUMNA SAHU
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

02
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 7/18/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310037398 dated 08.11.2011)

Advance authorization may be ratified as under:

1. Net weight of export items at Sl. No. 1, 2, 3 & 4 may be specified as 20785 Kgs., 31010 Kgs., 24352 Kgs. & 12285 Kgs. respectively
2. Quantities of import items at Sl. No 1, 4 & 7 viz. Alumimium Ingots may be allowed as applied for i.e. 11806.5 Kgs., 20240 Kgs. & 18103 Kgs. respectively.
3. Quantity of import item at Sl. No. 10 viz. Alumimium Ingots may be allowed as 9964 Kgs. as 1.01 Kgs./Kg. content in the export item at Sl. No. 4
4. Quantities of import items at Sl. No. 3, 6, 9 & 12 viz. XLPE Compound may be allowed as applied for i.e. 2318.1 Kgs., 3974 Kgs., 3257 Kgs.& 1584 Kgs. respectively.
5. Import items at Sl. No. 2, 5, 8 & 11 viz. PVC Compound may be deleted as not used in the export items.

Norms committee may take a view

21/5/2015

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/2 dated 02/06/2015

03
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015 - Case No. 6/18/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310038617 dated 31.01.2012)

Firm may be asked to submit the following information:

1. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
2. Net weight per KM of each Cable.
3. Material balancing viz. net content of each imported and indigenous input per KM of export product.
4. Wastage claimed on each import items, if any.

Norms committee may take a view

16/5/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/3 dated 02/06/2015

54

04
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015 - Case No. 8/18/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310038618 dated 31.01.2012)

Firm may be asked to submit the following information:

1. Voltage rating of cables.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable.
4. Material balancing viz. net content of each imported and indigenous input per KM of export product.
5. Wastage claimed on each import items, if any.

Norms committee may take a view

16/5

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/4 dated 02/06/2015

5
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 2/12/81 (M/s Hindalco Industries Limited)
(Advance Authorization No. 0210176895 dated 25.04.2012)

Advance Authorisation may be ratified as under:

1. Words "0.2 mm to 3.5 mm Thk" may be suffixed with the description of export item.
2. Words "3.6 mm to 6 mm Thk" may be suffixed with the description of import item and its quantity may be allowed as 1.01 Kg./Kg. content in the export item as claimed by the firm

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/5 dated 02/06/2015

56

~~St. AO~~. 10
19.05.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Pearl Insulations Pvt. Ltd. for ratification of norm of AA No. 0710094882 dated 17.04.2013.

Reference above the application of the firm has been examined and based on information made available therein the proposal is recommended as under:

Export Product: Coil for Wind Turbine Generator – 160 Nos.

Import Item: Copper Wire Rod/Cathode –@ 1.01 kg/kg content in the EP.

24.4.15

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(108)/2015/TSW(B)/ ~~1468~~ dated 24.04.2015.

Dy No 65. DES-II / 01-5.15

24.3.15

57

32
19.5.15

Subject: **advance authorization no 0510375074 dated 01.01.2014 in respect of M/s Wago Ltd New Delhi**

Date: 05/29/15 03:20 PM

From: Kanwalinder Sodhi <kanwalinder.sodhi@nic.in>

To: nc2.dgft@nic.in

Office of the Development Commissioner

Micro small & Medium Enterprises

Mechanical Division

30(24)/2014-ME 25.04.14

Subject: Ratification of Norms in respect of advance authorization no 0510375074 dated 01.01.2014 in respect of M/s Wago Ltd New Delhi.

For subject advance authorization, the norms may be fixed as follows:-

- Item of import at S.No. 1 and 2 may be allowed with nil wastage alongwith accountability clause.
- Item of import at S.No. 3 may be allowed with 5% wastage.

This issues with the approval of Director (ME) for taking view by NC.

(K.S.Sodhi)

AD (ME)

-

-

-

36
19.5.15

110
17/6/14

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Deutschland Transformers Pvt. Ltd for ratification of norm of AA No. 0410155409 dated 20.02.2014.

Reference : DGFT UO No.01/81/50/128/AM15/DES-II/48 dated 22.05.2014.

Reference above, the application of the firm has been examined and it is observed that the firm has proposed to import HV Coils and LV Coils as components for the manufacture of 3-phase dry type transformer. Since the proposal involve import of components, norm committee may consider the proposal under GN-4 for engineering products.

(Gajraj Singh) 20/6/14
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(68)/2014/TSW(B)/ dated 20.06.2014.

Dy No 478-DES-II 3-7-14

59

36
19-5-15

Dear Pradyumna Sahu FTDO

We would bring to your notice that we have already clarified that it is a Deemed Export Supplied to EOU unit , we are once again attaching for your reference the following

1. Form B17
2. Change of name proof from ROC
3. P.O copy

kindly do the needfull

regards

ravindr

From: Ravindra
Sent: Wednesday, December 17, 2014 10:17 AM
To: HaradhanDas FTDO
Cc: sales@advancecable.in
Subject: Re: Ratification of Norms of Advance Authorization No. 0710102261 dated 20.02.2014 Issued under Para 4.7 of HBP, Vol.I.

Dear HaradhanDas FTDO

With reference to Advance License No. 0710102261 dt 20.02.14 Fixation of Norms, It is a case of Deemed Export supplied to EOU Unit and for which we are provinding the Following

1. Form B17
2. Change of name proof from ROC
3. P.O copy

kindly do the needfull by fixing the norms,

regards

ravindra

From: HaradhanDas FTDO
Sent: Monday, December 15, 2014 4:13 PM
To: sales@advancecable.in ; office@advancecable.in
Subject: Ratification of Norms of Advance Authorization No. 0710102261 dated 20.02.2014 Issued under Para 4.7 of HBP, Vol.I.

TIME BOUND

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY

60

37/19.5.15

44/24.8.15

111/03/06/14

111/17.6.14

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 03/06/2014 - Case No. 80/2/81 (M/s. Advance Cable Technologies Pvt. Limited) (Advance Authorization No. 0710102261 dated 20.02.2014)

Advance Authorisation may be ratified as under:

1. Words "Annealed tinned copper conductor, 300V" may be suffixed with the description of export products at Sl. No. 1, 3, 5 & 6.
2. Words "Annealed tinned copper conductor, 2 Core, 300V" may be suffixed with the description of export product at Sl. No. 2.
3. Words "Annealed tinned copper conductor, 600V" may be suffixed with the description of export product at Sl. No. 4.
4. Quantity of import item at Sl. No. 1 (Copper Wire Rod/Bars) may be allowed as 1745.57 Kgs. on net to net basis as claimed by the firm.
5. Quantity of import item at Sl. No. 2(PVC compound) may be allowed as 1462.15 Kgs. on net to net basis as claimed by the firm.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/84/2014-TSW/111 dated 18/06/2014

395/DesD/25/6/14

61

M-No. 3 5/5

41
19.05.15

OFFICE OF THE DEVELOPMENT COMMISSIONER
MICRO SMALL & MEDIUM ENTREPRISES
MECHANICAL DIVISION

30(17)/15-ME

Subject: AA No 6110001181 dated 06.05.14 in respect of M/s Alexia Panels.

The norms may be ratified as follows:-

- Import may be allowed for 8083 kgs inclusive of 1% wastage.

This issues with the approval of Director (ME) for taking view by NC.

Sodhi 5/5/15

(K.S.Sodhi)
AD (ME)

Shri P. Sahoo, FTDO, DGFT Udyog Bhawan New Delhi
O/o The DC (MSME) UO note no 30(17)/15-ME dated 05.05.15

62

42
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 4/6/81 (M/s Avon Tubetech Pvt. Ltd.) (Advance Authorization No. 0510386029 dated 08.05.2014)

Advance Authorization may be ratified as under:

1. Words " Hot Drawn" may be prefixed with the description of import item.
2. Quantity of import item may be allowed as 498.75 MT inclusive as 1.05 Kgs./Kg. content in export item

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/42 dated 02/06/2015

63

44
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015 - Case No. 6/6/81(M/s Suraj Limited) (Advance Authorization No. 0810131446 dated 19.05.2014)

Advance Authorisation may be ratified as under on repeat basis:

1. Following may be suffixed with the description of export product:
   " OD 13mm & less ,
   OD 32 mm & less ,
   OD 40 mm & less"
2. Description and quantity of import item at Sl. No. 1 may be modified as under:
   "Seamless Stainless Steel Tubes/Pipes (Hot Finished) of relevant Grade
   Size OD 13.72 mm & above ,
   Size OD 33.4 mm & above ,
   Size OD 42 mm & above "

3. Quantities of import item at Sl. No. 1 may be allowed as under as claimed by the firm after taking clue from SION C-831:

Export item	Quantity	Import item	Quantity
Stainless Steel Seamless Tubes/ Pipes (Cold Finished) OD 13 mm & less	1 MT	Seamless Stainless Steel Tubes/ Pipes (Hot Finished) of relevant grade OD 13.72 mm & above	1.14 MT
Stainless Steel Seamless Tubes/ Pipes (Cold Finished) OD 32 mm & less	1 MT	Seamless Stainless Steel Tubes/ Pipes (Hot Finished) of relevant grade OD 33.40 mm & above	1.18 MT
Stainless Steel Seamless Tubes/ Pipes (Cold Finished) OD 40 mm & less	1 MT	Seamless Stainless Steel Tubes/ Pipes (Hot Finished) of relevant grade OD 42 mm & above	1.18MT

Norms committee may take a view

5/6/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/44 dated 02/06/2015

64

47
19.05.15

F.No. 2(6)/2011-TW
Government of India
Ministry of Steel
Technical Wing

Subject: Grant Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance Licence No. 0310787707 dated 06.08.2014 of M/s KRYFS Power Component Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/461/AM-15/DES-2/3 dated 20.04.2015 whereby an application of **M/s KRYFS Power Component Limited, Mumbai** has been forwarded to Ministry of Steel for our comments/views.

In the above connection, it may be noted that the applicant has applied for import of 408 MT CRGO Steel in coil form/sheets/coil/CRNO Steel Sheets/Coils, width 620 MM and above against export of 400 MT CRGO slit coils for transformer cores width up to 600 MM.

In view of the above, Ministry of Steel recommends the import of Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade with wastage of 1.015 Kg/kg for the aforesaid export product subject to the condition that width of imported coils is more than the respective width of export products. However, import of CRNO cannot be allowed against export of CRGO because of different characteristics and also coils cannot be made from sheets. Therefore, import of CRNO and import of sheets, as applied, are not recommended.

Bhatnagar

(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2011-TW dated 28.04.2015

24.3.15

65

48
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015 - Case No. 5/15/81 (M/s. Maharashtra Seamless Limited) (Advance Authorization No. 0510390640 dated 21.08.2014)

Advance Authorisation may be ratified as under:

1. Quantities of export products at Sl. No. 1 & 2 may also be specified as 7890 Meters & 12237 Meters respectively in addition to their weights.
2. Net weight of export products at Sl. No. 1 & 2 may be modified as 606.6 MT & 768.771 MT respectively.
3. Thickness of 3LPE coating may be specified as "2.5 MM' in the description of export items at Sl. No. 1 & 2.
4. Description of import item at Sl. No. 1 may be modified as " Relevant Carbon Steel Billets" and its quantity may be allowed as applied for i.e. 1585 MT as 1.20 MT/MT content in the export items taking clue from SION C-797.
5. Quantities of import items from Sl.No. 2, 3 & 4 may be allowed as 2061 Kgs, 4522 Kgs & 46840 Kgs. respectively after taking clue from SION at Sl.No. C- 1290.
6. Quantity of import item at Sl.No. 5 may be allowed upto 2 % of FOB value of exports.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/48 dated 02/06/2015

66

49
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015 - Case No. 6/12/81 (M/s Radiant Wiring Systems Pvt. Ltd.)
(Advance Authorization No. 0910060913 dated 04.09.2014)

Advance Authorization may be ratified as under on repeat basis:

1. Words " Copper Conductor 22 AWG" may be suffixed with the description of import item at Sl. No. 1.
2. Words " Copper Conductor 20 AWG" may be suffixed with the description of import item at Sl. No. 2.
3. Words " Copper Conductor 16 AWG" may be suffixed with the description of import item at Sl. No. 3.
4. Words " Copper Conductor 12 AWG" may be suffixed with the description of import item at Sl. No. 4.
5. Quantity of import item at Sl. No. 1 may be allowed as 1714 Meters as 1.02 mtrs./mtrs. content in the export product at Sl. No. 1.
6. Quantity of import item at Sl. No. 2 may be allowed as 8160 Meters as 1.02 mtrs./mtrs. content in the export product at Sl. No. 2.
7. Quantity of import item at Sl. No. 3 may be allowed as 2142 Meters as 1.02 mtrs./mtrs. content in the export product at Sl. No.3.
8. Quantity of import item at Sl. No. 4 may be allowed as 2268 Meters as 1.02 mtrs./mtrs. content in the export products at Sl. No. 4 & 5.
9. Word "Card" given in the description of import items at Sl. No. 5 & 6 may be corrected as "Cord".
10. Quantity of import item at Sl. No. 5 may be allowed as 204 Meters as 1.02 mtrs./mtrs. content in the export product at Sl. No.2.
11. Quantity of import item at Sl. No. 6 may be allowed as 1071 Meters as 1.02 mtrs./mtrs. content in the export product at Sl. No.5.
12. Quantity of import item at Sl. No. 7 may be allowed as 1.05 Kgs./kg. content in the export items at Sl. No. 1 to 5.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee I
DIPP No. 12/62/2015-TSW/49 dated 02/06/2015

67

50
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015 - Case No. 12/12/81 (M/s Rajguru Enterprises Pvt. Ltd.)
(Advance Authorization No. 0310789472 dated 19.09.2014)

Advance Authorisation may be ratified as under on repeat basis:

1. Words "other than rectangular/square shape & containing 78750 Kgs. of Cold Rolled Stainless Steel Nickel J1 quality " may be suffixed with the description of export product.
2. Words "of relevant grade & thickness" may be suffixed with the description of import item and its quantity may be allowed as 102375 Kgs. as 1.30 Kgs./Kg. content in the export products as per SION C-832.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/50 dated 02/06/2015

61
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 47/15/81 (M/s Associated Cables Pvt. Limited) (Advance Authorization No. 0310790115 dated 10.10.2014)

Reply submitted by the firm vide their letter dated 19th March, 2015 has been perused which is not complete and they may be asked to submit the following information:

1. Revised list of export products giving specifications of each cable including conductor /insulation/armouring/sheathing materials etc. and voltage rating.
2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials)

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/61 dated 02/06/2015

69

68
19.5.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Shree Ji Power Lines for ratification of norm of AA No. 0310790375 dated 20.10.2014.

Reference above application the firm's reply dated 23.04.2015 has been examined and it is observed that they are claiming 5% wastage on Porcelain Insulator Assorted but not given any calculation/justification for input requirement and wastage claimed. Material balancing statement has also not been given along with the reply. The firm may therefore again be requested to furnish above information.

15.5.15

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(176)/2014/TSW(B)/ 207 dated 15.05.2015.

Dy NO 150-DES II
22.5.2015

70

65
19.05.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Shree Ji Power Lines for ratification of norm of AA No. 0310790374 dated 20.10.2014.

Reference: DGFT ID Note No. 01/81/50/502/AM15/DES II/8 Dated 17.04.2015

Reference above application the firm's reply dated 04.04.2015 has been examined and it is observed that they are manufacturing 5 types of Transformer Bushings but the input requirement and wastage claimed for each type of Bushing have not been justified as requested earlier. They have also not furnished copy of advance authorization and material balancing statement for each type of Bushings. The firm may therefore again be requested to furnish following information:

1. Copy of advance authorization.
2. Information as per Sl. No. 4, 5 & 11 of SDL for each type of Transformer Bushing separately.

This issue with the approval of IA (KKT).

D/C 15.5.15
(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(177)/2014/TSW(B)/ 211 dated 15.05.2015.

Dy No 154-DES-II 22/5/15

71

67
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 30/12/2014 - Case No. 8/15/81 (M/s Mandeep Cable Pvt. Limited) (Advance Authorization No. 0510391808 dated 29.10.2014)

Advance Authorisation may be ratified as under:

(i) "30 V, HDPE Insulated, MPPO Jacketted" may suffixed with description of export item.
(ii) Net Weight of export items may be specified as 19869 Kgs.
(iii) Quantity of import item at Sl. No. 1 may be allowed as 3026 Kgs. as 1.01 kgs./Kg. content in the export item.
(iv) Quantity of import item at Sl. No. 2 may be allowed as applied for i.e 960 Kgs. on net to net basis.
(v) Quantity of import item at Sl. No. 3 may be allowed as 3100 Kgs. as 1.05 kgs./Kg. content in the export item.
(vi) Quantity of import item at Sl. No. 4 may be allowed as s 1.02 Kgs./kg. content in the export item as claimed by the firm.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/67 dated 02/06/2015

72

70
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 23/15/81(M/s Shera Energy Pvt. Ltd.)
(Advance Authorization No. 1310047681 dated 31.10.2014)

Advance Authorisation may be ratified as under:

(i) Words " Size: Outer Dia: 16 mm to 108 mm, Wall Thickness: 1 mm to 5 mm" may suffixed with description of export item.

(ii) Words " Size: Outer Dia: 130 mm, Wall Thickness: 10 mm" may suffixed with description of import item.

(iii) Quantity of import item may be allowed as 24048 Kgs. as 1.01 Kgs./kg. content in the export item.

Norms committee may take a view

14/5/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/70 dated 02/06/2015

73

75
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 58/15/81 (M/s Veer - O- Metals Pvt. Limited)
(Advance Authorization No. 0710106986 dated 14.11.2014)

Advance Authorisation may be ratified as under:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Total net weight of export items may be modified as "306 MT containing 270.924 MT of EGI/GI sheets".
3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.186 MT as 1.267 Kgs./Kg. content in the export products after taking 1/3rd recovery from scrap.
4. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs.
5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.
6. Import item at Sl. No. 3 may be allowed upto 2 % of FOB value of exports.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/75 dated 02/06/2015

74

DATA SHEET,

M/s. VEER - O - METALS PVT LTD
NO. A-02, BEL INDUSTRIAL ESTATE, JALAHALLI, BANGALORE - 560 013

A.A.NO. 0710106986 dated 14.11.2014
ANNEXURE – A

List of the export products

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24
1	0M-10183C	WELDMENT CHASSIS AP8865	EGI/GI SHEETS COIL	1.20 mm	1800	2.510		1.796		0.714	4518.00	3232.80	1285.20	28.45	18	0.144	1.940	1.960	32400	259.2	1.960	3528.00
2	0M-10184E	WELDMENT CHASSIS AP8941	EGI/GI SHEETS COIL	1.20 mm	2100	2.550		1.833		0.717	5355.00	3849.30	1505.70	28.12	31	0.248	2.081	2.101	65100	520.8	2.101	4412.10
3	0M-10185B	WELDMENT CHASSIS AP8841	EGI/GI SHEETS COIL	1.20 mm	2750	2.220		1.696		0.524	6105.00	4664.00	1441.00	23.60	24	0.192	1.888	1.908	66000	528	1.908	5247.00
4	0M-10186B	WELDMENT CHASSIS AP8853	EGI/GI SHEETS COIL	1.20 mm	3100	2.720		1.850		0.870	8432.00	5735.00	2697.00	31.99	24	0.192	2.042	2.062	74400	595.2	2.062	6392.20
5	0M-10187E	WELDMENT CHASSIS AP8953	EGI/GI SHEETS COIL	1.20 mm	2900	2.950		1.833		1.117	8555.00	5315.70	3239.30	37.86	31	0.248	2.081	2.101	89900	719.2	2.101	6092.90
6	870-15223C	CHASSIS FRONT AP8861	EGI/GI SHEETS COIL	1.20 mm	1100	2.900		1.760		1.140	3190.00	1936.00	1254.00	39.31	18	0.144	1.904	1.924	19800	158.4	1.924	2116.40
7	870-15224E	CHASSIS FRONT AP8965	EGI/GI SHEETS COIL	1.20 mm	1500	2.590		2.060		0.530	3885.00	3090.00	795.00	20.46	31	0.248	2.308	2.328	46500	372	2.328	3492.00
8	870-15227E	CHASSIS FRONT AP8959	EGI/GI SHEETS COIL	1.20 mm	900	2.500		2.023		0.477	2250.00	1820.70	429.30	19.08	31	0.248	2.271	2.291	27900	223.2	2.291	2061.90
9	870-15227E-001	CHASSIS FRONT AP8961	EGI/GI SHEETS COIL	1.20 mm	800	2.380		1.840		0.540	1904.00	1472.00	432.00	22.69	31	0.248	2.088	2.108	24800	198.4	2.108	1686.40
10	870-15227E-002	CHASSIS FRONT AP8981	EGI/GI SHEETS COIL	1.20 mm	900	2.380		1.840		0.540	2142.00	1656.00	486.00	22.69	31	0.248	2.088	2.108	27900	223.2	2.108	1897.20
11	870-15228C	CHASSIS FRONT AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.180		0.806		0.374	2596.00	1773.20	822.80	31.69	11	0.088	0.894	0.914	24200	193.6	0.914	2010.80
12	870-15229B	CHASSIS FRONT AP8958	EGI/GI SHEETS COIL	1.20 mm	1100	1.500		1.101		0.399	1650.00	1211.10	438.90	26.60	19	0.152	1.253	1.273	20900	167.2	1.273	1400.30
13	870-15230B	COVER AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.170		0.895		0.275	2574.00	1969.00	605.00	23.50	5	0.040	0.935	0.955	11000	88	0.955	2101.00
14	870-15231C	COVER AP8861/AP8881	EGI/GI SHEETS COIL	1.20 mm	1000	2.070		1.709		0.361	2070.00	1709.00	361.00	17.44	3	0.024	1.733	1.753	3000	24	1.753	1753.00
15	870-15234	PLATE SNAP-ON LCD RPDU	EGI/GI SHEETS COIL	1.50 mm	22880	0.050		0.014		0.036	1144.00	320.32	823.68	72.00	9	0.072	0.086	0.106	205920	1647.36	0.106	2425.28
16	870-15235B	BRACKET MOUNTING MOTHERBOARD RPDU	EGI/GI SHEETS COIL	1.50 mm	22980	0.150		0.082		0.068	3447.00	1884.36	1562.64	45.33	7	0.056	0.138	0.158	160860	1286.88	0.158	3630.84
17	870-15236A	CORD CAP AP8861	EGI/GI SHEETS COIL	1.20 mm	1400	0.805		0.470		0.335	1127.00	658.00	469.00	41.61	7	0.056	0.526	0.546	9800	78.4	0.546	764.40
18	870-15237A	CORD CAP C20 AP8959	EGI/GI SHEETS COIL	1.20 mm	1100	0.800		0.470		0.330	880.00	517.00	363.00	41.25	0	0.000	0.470	0.490	0	0	0.490	539.00
19	870-15252	BRACKET TOOLLESS UNIVERSAL RPDU	EGI/GI SHEETS COIL	1.50 mm	38640	1.100		0.740		0.360	42504.00	28593.60	13910.40	32.73	0	0.000	0.740	0.760	0	0	0.760	29366.40
20	870-15366A	CORD CAP AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	0.950		0.610		0.340	1140.00	732.00	408.00	35.79	0	0.000	0.610	0.630	0	0	0.630	756.00
21	870-15367C	COVER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.910		1.470		0.440	2292.00	1764.00	528.00	23.04	3	0.024	1.494	1.514	3600	28.8	1.514	1816.80
22	870-15369B	COVER AP8958	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.819		0.381	1440.00	982.80	457.20	31.75	5	0.040	0.859	0.879	6000	48	0.879	1054.80
23	870-15370	HOUSING BRAKER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.800		0.400	1440.00	960.00	480.00	33.33	0	0.000	0.800	0.820	0	0	0.820	984.00
24	870-15381A	CORD CAP AP8941	EGI/GI SHEETS COIL	1.20 mm	4200	0.070		0.050		0.020	294.00	210.00	84.00	28.57	0	0.000	0.050	0.070	0	0	0.070	294.00
25	870-15385A	CORD CAP AP8841	EGI/GI SHEETS COIL	1.20 mm	5850	0.050		0.035		0.015	292.50	204.75	87.75	30.00	0	0.000	0.035	0.055	0	0	0.055	321.75
26	870-15386A	CORD CAP AP8961	EGI/GI SHEETS COIL	1.20 mm	2950	0.055		0.020		0.035	162.25	59.00	103.25	63.64	0	0.000	0.020	0.040	0	0	0.040	118.00
27	870-15387C	COVER AP8841/AP8853	EGI/GI SHEETS COIL	1.20 mm	4850	2.190		1.730		0.460	10621.50	8390.50	2231.00	21.00	5	0.040	1.770	1.790	24250	194	1.790	8681.50
28	870-15388C	COVER AP8959/AP8961/AP8981	EGI/GI SHEETS COIL	1.20 mm	4650	2.235		1.740		0.495	10392.75	8091.00	2301.75	22.15	5	0.040	1.780	1.800	23250	186	1.800	8370.00
29	870-15805C	COVER AP8941/AP8953	EGI/GI SHEETS COIL	1.20 mm	4200	2.350		1.770		0.580	9870.00	7434.00	2436.00	24.68	5	0.040	1.810	1.830	21000	168	1.830	7686.00
30	870-15806C	COVER AP8865	EGI/GI SHEETS COIL	1.20 mm	3500	2.200		1.730		0.470	7700.00	6055.00	1645.00	21.36	5	0.040	1.770	1.790	17500	140	1.790	6265.00
31	870-15233A	BRACKET REMOVABLE MODULE RPDU	EGI/GI SHEETS COIL	1.20 mm	22810	0.045		0.025		0.020	1026.45	570.25	456.20	44.44	8	0.064	0.089	0.109	182480	1459.84	0.109	2486.29
32	870-0758B	CASE TOP 3 CKT BREAKER WITH INLET ROHS	EGI/GI SHEETS COIL	1.20 mm	350	0.635		0.394		0.241	222.25	137.90	84.35	37.95	4	0.032	0.426	0.446	1400	11.2	0.446	156.10
33	870-10046B	CASE TOP 3 TWO POLE CIRCUIT BREAKER	EGI/GI SHEETS COIL	1.20 mm	450	0.260		0.138		0.122	117.00	62.10	54.90	46.92	0	0.000	0.138	0.158	0	0	0.158	71.10
34	870-10191B	CHASSIS FRONT AP7968	EGI/GI SHEETS COIL	1.20 mm	300	1.750		1.270		0.480	525.00	381.00	144.00	27.43	60	0.480	1.750	1.770	18000	144	1.770	531.00
35	870-10235D	CHASSIS FRONT AP7553; ROHS	EGI/GI SHEETS COIL	1.20 mm	2200	1.650		1.230		0.420	3630.00	2706.00	924.00	25.45	20	0.160	1.390	1.410	44000	352	1.410	3102.00
36	870-10238F	CHASSIS FRONT AP7832 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.750		1.190		0.560	2625.00	1785.00	840.00	32.00	29	0.232	1.422	1.442	43500	348	1.442	2163.00
37	870-10249B	CHASSIS FRONT AP7568	EGI/GI SHEETS COIL	1.20 mm	450	1.800		1.280		0.520	810.00	576.00	234.00	28.89	27	0.216	1.496	1.516	12150	97.2	1.516	682.20
38	870-12012A	CHASSIS FRONT AP7526	EGI/GI SHEETS COIL	1.20 mm	50	2.200		1.560		0.640	110.00	78.00	32.00	29.09	31	0.248	1.808	1.828	1550	12.4	1.828	91.40
39	870-12015A	COVER HORZ BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	450	1.450		1.030		0.420	652.50	463.50	189.00	28.97	0	0.000	1.030	1.050	0	0	1.050	472.50
40	870-13309A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	750	1.200		0.899		0.301	900.00	674.25	225.75	25.08	34	0.272	1.171	1.191	25500	204	1.191	893.25
41	870-13310A	CHASSIS AP7802J; ROHS	EGI/GI SHEETS COIL	1.20 mm	550	1.200		0.899		0.301	660.00	494.45	165.55	25.08	32	0.256	1.155	1.175	17600	140.8	1.175	646.25
42	870-13314A	CHASSIS AP7822	EGI/GI SHEETS COIL	1.20 mm	750	1.350		0.900		0.450	1012.50	675.00	337.50	33.33	35	0.280	1.180	1.200	26250	210	1.200	900.00
43	870-14257	CHASSIS FRONT AP7557	EGI/GI SHEETS COIL	1.20 mm	400	2.050		1.560		0.490	820.00	624.00	196.00	23.90	25	0.200	1.760	1.780	10000	80	1.780	712.00
44	870-14644B	CHASSIS FRONT AP7832J	EGI/GI SHEETS COIL	1.20 mm	100	0.060		0.037		0.023	6.00	3.70	2.30	38.33	24	0.192	0.229	0.249	2400	19.2	0.249	24.90
45	870-14728	CHASSIS CURRENT METER 1PH	EGI/GI SHEETS COIL	1.20 mm	700	0.600		0.362		0.238	420.00	253.40	166.60	39.67	24	0.192	0.554	0.574	16800	134.4	0.574	401.80
46	870-14729	COVER CURRENT METER	EGI/GI SHEETS COIL	0.90 mm	800	0.350		0.240		0.110	280.00	192.00	88.00	31.43	6	0.048	0.288	0.308	4800	38.4	0.308	246.40
47	870-14730	CHASSIS CURRENT METER 3PH	EGI/GI SHEETS COIL	1.20 mm	450	0.750		0.460		0.290	337.50	207.00	130.50	38.67	0	0.000	0.460	0.480	0	0	0.480	216.00
48	870-3616	CHASSIS AP9565 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	1050	0.500		0.332		0.168	525.00	348.60	176.40	33.60	16	0.128	0.460	0.480	16800	134.4	0.480	504.00
49	870-3617	CHASSIS AP9566 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	1100	0.500		0.332		0.168	550.00	365.20	184.80	33.60	16	0.128	0.460	0.480	17600	140.8	0.480	528.00
50	870-3899B	COVER MASTER SWITCH 3 NEMA AP7900	EGI/GI SHEETS COIL	0.90 mm	5800	0.700		0.476		0.224	1060.00	760.80	1299.20	32.00	3	0.024	0.500	0.520	17400	139.2	0.520	3016.00

N.V. RAMANA & CO. Chartered Accountants Bangalore

FOR VEER-O-METALS PVT. LTD.

Asst. Manager Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
51	870-3900A	ENCLOSURE BASE MASTER SWITCH 3 NEMA AP	EGI/GI SHEETS COIL	0.90 mm	2900	0.700		0.456		0.244	2030.00	1322.40	707.60	34.86	12	0.096	0.552	0.572	34800	278.4	0.572	1658.80
52	870-5267	BRACKET HORZ AP7900; ROHS	EGI/GI SHEETS COIL	2.50 mm	11100	0.140		0.085		0.055	1554.00	943.50	610.50	39.29	0	0.000	0.085	0.105	0	0	0.105	1165.50
53	870-5309	CHASSIS REAR COVER VM SWITCHED PDU; ROH	EGI/GI SHEETS COIL	1.20 mm	8220	2.850		1.812		1.038	23427.00	14894.64	8532.36	36.42	18	0.144	1.956	1.976	147960	1183.68	1.976	16242.72
54	870-5387A	ENCLOSURE BASE MASTER SWITCH3 AP7920; RC	EGI/GI SHEETS COIL	0.90 mm	1900	0.750		0.454		0.296	1425.00	862.60	562.40	39.47	18	0.144	0.598	0.618	34200	273.6	0.618	1174.20
55	870-5419	SPACER DOUBLE-D ISX PDU LONG	EGI/GI SHEETS COIL	1.50 mm	8690	0.060		0.037		0.023	521.40	321.53	199.87	38.33	16	0.128	0.165	0.185	139040	1112.32	0.185	1607.65
56	870-5907A	ENCLOSURE BASE MASTER SWITCH 3 AP7921; R	EGI/GI SHEETS COIL	0.90 mm	2500	0.650		0.454		0.196	1625.00	1135.00	490.00	30.15	12	0.096	0.550	0.570	30000	240	0.570	1425.00
57	870-5943	BRACKETS EXTENDER PDUS	EGI/GI SHEETS COIL	2.50 mm	500	0.250		0.150		0.100	125.00	75.00	50.00	40.00	0	0.000	0.150	0.170	0	0	0.170	85.00
58	870-6275A	CHASSIS AP9570 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	350	0.750		0.520		0.230	262.50	182.00	80.50	30.67	17	0.136	0.656	0.676	5950	47.6	0.676	236.60
59	870-6944B	CHASSIS EXTENDER PDU AP7582	EGI/GI SHEETS COIL	1.20 mm	100	1.500		1.070		0.430	150.00	107.00	43.00	28.67	0	0.000	1.070	1.090	0	0	1.090	109.00
60	870-6990C	CHASSIS AP7922; ROHS	EGI/GI SHEETS COIL	1.20 mm	200	1.700		1.260		0.440	340.00	252.00	88.00	25.88	0	0.000	1.260	1.280	0	0	1.280	256.00
61	870-6991	COVER AP7902 & AP7922; ROHS	EGI/GI SHEETS COIL	0.90 mm	200	0.853		0.590		0.263	170.60	118.00	52.60	30.83	18	0.144	0.734	0.754	3600	28.8	0.754	150.80
62	870-6993B	CHASSIS FRONT AP7932	EGI/GI SHEETS COIL	1.20 mm	1300	1.800		1.360		0.440	2340.00	1768.00	572.00	24.44	61	0.488	1.848	1.868	79300	634.4	1.868	2428.40
63	870-6994A	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	5540	0.200		0.120		0.080	1108.00	664.80	443.20	40.00	0	0.000	0.120	0.140	0	0	0.140	775.60
64	870-6994B	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	2400	0.200		0.120		0.080	480.00	288.00	192.00	40.00	0	0.000	0.120	0.140	0	0	0.140	336.00
65	870-70276B	CHASSIS AP9559 HORIX PDU BLK	EGI/GI SHEETS COIL	0.90 mm	1100	0.550		0.312		0.238	605.00	343.20	261.80	43.27	16	0.128	0.440	0.460	17600	140.8	0.460	506.00
66	870-71211D	CHASSIS AP9562 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	3500	0.540		0.316		0.224	1890.00	1106.00	784.00	41.48	15	0.120	0.436	0.456	52500	420	0.456	1596.00
67	870-71269C	CHASSIS AP9560 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	550	0.450		0.338		0.112	247.50	185.90	61.60	24.89	15	0.120	0.458	0.478	8250	66	0.478	262.90
68	870-7814A	BRACKET 2U SWITCHED RACK PDU; ROHS	EGI/GI SHEETS COIL	2.50 mm	7690	0.400		0.274		0.126	3076.00	2107.06	968.94	31.50	0	0.000	0.274	0.294	0	0	0.294	2260.86
69	870-7851B	CHASSIS AP7930 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.800		1.300		0.500	2700.00	1950.00	750.00	27.78	49	0.392	1.692	1.712	73500	588	1.712	2568.00
70	870-7857B	CHASSIS AP9571 BLK PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	1650	1.715		1.272		0.443	2829.75	2098.80	730.95	25.83	16	0.128	1.400	1.420	26400	211.2	1.420	2343.00
71	870-7922C	CHASSIS AP7931	EGI/GI SHEETS COIL	1.20 mm	800	1.600		1.130		0.470	1280.00	904.00	376.00	29.38	46	0.368	1.498	1.518	36800	294.4	1.518	1214.40
72	870-7923B	COVER 1 PH VERT MASTERSWITCH/SHORT	EGI/GI SHEETS COIL	1.20 mm	850	1.800		1.294		0.506	1530.00	1099.90	430.10	28.11	18	0.144	1.438	1.458	15300	122.4	1.458	1239.30
73	870-8584C	CHASSIS COVER BILOXI PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	7060	0.400		0.260		0.140	2824.00	1835.60	988.40	35.00	0	0.000	0.260	0.280	0	0	0.280	1976.80
74	870-8585A	BRKT TOOLESS MOUNT AP9559, ROHS	EGI/GI SHEETS COIL	2.50 mm	2500	0.175		0.100		0.075	437.50	250.00	187.50	42.86	23	0.184	0.284	0.304	57500	460	0.304	760.00
75	870-8586A	BRKT VERT MOUNT 1" OUT AP9559 ROHS	EGI/GI SHEETS COIL	2.50 mm	12050	0.170		0.108		0.062	2048.50	1301.40	747.10	36.47	0	0.000	0.108	0.128	0	0	0.128	1542.40
76	870-8587B	BRKT VERT/HORZ MOUNT AP9559 ROHS	EGI/GI SHEETS COIL	1.20 mm	12050	0.035		0.020		0.015	421.75	241.00	180.75	42.86	0	0.000	0.020	0.040	0	0	0.040	482.00
77	870-0023B	COVER ENCLOSURE AP7800; ROHS	EGI/GI SHEETS COIL	1.20MM	2200	0.650		0.500		0.150	1430.00	1100.00	330.00	23.08	33	0.264	0.764	0.784	72600	580.8	0.784	1724.80
78	870-0759B	CHASSIS FRONT AP7869 ROHS	EGI/GI SHEETS COIL	1.20mm	300	1.810		1.280		0.530	543.00	384.00	159.00	29.28	3	0.024	1.304	1.324	900	7.2	1.324	397.20
79	870-14804A	ENCLOSURE RN NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1500	0.750		0.460		0.290	1125.00	690.00	435.00	38.67	8	0.064	0.524	0.544	12000	96	0.544	816.00
80	870-0024	COVER AP7802; ROHS	EGI/GI SHEETS COIL	1.20mm	2650	1.050		0.620		0.430	2782.50	1643.00	1139.50	40.95	15	0.120	0.740	0.760	39750	318	0.760	2014.00
81	870-10234B	CHASSIS FRONT AP7541; ROHS	EGI/GI SHEETS COIL	1.20mm	1400	1.450		1.164		0.286	2030.00	1629.60	400.40	19.72	19	0.152	1.316	1.336	26600	212.8	1.336	1870.40
82	870-10237D	CHASSIS FRONT AP7853; ROHS	EGI/GI SHEETS COIL	1.20mm	100	1.820		1.230		0.590	182.00	123.00	59.00	32.42	29	0.232	1.462	1.482	2900	23.2	1.482	148.20
83	870-11735	CHASSIS COVER ISX PDU LONG	EGI/GI SHEETS COIL	1.20mm	350	2.470		1.960		0.510	864.50	686.00	178.50	20.65	4	0.032	1.992	2.012	1400	11.2	2.012	704.20
84	870-13311A	CHASSIS AP7811; ROHS	EGI/GI SHEETS COIL	1.20mm	950	1.650		1.359		0.291	1567.50	1291.05	276.45	17.64	39	0.312	1.671	1.691	37050	296.4	1.691	1606.45
85	870-14440	CORD CAP .750 DIA X .660 FLAT	EGI/GI SHEETS COIL	1.20mm	1050	0.080		0.030		0.050	84.00	31.50	52.50	62.50	0	0.000	0.030	0.050	0	0	0.050	52.50
86	870-14442	END CAP VERTICAL RACK PDU	EGI/GI SHEETS COIL	1.20mm	1050	0.064		0.034		0.030	67.20	35.70	31.50	46.88	15	0.120	0.154	0.174	15750	126	0.174	182.70
87	870-14731	BRACKET MOUNTING CURRENT METER	EGI/GI SHEETS COIL	1.20mm	1400	0.075		0.018		0.057	105.00	25.20	79.80	76.00	0	0.000	0.018	0.038	0	0	0.038	53.20
88	870-14803A	COVER RM NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1300	0.650		0.422		0.228	845.00	548.60	296.40	35.08	0	0.000	0.422	0.442	0	0	0.442	574.60
89	870-15221D	CHASSIS FRONT AP8881	EGI/GI SHEETS COIL	1.20mm	750	2.700		2.100		0.600	2025.00	1575.00	450.00	22.22	0	0.000	2.100	2.120	0	0	2.120	1590.00
90	870-15659	SPACER FOR AP7953/AP7853/AP7553	EGI/GI SHEETS COIL	1.20mm	3700	0.030		0.008		0.022	111.00	29.60	81.40	73.33	8	0.064	0.072	0.092	29600	236.8	0.092	340.40
91	870-15681	CHASSIS AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	2.200		1.738		0.462	2420.00	1911.80	508.20	21.00	15	0.120	1.858	1.878	16500	132	1.878	2065.80
92	870-15682	COVER AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	1.430		1.070		0.360	1573.00	1177.00	396.00	25.17	15	0.120	1.190	1.210	16500	132	1.210	1331.00
93	870-15683	CB BRACKET AP7911A	EGI/GI SHEETS COIL	1.20mm	2200	0.358		0.175		0.183	787.60	385.00	402.60	51.12	15	0.120	0.295	0.315	33000	264	0.315	693.00
94	870-5314B	CHASSIS FRNT PNL ISX 120V/208V 3PH ROHS	EGI/GI SHEETS COIL	1.20mm	350	1.850		1.400		0.450	647.50	490.00	157.50	24.32	15	0.120	1.520	1.540	5250	42	1.540	539.00
95	870-5315C	CHASSIS FRNT OPEN-ENDED ISX 120V 3PH	EGI/GI SHEETS COIL	1.20mm	600	2.020		1.080		0.940	1212.00	648.00	564.00	46.53	26	0.208	1.288	1.308	15600	124.8	1.308	784.80
96	870-5318	CHASSIS BACK PNL ISX LONG; ROHS	EGI/GI SHEETS COIL	1.20mm	4040	2.100		2.050		0.050	8484.00	8282.00	202.00	2.38	8	0.064	2.114	2.134	32320	258.56	2.134	8621.36
97	870-7933	CHASSIS FRNT PNL AP7551; ROHS	EGI/GI SHEETS COIL	1.20mm	650	1.820		1.220		0.600	1183.00	793.00	390.00	32.97	19	0.152	1.372	1.392	12350	98.8	1.392	904.80
98	870-7934	CHASSIS FRNT PNL AP7552; ROHS	EGI/GI SHEETS COIL	1.20mm	750	1.820		1.210		0.610	1365.00	907.50	457.50	33.52	19	0.152	1.362	1.382	14250	114	1.382	1036.50
99	0M-9609	ASSEMBLY RIVETED CORD RETAINER 1U RPDU	EGI/GI SHEETS COIL	1.50 mm	11745	0.496		0.340		0.156	5825.52	3993.30	1832.22	31.45		0.000	0.340	0.360	0	0	0.360	4228.20
100	0M-9610	ASSEMBLY RIVETED SHORT CORD RETAINER 0U	EGI/GI SHEETS COIL	1.50 mm	9500	0.500		0.314		0.186	4750.00	2983.00	1767.00	37.20		0.000	0.314	0.334	0	0	0.334	3173.00
101	0M-9614	ASSEMBLY RIVETED LONG CORD RETAINER 0U	EGI/GI SHEETS COIL	1.50 mm	19760	0.711		0.383		0.328	14049.36	7568.08	6481.28	46.13		0.000	0.383	0.403	0	0	0.403	7963.28
102	870-10089	SPACER DOUBLE-D SWITCHED RACK PDU 30A 2	EGI/GI SHEETS COIL	1.50 mm	3470	0.026		0.010		0.016	90.22	34.70	55.52	61.54	0	0.000	0.010	0.030	0	0	0.030	104.10
103	870-12011B	CHASSIS FRONT AP7516	EGI/GI SHEETS COIL	1.20mm	300	1.800		1.480		0.320	540.00	444.00	96.00	17.78		0.000	1.480	1.500	0	0	1.500	450.00

Bangalore
N.V. Chartered Accountants

FOR VEER-O-METALS PVT. LTD.

Asst. Manager-Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
104	870-12013A	CHASSIS FRONT AP7555A	EGI/GI SHEETS COIL	1.20 mm	200	1.820		1.100		0.720	364.00	220.00	144.00	39.56		0.000	1.100	1.120	0	0	1.120	224.00
105	870-13308	CHASSIS AP7800 AP7801; ROHS	EGI/GI SHEETS COIL	0.90 mm	900	0.870		0.470		0.400	783.00	423.00	360.00	45.98		0.000	0.470	0.490	0	0	0.490	441.00
106	870-14805A	COVER RM SENSOR POD 150	EGI/GI SHEETS COIL	0.90 mm	1100	0.450		0.200		0.250	495.00	220.00	275.00	55.56		0.000	0.200	0.220	0	0	0.220	242.00
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; RO	EGI/GI SHEETS COIL	1.20 mm	800	1.820		1.180		0.640	1456.00	944.00	512.00	35.16		0.000	1.180	1.200	0	0	1.200	960.00
108	870-5316C	CHASSIS FRNT OPEN-ENDED ISX 120V 1PH	EGI/GI SHEETS COIL	1.20 mm	900	1.920		1.260		0.660	1728.00	1134.00	594.00	34.38		0.000	1.260	1.280	0	0	1.280	1152.00
109	870-15987	COVER AP9571A	EGI/GI SHEETS COIL	0.90 mm	2700	0.600		0.430		0.170	1620.00	1161.00	459.00	28.33	0	0.000	0.430	0.450	0	0	0.450	1215.00
110	0M-10821G	SUB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI 120 GSM SHEET	1.50 mm	10	7.400		6.380		1.020	74.00	63.80	10.20	13.78	20	0.160	6.540	6.560	200	1.6	6.560	65.60
111	0M-4988G	ASSY CONTROL BOX SYMMETRA MW	GI 120 GSM SHEET	1.50 mm	10	8.900		8.180		0.720	89.00	81.80	7.20	8.09	66	0.528	8.708	8.728	660	5.28	8.728	87.28
112	0M-8863	WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT	EGI/GI SHEETS COIL	1.20 mm	400	0.120		0.070		0.050	48.00	28.00	20.00	41.67	0	0.000	0.070	0.090	0	0	0.090	36.00
113	870-0760B	CHASSIS FRONT AP7569 ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.560		1.180		0.380	78.00	59.00	19.00	24.36	22	0.176	1.356	1.376	1100	8.8	1.376	68.80
114	870-0769	DOGHOUSE FOR TERM BLOCK BLADE SERVER P	EGI/GI SHEETS COIL	0.90 mm	25	0.450		0.030		0.420	11.25	0.75	10.50	93.33		0.000	0.030	0.050	0	0	0.050	1.25
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	EGI/GI SHEETS COIL	1.50 mm	150	0.500		0.246		0.254	75.00	36.90	38.10	50.80		0.000	0.246	0.266	0	0	0.266	39.90
116	870-0777	BRACKET CORD RETENTION, APPROX. 31 1/2" L	EGI/GI SHEETS COIL	1.50 mm	100	0.71		0.43		0.280	71.00	43.00	28.00	39.44		0.000	0.430	0.450	0	0	0.450	45.00
117	870-10007C	CHASSIS AP7831	EGI/GI SHEETS COIL	1.20 mm	100	1.580		1.210		0.370	158.00	121.00	37.00	23.42	25	0.200	1.410	1.430	2500	20	1.430	143.00
118	870-10008D	CHASSIS AP7850; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.580		1.210		0.370	79.00	60.50	18.50	23.42	31	0.248	1.458	1.478	1550	12.4	1.478	73.90
119	870-10010B	CHASSIS AP7586 ROHS	EGI/GI SHEETS COIL	1.20 mm	100	1.310		1.080		0.230	131.00	108.00	23.00	17.56	31	0.248	1.328	1.348	3100	24.8	1.348	134.80
120	870-15361A	TERM BLOCK COVER SBP3000RMHW	EGI/GI SHEETS COIL	1.50 mm	200	0.120		0.080		0.040	24.00	16.00	8.00	33.33	0	0.000	0.080	0.100	0	0	0.100	20.00
121	870-15371A	CHASSIS DEEP SECTION AP8653	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.846	27000	216	0.846	1903.50
122	870-15372A	CHASSIS DEEP SECTION AP8641	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.846	27000	216	0.846	1903.50
123	870-15382A	BRACKET POWER SUPPLY PCB	EGI/GI SHEETS COIL	1.20 mm	2250	0.240		0.120		0.120	540.00	270.00	270.00	50.00	5	0.040	0.160	0.180	11250	90	0.180	405.00
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PD	EGI/GI SHEETS COIL	1.50 mm	6300	1.200		0.880		0.320	7560.00	5544.00	2016.00	26.67	0	0.000	0.880	0.900	0	0	0.900	5670.00
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PD	EGI/GI SHEETS COIL	1.50 mm	6300	0.210		0.130		0.080	1323.00	819.00	504.00	38.10	0	0.000	0.130	0.150	0	0	0.150	945.00
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	EGI/GI SHEETS COIL	1.20 mm	1500	0.290		0.180		0.110	435.00	270.00	165.00	37.93	0	0.000	0.180	0.200	0	0	0.200	300.00
127	870-5307A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	650	1.820	N	1.130		0.690	1183.00	734.50	448.50	37.91		0.000	1.130	1.150	0	0	1.150	747.50
128	870-5310A	CHASSIS FRONT IEC309 VM SWITCHED PDU; RO	EGI/GI SHEETS COIL	1.20 mm	200	1.820	O	1.160		0.660	364.00	232.00	132.00	36.26		0.000	1.160	1.180	0	0	1.180	236.00
129	870-5311A	CHASSIS FRNT PNL ISX 230V 1PH TYPE B, ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.828	C	1.194		0.634	639.80	417.90	221.90	34.68		0.000	1.194	1.214	0	0	1.214	424.90
130	870-5312B	CHASSIS FRNT PNL ISX 208V 3 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	100	2.020	H	1.238		0.782	202.00	123.80	78.20	38.71		0.000	1.238	1.258	0	0	1.258	125.80
131	870-5313B	CHASSIS FRNT PNL ISX 208V 1 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.820	A	1.270		0.550	637.00	444.50	192.50	30.22		0.000	1.270	1.290	0	0	1.290	451.50
132	870-5944B	CHASSIS EXTENDER PDU W 20A LKNG OUTPUT	EGI/GI SHEETS COIL	1.20 mm	350	1.200	N	0.880		0.320	420.00	308.00	112.00	26.67	23	0.184	1.064	1.084	8050	64.4	1.084	379.40
133	870-5946A	COVER BACK EXTENDER PDUS	EGI/GI SHEETS COIL	0.90 mm	250	0.560	G	0.330		0.230	140.00	82.50	57.50	41.07	0	0.000	0.330	0.350	0	0	0.350	87.50
134	870-5962	CHASSIS FRNT PNL ISX 100V 1PH; ROHS	EGI/GI SHEETS COIL	1.20 mm	125	1.450	E	1.160		0.290	181.25	145.00	36.25	20.00		0.000	1.160	1.180	0	0	1.180	147.50
135	870-5980	BRACKET MTG ISX PDU UNIVERSAL; ROHS	EGI/GI SHEETS COIL	1.50 mm	16060	0.210		0.130		0.080	3372.60	2087.80	1284.80	38.10		0.000	0.130	0.150	0	0	0.150	2409.00
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI sheets	2.50 mm	15	4.200		3.580		0.620	63.00	53.70	9.30	14.76	13	0.104	3.684	3.704	195	1.56	3.704	55.56
137	870-6552C	PLATE UNCOVERRING DC UNIT BV NAM/EMEA	GI sheets	2.00 mm	15	5.300		4.780		0.520	79.50	71.70	7.80	9.81	5	0.040	4.820	4.840	75	0.6	4.840	72.60
138	870-6599A	CHASSIS EXTNDR PDUS W/ 30A LCKNG OUTPU	EGI/GI SHEETS COIL	1.20 mm	175	1.200		0.850		0.350	210.00	148.75	61.25	29.17	23	0.184	1.034	1.054	4025	32.2	1.054	184.45
139	870-7853D	CHASSIS AP7950	EGI/GI SHEETS COIL	1.20 mm	250	1.600		1.160		0.440	400.00	290.00	110.00	27.50		0.000	1.160	1.180	0	0	1.180	295.00
140	870-7930B	CHASSIS FRNT PNL AP7530 ROHS	EGI/GI SHEETS COIL	1.20 mm	650	2.020		1.300		0.720	1313.00	845.00	468.00	35.64		0.000	1.300	1.320	0	0	1.320	858.00
141	870-7931	CHASSIS FRNT PNL AP7530J; ROHS	EGI/GI SHEETS COIL	1.20 mm	350	2.020		1.280		0.740	707.00	448.00	259.00	36.63		0.000	1.280	1.300	0	0	1.300	455.00
142	870-7932	CHASSIS FRNT PNL AP7540; ROHS	EGI/GI SHEETS COIL	1.20 mm	400	2.020		1.340		0.680	808.00	536.00	272.00	33.66		0.000	1.340	1.360	0	0	1.360	544.00
143	870-7935B	CHASSIS FRNT PNL AP7562 ROHS	EGI/GI SHEETS COIL	1.20 mm	450	2.020		1.320		0.700	909.00	594.00	315.00	34.65		0.000	1.320	1.340	0	0	1.340	603.00
144	870-7936B	CHASSIS FRNT PNL AP7563 ROHS	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.360		0.660	505.00	340.00	165.00	32.67		0.000	1.360	1.380	0	0	1.380	345.00
145	870-7937	CHASSIS FRNT PNL AP7564	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.230		0.790	505.00	307.50	197.50	39.11		0.000	1.230	1.250	0	0	1.250	312.50
146	870-7941A	CHASSIS EXTENDER PDU W/ 16A C19; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	0.800		0.650		0.150	40.00	32.50	7.50	18.75	16	0.128	0.778	0.798	800	6.4	0.798	39.90
147	870-8016	PLATE HOLDER FOR COM	EGI/GI SHEETS COIL	1.50 mm	150	0.149		0.080		0.069	22.35	12.00	10.35	46.31	0	0.000	0.080	0.100	0	0	0.100	15.00
148	870-80736	SPACER STRAIN RELIEF AP7582	EGI/GI SHEETS COIL	1.50 mm	200	0.070		0.030		0.040	14.00	6.00	8.00	57.14	0	0.000	0.030	0.050	0	0	0.050	10.00
149	870-8511	CHASSIS SS EX CHASSIS	CRCA material	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.252	0	0	0.252	25.20
150	870-8512	COVER SS EX CHASSIS/ MON CHASS	EGI/GI SHEETS COIL	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.252	0	0	0.252	25.20
151	0M-10944	CHASSIS FRONT WELDMENT AP8866	EGI/GI SHEETS COIL	1.20 mm	750	2.600		2.180		0.420	1950.00	1635.00	315.00	16.15	21	0.168	2.348	2.368	15750	126	2.368	1776.00
152	0M-10945	CHASSIS FRONT WELDMENT AP8867	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420	1690.00	1417.00	273.00	16.15	21	0.168	2.348	2.368	13650	109.2	2.368	1539.20
153	0M-10946	CHASSIS FRONT WELDMENT AP8868	EGI/GI SHEETS COIL	1.20 mm	950	2.600		2.180		0.420	2470.00	2071.00	399.00	16.15	21	0.168	2.348	2.368	19950	159.6	2.368	2249.60
154	0M-10947	CHASSIS FRONT WELDMENT AP8888	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420	1690.00	1417.00	273.00	16.15	21	0.168	2.348	2.368	13650	109.2	2.368	1539.20
155	0M-11379	WELDMENT CHASSIS AP8641X629	EGI/GI SHEETS COIL	1.20 mm	400	2.600		2.180		0.420	1040.00	872.00	168.00	16.15	21	0.168	2.348	2.368	8400	67.2	2.368	947.20
156	0M-814750	ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5	EGI/GI SHEETS COIL	1.20 mm	4200	0.230		0.110		0.120	966.00	462.00	504.00	52.17	0	0.000	0.110	0.130	0	0	0.130	546.00

N.V. RAMANA & CO. Bangalore Chartered Accountants

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
157	0M-814841	ASSY WELDMENT CHASSIS AP8653X629	EGI/GI SHEETS COIL	1.20 mm	400	2.300		2.080		0.220	920.00	832.00	88.00	9.57	46	0.368	2.448	2.468	18400	147.2	2.468	987.20
158	0M-814958	ASSY CHASSIS FRONT WELDMENT AP8886	EGI/GI SHEETS COIL	1.20 mm	2100	2.300		2.080		0.220	4830.00	4368.00	462.00	9.57	17	0.136	2.216	2.236	35700	285.6	2.236	4695.60
159	870-11042	RADIATOR BOX FOR NEXT GEN RPDU WAVE 2.5	EGI/GI SHEETS COIL	1.20 mm	3500	0.280		0.120		0.160	980.00	420.00	560.00	57.14	0	0.000	0.120	0.140	0	0	0.140	490.00
160	870-15355A	COVER AP8661	EGI/GI SHEETS COIL	1.20 mm	590	1.800		1.650		0.150	1062.00	973.50	88.50	8.33	5	0.040	1.690	1.710	2950	23.6	1.710	1008.90
161	870-15368	CHASSIS FRONT AP8641 AP8653	EGI/GI SHEETS COIL	1.20 mm	1100	2.100		1.880		0.220	2310.00	2068.00	242.00	10.48	25	0.200	2.080	2.100	27500	220	2.100	2310.00
162	870-15373A	COVER AP8641 AP8653	EGI/GI SHEETS COIL	1.20 mm	1650	1.900		1.780		0.120	3135.00	2937.00	198.00	6.32	3	0.024	1.804	1.824	4950	39.6	1.824	3009.60
163	870-15379A	CORD CAP AP8661	EGI/GI SHEETS COIL	1.20 mm	950	0.130		0.060		0.070	123.50	57.00	66.50	53.85	0	0.000	0.060	0.080	0	0	0.080	76.00
164	870-15380B	CORD CAP AP8641	EGI/GI SHEETS COIL	1.20 mm	2200	0.160		0.080		0.080	352.00	176.00	176.00	50.00	0	0.000	0.080	0.100	0	0	0.100	220.00
165	870-15762	COVER HARDWIRING MPO NGPDU	EGI/GI SHEETS COIL	1.20 mm	1100	0.100		0.060		0.040	110.00	66.00	44.00	40.00	0	0.000	0.060	0.080	0	0	0.080	88.00
166	870-16573	POWERCORD COVER NEXT GEN PDU AP8866	EGI/GI SHEETS COIL	1.20 mm	1650	0.120		0.070		0.050	198.00	115.50	82.50	41.67	4	0.032	0.102	0.122	6600	52.8	0.122	201.30
167	870-16574	CHASSIS BACK NEXT GEN PDU AP8866	EGI/GI SHEETS COIL	1.20 mm	1650	1.900		1.760		0.140	3135.00	2904.00	231.00	7.37	5	0.040	1.800	1.820	8250	66	1.820	3003.00
168	870-17041	COVER HALF HEIGHT PDU	EGI/GI SHEETS COIL	1.20 mm	100	1.780		1.430		0.350	178.00	143.00	35.00	19.66	5	0.040	1.470	1.490	500	4	1.490	149.00
169	870-17072	CHASSIS FRONT AP 8881X611	EGI/GI SHEETS COIL	1.20 mm	100	1.900		1.760		0.140	190.00	176.00	14.00	7.37	17	0.136	1.896	1.916	1700	13.6	1.916	191.60
170	870-17092	CHASSIS BACK NEXT GEN PDU AP8868	EGI/GI SHEETS COIL	1.20 mm	2100	1.780		1.580		0.200	3738.00	3318.00	420.00	11.24	5	0.040	1.620	1.640	10500	84	1.640	3444.00
171	870-17229	COVER AP8641X629	EGI/GI SHEETS COIL	1.20 mm	1200	1.670		1.430		0.240	2004.00	1716.00	288.00	14.37	5	0.040	1.470	1.490	6000	48	1.490	1788.00
172	870-17233	BRACKET MOUNT MOTHERBOARD SOFTLAYER	EGI/GI SHEETS COIL	0.90 mm	1200	0.230		0.110		0.120	276.00	132.00	144.00	52.17	6	0.048	0.158	0.178	7200	57.6	0.178	213.60
173	870-17234	CODR CAP AP8641X629	EGI/GI SHEETS COIL	1.20 mm	1200	0.090		0.066		0.024	108.00	79.20	28.80	26.67	0	0.000	0.066	0.086	0	0	0.086	103.20
174	870-21502	CHASSIS AP7823 ROHS	EGI/GI SHEETS COIL	1.20 mm	150	1.450		1.080		0.370	217.50	162.00	55.50	25.52	48	0.384	1.464	1.484	7200	57.6	1.484	222.60
175	870-21583	SHELF SEISMIC LOCK 1	GI sheets	2.00 mm	150	0.900		0.870		0.030	135.00	130.50	4.50	3.33	4	0.032	0.902	0.922	600	4.8	0.922	138.30
176	870-21584	SHELF SEISMIC LOCK 2	GI sheets	2.50 mm	100	0.900		0.870		0.030	90.00	87.00	3.00	3.33	4	0.032	0.902	0.922	400	3.2	0.922	92.20
177	870-22084	CHASSIS OUT LET AP 7856X660	EGI/GI SHEETS COIL	1.20 mm	100	1.600		1.430		0.170	160.00	143.00	17.00	10.63	11	0.088	1.518	1.538	1100	8.8	1.538	153.80
178	870-22252	CHASSIS OUT LET AP 7556NAX660	EGI/GI SHEETS COIL	1.20 mm	100	1.600		1.430		0.170	160.00	143.00	17.00	10.63	9	0.072	1.502	1.522	900	7.2	1.522	152.20
179	870-80699	CHASSIS BACK NEXT GEN PDU AP8888	EGI/GI SHEETS COIL	1.20 mm	2100	1.800		1.320		0.480	3780.00	2772.00	1008.00	26.67	5	0.040	1.360	1.380	10500	84	1.380	2898.00
180	870-80708	BRACKET REMOVABLE DISPLAY NG WAVE2.5	EGI/GI SHEETS COIL	1.20 mm	3555	0.450		0.320		0.130	1599.75	1137.60	462.15	28.89	8	0.064	0.384	0.404	28440	227.52	0.404	1436.22
181	870-80856	COVER POWERCORD RPUD AP8868	EGI/GI SHEETS COIL	1.20 mm	2100	0.100		0.020		0.080	210.00	42.00	168.00	80.00	4	0.032	0.052	0.072	8400	67.2	0.072	151.20
182	0M-10155C	CHASSIS ASSEMBLY SBP3000RMHW	GI-120 GSM	1.20 mm	50	1.900		1.600		0.300	95.00	80.00	15.00	15.79	18	0.144	1.744	1.764	900	7.2	1.764	88.20
183	0M-816188	CHASSIS FRONT WELDMENT AP8887	GI-120 GSM	1.20 mm	300	2.600		2.200		0.400	780.00	660.00	120.00	15.38	27	0.216	2.416	2.436	8100	64.8	2.436	730.80
184	0M-816502	WELDMENT CHASSIS AP8632	GI-120 GSM	1.20 mm	50	2.600		2.200		0.400	130.00	110.00	20.00	15.38	44	0.352	2.552	2.572	2200	17.6	2.572	128.60
185	0M-816503	WELDMENT CHASSIS AP8932	GI-120 GSM	1.20 mm	200	2.900		2.500		0.400	580.00	500.00	80.00	13.79	41	0.328	2.828	2.848	8200	65.6	2.848	569.60
186	0M-816518	WELDMENT CHASSIS AP8870	GI-120 GSM	1.20 mm	100	2.900		2.500		0.400	290.00	250.00	40.00	13.79	21	0.168	2.668	2.688	2100	16.8	2.688	268.80
187	0M-816521	WELDMENT CHASSIS AP8832	GI-120 GSM	1.20 mm	200	2.800		2.400		0.400	560.00	480.00	80.00	14.29	19	0.152	2.552	2.572	3800	30.4	2.572	514.40
188	0M-816691	WELDMENT CHASSIS AP8832J	GI-120 GSM	1.20 mm	100	2.700		2.300		0.400	270.00	230.00	40.00	14.81	13	0.104	2.404	2.424	1300	10.4	2.424	242.40
189	870-10045B	CHASSIS FRONT AP7868	GI-120 GSM	1.20 mm	2500	2.100		1.730		0.370	5250.00	4325.00	925.00	17.62	37	0.296	2.026	2.046	92500	740	2.046	5115.00
190	870-10112A	CHASSIS AP7930J; ROHS	GI-120 GSM	1.20 mm	75	2.000		1.610		0.390	150.00	120.75	29.25	19.50	11	0.088	1.698	1.718	825	6.6	1.718	128.85
191	870-10233E	CHASSIS FRONT AP7532 ROHS	GI-120 GSM	1.20 mm	300	2.000		1.610		0.390	600.00	483.00	117.00	19.50	11	0.088	1.698	1.718	3300	26.4	1.718	515.40
192	870-12016	COVER VERTICAL BLADE PDUS	GI-120 GSM	1.20 mm	75	1.180		0.970		0.210	88.50	72.75	15.75	17.80	0	0.000	0.970	0.990	0	0	0.990	74.25
193	870-12068	BRKT; 2P CB MTNG-BACK	CRCA-IS 513 D Grade	1.50 mm	450	0.300		0.200		0.100	135.00	90.00	45.00	33.33	0	0.000	0.200	0.220	0	0	0.220	99.00
194	870-12069	BRKT;2P CB MTNG-FRONT	CRCA-IS 513 D Grade	1.50 mm	300	0.300		0.200		0.100	90.00	60.00	30.00	33.33	0	0.000	0.200	0.220	0	0	0.220	66.00
195	870-12127	BRKT HORZ MOUNT 1U DEPTH	GI-120 GSM	1.20 mm	2200	0.350		0.200		0.150	770.00	440.00	330.00	42.86	0	0.000	0.200	0.220	0	0	0.220	484.00
196	870-12143	EAR MTG 1U CABLE ROUNTING POD EMU3	GI-120 GSM	1.20 mm	800	0.400		0.300		0.100	320.00	240.00	80.00	25.00	0	0.000	0.300	0.320	0	0	0.320	256.00
197	870-12273A	SERVER	GI-120 GSM	1.20 mm	75	1.400		1.040		0.360	105.00	78.00	27.00	25.71	0	0.000	1.040	1.060	0	0	1.060	79.50
198	870-12274A	CHASSIS FRONT AP7855A	GI-120 GSM	1.20 mm	25	1.600		1.340		0.260	40.00	33.50	6.50	16.25	27	0.216	1.556	1.576	675	5.4	1.576	39.40
199	870-12275B	CHASSIS FRONT AP7867A	GI-120 GSM	1.20 mm	50	1.600		1.340		0.260	80.00	67.00	13.00	16.25	27	0.216	1.556	1.576	1350	10.8	1.576	78.80
200	870-12276	SPACER INTERNAL 6 CT PCB	GI-120 GSM	1.2 mm	75	0.200		0.060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.080	0	0	0.080	6.00
201	870-12277	SPACER INTERNAL JOGGLED 3 CT PCB	GI-120 GSM	1.2 mm	75	0.200		0.060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.080	0	0	0.080	6.00
202	870-13034A	RETAINER	GI-120 GSM	2.5 mm	300	0.600		0.450		0.150	180.00	135.00	45.00	25.00	0	0.000	0.450	0.470	0	0	0.470	141.00
203	870-13312	CHASSIS AP7820: ROHS	GI-120 GSM	1.2mm	150	1.200		0.760		0.440	180.00	114.00	66.00	36.67	11	0.088	0.848	0.868	1650	13.2	0.868	130.20
204	870-13313	CHASSIS AP7821;ROHS	GI-120 GSM	1.2mm	400	0.760		0.600		0.160	304.00	240.00	64.00	21.05	33	0.264	0.864	0.884	13200	105.6	0.884	353.60
205	870-13694	BAR HEATSINK CLAMP BLADE RPDU:ROHS	GI-120 GSM	1.2mm	150	0.100		0.060		0.040	15.00	9.00	6.00	40.00	4	0.032	0.092	0.112	600	4.8	0.112	16.80
206	870-14643B	CHASSIS FRONT AP7532J	GI-120 GSM	1.2mm	125	2.100		1.900		0.200	262.50	237.50	25.00	9.52	14	0.112	2.012	2.032	1750	14	2.032	254.00
207	870-14802B	ENCLOSURE RM SENSOR POD 150	GI-120 GSM	.9 mm	400	0.540		0.400		0.140	216.00	160.00	56.00	25.93	11	0.088	0.488	0.508	4400	35.2	0.508	203.20
208	870-14941	COVER BOTTOM FOR MAINCONTROLLER	GI-275 GSM	1. 0mm	100	0.900		0.700		0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.720	0	0	0.720	72.00
209	870-14942	COVER TOP FOR MAINCONTROLLER	GI-275 GSM	1. 0mm	100	0.900		0.700		0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.720	0	0	0.720	72.00

N.V. RAMANA & CO. Bangalore Chartered Accountants

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
210	870-15181B	CHASSIS BASE MAINTBYPASS PDU SBP1500RMI	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	9.6	1.134	170.10
211	870-15182A	CHASSIS COVER MAINTENANCE BYPASS PDU	GI-120 GSM	1.2 mm	30	0.820		0.620		0.200	24.60	18.60	6.00	24.39	3	0.024	0.644	0.664	90	0.72	0.664	19.92
212	870-15184B	CHASSIS BASE MAINT BYPASS PDY SBP3000RMI	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	9.6	1.134	170.10
213	870-15187D	CHASSIS BASE MAINT BY PASS PDU	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	6	0.048	1.098	1.118	900	7.2	1.118	167.70
214	870-15190A	MTG EAR MAINTENANCE BYPASS PDU	CRCA-IS 513 D Grade	1.50 mm	60	0.080		0.050		0.030	4.80	3.00	1.80	37.50	0	0.000	0.050	0.070	0	0	0.070	4.20
215	870-15192D	CHASSIS BASE MAINT BY PASS PDU	GI-120 GSM	1.2 mm	50	1.230		1.040		0.190	61.50	52.00	9.50	15.45	7	0.056	1.096	1.116	350	2.8	1.116	55.80
216	870-15226	CHASSIS FRONT AP 8661	GI-120 GSM	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.386	3200	25.6	2.386	238.60
217	870-15226-001	CHASSIS FRONT AP8659	GI-120 GSM	1.2 mm	225	2.420		2.110		0.310	544.50	474.75	69.75	12.81	32	0.256	2.366	2.386	7200	57.6	2.386	536.85
218	870-15226-002	CHASSIS FRONT AP8681	GI-120 GSM	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.386	3200	25.6	2.386	238.60
219	870-17120	RAIL EXTENDER MAIN W/ FASTENERS NS SX	GI-120 GSM	2.0 mm	3000	0.090		0.060		0.030	270.00	180.00	90.00	33.33	6	0.048	0.108	0.128	18000	144	0.128	384.00
220	870-17121	RAIL EXTENDER SPACER NS SX	GI-120 GSM	2.0 mm	3000	0.070		0.050		0.020	210.00	150.00	60.00	28.57	0	0.000	0.050	0.070	0	0	0.070	210.00
221	870-22231	CORD CAP C20 AP8659	GI-120 GSM	1.20 mm	345	0.170		0.100		0.070	58.65	34.50	24.15	41.18	0	0.000	0.100	0.120	0	0	0.120	41.40
222	870-24442	BRACKET CORD RETEN LONG WAVE3 PDU	GI-120 GSM	1.50 mm	30	0.520		0.410		0.110	15.60	12.30	3.30	21.15	0	0.000	0.410	0.430	0	0	0.430	12.90
223	870-24443	BRACKET CORD RETEN SHORT WAVE3 PDU	GI-120 GSM	1.50 mm	30	0.260		0.130		0.130	7.80	3.90	3.90	50.00	0	0.000	0.130	0.150	0	0	0.150	4.50
224	870-24506	CHASSIS FRONT AP8970	GI-120 GSM	1.20 mm	60	2.520		2.120		0.400	151.20	127.20	24.00	15.87	37	0.296	2.416	2.436	2220	17.76	2.436	146.16
225	870-24509	CHASSIS FRONT AP8931	GI-120 GSM	1.20 mm	400	2.520		2.120		0.400	1008.00	848.00	160.00	15.87	21	0.168	2.288	2.308	8400	67.2	2.308	923.20
226	870-24511	CHASSIS FRONT AP8930	GI-120 GSM	1.20 mm	110	2.470		2.080		0.390	271.70	228.80	42.90	15.79	41	0.328	2.408	2.428	4510	36.08	2.428	267.08
227	870-24529	CORD CAP AP8632	GI-120 GSM	1.20 mm	50	0.110		0.070		0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.090	0	0	0.090	4.50
228	870-24532	COVER AP8632	GI-120 GSM	1.20 mm	50	2.300		1.800		0.500	115.00	90.00	25.00	21.74	0	0.000	1.800	1.820	0	0	1.820	91.00
229	870-24564	COVER AP8930	GI-120 GSM	1.20 mm	350	2.200		1.840		0.360	770.00	644.00	126.00	16.36	3	0.024	1.864	1.884	1050	8.4	1.884	659.40
230	870-24566	COVER AP8932	GI-120 GSM	1.20 mm	400	0.110		0.070		0.040	44.00	28.00	16.00	36.36	0	0.000	0.070	0.090	0	0	0.090	36.00
231	870-24572	COVER AP8870	GI-120 GSM	1.20 mm	960	0.110		0.070		0.040	105.60	67.20	38.40	36.36	0	0.000	0.070	0.090	0	0	0.090	86.40
232	870-24574	CHASSIS FRONT AP8863	GI-120 GSM	1.20 mm	360	2.500		1.900		0.600	900.00	684.00	216.00	24.00	27	0.216	2.116	2.136	9720	77.76	2.136	768.96
233	870-24575	COVER AP8833JX477-478	GI-120 GSM	1.20 mm	200	2.470		2.080		0.390	494.00	416.00	78.00	15.79	3	0.024	2.104	2.124	600	4.8	2.124	424.80
234	870-24605	CHASSIS FRONT AP8862	GI-120 GSM	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	2.292	7200	57.6	2.292	687.60
235	870-24606	COVER AP8831	GI-120 GSM	1.20 mm	100	1.270		1.040		0.230	127.00	104.00	23.00	18.11	24	0.192	1.232	1.252	2400	19.2	1.252	125.20
236	870-24607	COVER AP8832	GI-120 GSM	1.20 mm	900	2.170		1.760		0.410	1953.00	1584.00	369.00	18.89	3	0.024	1.784	1.804	2700	21.6	1.804	1623.60
237	870-24608	CHASSIS FRONT AP8830	GI-120 GSM	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	2.292	7200	57.6	2.292	687.60
238	870-24609	CHASSIS FRONT AP8831	GI-120 GSM	1.20 mm	175	1.100		0.880		0.220	192.50	154.00	38.50	20.00	3	0.024	0.904	0.924	525	4.2	0.924	161.70
239	870-24917	CHASSIS FRONT FOR AP8833J	GI-120 GSM	1.20 mm	75	1.270		1.040		0.230	95.25	78.00	17.25	18.11	12	0.096	1.136	1.156	900	7.2	1.156	86.70
240	870-25295	END CAP 1.82IN FOR PDU WAVE3	GI-120 GSM	1.20 mm	370	0.110		0.070		0.040	40.70	25.90	14.80	36.36	0	0.000	0.070	0.090	0	0	0.090	33.30
241	870-25296	CORD CAP 1.82IN 5-15/20P	GI-120 GSM	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.090	0	0	0.090	9.00
242	870-25311	END CAP 1.72IN	GI-120 GSM	1.20 mm	1610	0.110		0.070		0.040	177.10	112.70	64.40	36.36	0	0.000	0.070	0.090	0	0	0.090	144.90
243	870-25312	CORD CAP 1.82IN M32	GI-120 GSM	1.20 mm	360	0.110		0.070		0.040	39.60	25.20	14.40	36.36	0	0.000	0.070	0.090	0	0	0.090	32.40
244	870-25313	CORD CAP 1.72IN 5-15/20P	GI-120 GSM	1.20 mm	300	0.110		0.070		0.040	33.00	21.00	12.00	36.36	0	0.000	0.070	0.090	0	0	0.090	27.00
245	870-25317	CAP END AP8632	GI-120 GSM	1.20 mm	50	0.110		0.070		0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.090	0	0	0.090	4.50
246	870-25365	BREAKER HOUSING AP8970	GI-120 GSM	1.20 mm	60	0.600		0.450		0.150	36.00	27.00	9.00	25.00	0	0.000	0.450	0.470	0	0	0.470	28.20
247	870-25970	CORD CAP AP8830J	GI-120 GSM	1.20 mm	200	0.110		0.070		0.040	22.00	14.00	8.00	36.36	0	0.000	0.070	0.090	0	0	0.090	18.00
248	870-25971	CORD CAP AP8930J	GI-120 GSM	1.20 mm	10	0.110		0.070		0.040	1.10	0.70	0.40	36.36	0	0.000	0.070	0.090	0	0	0.090	0.90
249	870-26204	CHASSIS FRONT AP8441& AP8453 MBO	GI-120 GSM	1.20 mm	200	1.920		1.500		0.420	384.00	300.00	84.00	21.88	24	0.192	1.692	1.712	4800	38.4	1.712	342.40
250	870-26205	CHASSIS FRONT AP8461 MBO	GI-120 GSM	1.20 mm	25	2.500		2.000		0.500	62.50	50.00	12.50	20.00	32	0.256	2.256	2.276	800	6.4	2.276	56.90
251	870-26205-001	CHASSIS FRONT AP8459 MBO	GI-120 GSM	1.20 mm	120	2.500		2.000		0.500	300.00	240.00	60.00	20.00	32	0.256	2.256	2.276	3840	30.72	2.276	273.12
252	870-26205-002	CHASSIS FRONT AP8481 MBO	GI-120 GSM	1.20 mm	20	2.500		2.000		0.500	50.00	40.00	10.00	20.00	32	0.256	2.256	2.276	640	5.12	2.276	45.52
253	870-27891	COVER AP8931	GI-120 GSM	1.20 mm	200	1.270		1.020		0.250	254.00	204.00	50.00	19.69	3	0.024	1.044	1.064	600	4.8	1.064	212.80
254	870-27932	COVER AP8970	GI-120 GSM	1.20 mm	60	2.230		1.800		0.430	133.80	108.00	25.80	19.28	3	0.024	1.824	1.844	180	1.44	1.844	110.64
255	870-27933	COVER AP8863	GI-120 GSM	1.20 mm	360	2.230		1.800		0.430	802.80	648.00	154.80	19.28	3	0.024	1.824	1.844	1080	8.64	1.844	663.84
			Total		474035.00						379316.90	270923.59	108393.31					289.39	3199480.00	25595.84	289.39	306000.13

Wastage of EGI Sheets/ Coils in % (col 15/col 13)*100 28.58

N.V.L. ★ Bangalore ★ Chartered Accountants

85
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC meeting dated 24/03/2015 - Case No. 3/18/81 (M/s. Welspun Corp Limited) (Advance Authorization No. 3410040811 dated 18.12.2014)

Advance Authorization may be ratified as under:

1. Quantity of export product may also be specified as 150,000 Meters in addition to its weight.
2. Word "Relevant" may be prefixed with the description of import item at Sl. No.1.
3. Taking clue from SION at Sl. No. C-1291, quantities of import items may be allowed as under:
   (i) Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 64567.3 MT as 1.05 MT/MT Content in the export product.
   (ii) Quantity of import item at Sl. No. 2 viz. Welding Wire may be allowed as applied for i.e. 254965.1 Kgs.
   (iii) Quantity of import item at Sl. No. 3 viz. Epoxy Powder may be allowed as applied for i.e. 129250.4 Kgs inclusive of 5 % wastage.
   (iv) Quantity of import item at Sl. No. 4 viz. Adhesive may be allowed as 113559 Kgs inclusive of 5 % wastage.
   (v) Quantity of import item at Sl. No. 5 viz. Polyethylene may be allowed as 1542506 Kgs. inclusive of 5 % wastage.
   (vi) Quantities of import items at Sl. No. 6 may be allowed within 6 % of fob value of exports.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/35/2015-TSW/114 dated 21 /04/2015

8/5

87
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 10/18/81 (M/s Veer - O- Metals Pvt. Limited)
(Advance Authorization No. 0710107279 dated 24.12.2014)

Advance Authorisation may be ratified as under on repeat basis:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Total net weight of export items may be modified as "301.937 MT containing 270.924 MT of EGI/GI sheets".
3. Quantity of export item may also be specified as 474035 Nos. in addition to their net weight of 301.937 MT.
4. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.186 MT as 1.267 Kgs./Kg. content in the export products after taking 1/3rd recovery from scrap.
5. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs.
6. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/87 dated 02/06/2015

86

A. A. No. 07101072794dtd 24.12.2019

Annexure - A

DATA SHEET.

M/s. VEER - O - METALS PVT LTD
NO. A-02, BEL INDUSTRIAL ESTATE, JALAHALLI, BANGALORE - 560 013
List of the export products

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26
1	0M-10183C	WELDMENT CHASSIS AP8865	EGI/GI SHEETS COIL	1.20 mm	1800	2.510		1.796		0.714	4518.00	3232.80	1285.20	28.45	18	0.144	1.940	0.021	38.571	1.959	32400	259.2	1.959	3526.71
2	0M-10184E	WELDMENT CHASSIS AP8941	EGI/GI SHEETS COIL	1.20 mm	2100	2.550		1.833		0.717	5355.00	3849.30	1505.70	28.12	31	0.248	2.081	0.021	45.000	2.100	65100	520.8	2.100	4410.60
3	0M-10185B	WELDMENT CHASSIS AP8841	EGI/GI SHEETS COIL	1.20 mm	2750	2.220		1.696		0.524	6105.00	4664.00	1441.00	23.60	24	0.192	1.888	0.021	58.929	1.907	66000	528	1.907	5245.04
4	0M-10186B	WELDMENT CHASSIS AP8853	EGI/GI SHEETS COIL	1.20 mm	3100	2.720		1.850		0.870	8432.00	5735.00	2697.00	31.99	24	0.192	2.042	0.021	66.429	2.061	74400	595.2	2.061	6389.99
5	0M-10187E	WELDMENT CHASSIS AP8953	EGI/GI SHEETS COIL	1.20 mm	2900	2.950		1.833		1.117	8555.00	5315.70	3239.30	37.86	31	0.248	2.081	0.021	62.143	2.100	89900	719.2	2.100	6090.83
6	870-15223C	CHASSIS FRONT AP8861	EGI/GI SHEETS COIL	1.20 mm	1100	2.900		1.760		1.140	3190.00	1936.00	1254.00	39.31	18	0.144	1.904	0.021	23.571	1.923	19800	158.4	1.923	2115.61
7	870-15224E	CHASSIS FRONT AP8965	EGI/GI SHEETS COIL	1.20 mm	1500	2.590		2.060		0.530	3885.00	3090.00	795.00	20.46	31	0.248	2.308	0.021	32.143	2.327	46500	372	2.327	3490.93
8	870-15227E	CHASSIS FRONT AP8959	EGI/GI SHEETS COIL	1.20 mm	900	2.500		2.023		0.477	2250.00	1820.70	429.30	19.08	31	0.248	2.271	0.021	19.286	2.290	27900	223.2	2.290	2061.26
9	870-15227E-001	CHASSIS FRONT AP8961	EGI/GI SHEETS COIL	1.20 mm	800	2.380		1.840		0.540	1904.00	1472.00	432.00	22.69	31	0.248	2.088	0.021	17.143	2.107	24800	198.4	2.107	1685.83
10	870-15227E-002	CHASSIS FRONT AP8981	EGI/GI SHEETS COIL	1.20 mm	900	2.380		1.840		0.540	2142.00	1656.00	486.00	22.69	31	0.248	2.088	0.021	19.286	2.107	27900	223.2	2.107	1896.56
11	870-15228C	CHASSIS FRONT AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.180		0.806		0.374	2596.00	1773.20	822.80	31.69	11	0.088	0.894	0.010	22.000	0.903	24200	193.6	0.903	1986.60
12	870-15229B	CHASSIS FRONT AP8958	EGI/GI SHEETS COIL	1.20 mm	1100	1.500		1.101		0.399	1650.00	1211.10	438.90	26.60	19	0.152	1.253	0.021	23.571	1.272	20900	167.2	1.272	1399.51
13	870-15230B	COVER AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.170		0.895		0.275	2574.00	1969.00	605.00	23.50	5	0.040	0.935	0.021	47.143	0.954	11000	88	0.954	2099.43
14	870-15231C	COVER AP8861/AP8881	EGI/GI SHEETS COIL	1.20 mm	1000	2.070		1.709		0.361	2070.00	1709.00	361.00	17.44	3	0.024	1.733	0.034	34.286	1.764	3000	24	1.764	1763.86
15	870-15234	PLATE SNAP-ON LCD RPDU	EGI/GI SHEETS COIL	1.50 mm	22880	0.050		0.014		0.036	1144.00	320.32	823.68	72.00	9	0.072	0.086	0.020	457.600	0.104	205920	1647.36	0.104	2379.52
16	870-15235B	BRACKET MOUNTING MOTHERBOARD RPDU	EGI/GI SHEETS COIL	1.50 mm	22980	0.150		0.082		0.068	3447.00	1884.36	1562.64	45.33	7	0.056	0.138	0.020	459.600	0.156	160860	1286.88	0.156	3584.88
17	870-15236A	CORD CAP AP8861	EGI/GI SHEETS COIL	1.20 mm	1400	0.805		0.470		0.335	1127.00	658.00	469.00	41.61	7	0.056	0.526	0.004	6.000	0.530	9800	78.4	0.530	741.80
18	870-15237A	CORD CAP C20 AP8959	EGI/GI SHEETS COIL	1.20 mm	1100	0.800		0.470		0.330	880.00	517.00	363.00	41.25	0	0.000	0.470	0.002	1.729	0.471	0	0	0.471	518.56
19	870-15252	BRACKET TOOLLESS UNIVERSAL RPDU	EGI/GI SHEETS COIL	1.50 mm	38640	1.100		0.740		0.360	42504.00	28593.60	13910.40	32.73	0	0.000	0.740	0.004	165.600	0.744	0	0	0.744	28742.64
20	870-15366A	CORD CAP AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	0.950		0.610		0.340	1140.00	732.00	408.00	35.79	0	0.000	0.610	0.004	5.143	0.614	0	0	0.614	736.63
21	870-15367C	COVER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.910		1.470		0.440	2292.00	1764.00	528.00	23.04	3	0.024	1.494	0.034	41.143	1.525	3600	28.8	1.525	1829.83
22	870-15369B	COVER AP8958	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.819		0.381	1440.00	982.80	457.20	31.75	5	0.040	0.859	0.021	25.714	0.878	6000	48	0.878	1053.94
23	870-15370	HOUSING BRAKER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.800		0.400	1440.00	960.00	480.00	33.33	0	0.000	0.800	0.009	10.286	0.808	0	0	0.808	969.26
24	870-15381A	CORD CAP AP8941	EGI/GI SHEETS COIL	1.20 mm	4200	0.070		0.050		0.020	294.00	210.00	84.00	28.57	0	0.000	0.050	0.002	6.600	0.051	0	0	0.051	215.94
25	870-15385A	CORD CAP AP8841	EGI/GI SHEETS COIL	1.20 mm	5850	0.050		0.035		0.015	292.50	204.75	87.75	30.00	0	0.000	0.035	0.002	9.193	0.036	0	0	0.036	213.02
26	870-15386A	CORD CAP AP8961	EGI/GI SHEETS COIL	1.20 mm	2950	0.055		0.020		0.035	162.25	59.00	103.25	63.64	0	0.000	0.020	0.002	4.636	0.021	0	0	0.021	63.17
27	870-15387C	COVER AP8841/AP8853	EGI/GI SHEETS COIL	1.20 mm	4850	2.190		1.730		0.460	10621.50	8390.50	2231.00	21.00	5	0.040	1.770	0.036	173.214	1.802	24250	194	1.802	8740.39
28	870-15388C	COVER AP8959/AP8961/AP8981	EGI/GI SHEETS COIL	1.20 mm	4650	2.235		1.740		0.495	10392.75	8091.00	2301.75	22.15	5	0.040	1.780	0.034	159.429	1.811	23250	186	1.811	8420.49
29	870-15805C	COVER AP8941/AP8953	EGI/GI SHEETS COIL	1.20 mm	4200	2.350		1.770		0.580	9870.00	7434.00	2436.00	24.68	5	0.040	1.810	0.034	144.000	1.841	21000	168	1.841	7731.60
30	870-15806C	COVER AP8865	EGI/GI SHEETS COIL	1.20 mm	3500	2.200		1.730		0.470	7700.00	6055.00	1645.00	21.36	5	0.040	1.770	0.034	120.000	1.801	17500	140	1.801	6303.00
31	870-15233A	BRACKET REMOVABLE MODULE RPDU	EGI/GI SHEETS COIL	1.20 mm	22810	0.045		0.025		0.020	1026.45	570.25	456.20	44.44	8	0.064	0.089	0.006	130.343	0.094	182480	1459.84	0.094	2147.40
32	870-0758B	CASE TOP 3 CKT BREAKER WITH INLET ROHS	EGI/GI SHEETS COIL	1.20 mm	350	0.635		0.394		0.241	222.25	137.90	84.35	37.95	4	0.032	0.426	0.007	2.500	0.432	1400	11.2	0.432	151.35
33	870-10046B	CASE TOP 3 TWO POLE CIRCUIT BREAKER	EGI/GI SHEETS COIL	1.20 mm	450	0.260		0.138		0.122	117.00	62.10	54.90	46.92	0	0.000	0.138	0.009	3.857	0.146	0	0	0.146	65.57
34	870-10191B	CHASSIS FRONT AP7968	EGI/GI SHEETS COIL	1.20 mm	300	1.750		1.270		0.480	525.00	381.00	144.00	27.43	60	0.480	1.750	0.021	6.429	1.769	18000	144	1.769	530.79
35	870-10235D	CHASSIS FRONT AP7553; ROHS	EGI/GI SHEETS COIL	1.20 mm	2200	1.650		1.230		0.420	3630.00	2706.00	924.00	25.45	20	0.160	1.390	0.021	47.143	1.409	44000	352	1.409	3100.43
36	870-10238F	CHASSIS FRONT AP7832 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.750		1.190		0.560	2625.00	1785.00	840.00	32.00	29	0.232	1.422	0.021	32.143	1.441	43500	348	1.441	2161.93
37	870-10249B	CHASSIS FRONT AP7568	EGI/GI SHEETS COIL	1.20 mm	450	1.800		1.280		0.520	810.00	576.00	234.00	28.89	27	0.216	1.496	0.021	9.643	1.515	12150	97.2	1.515	681.88
38	870-12012A	CHASSIS FRONT AP7526	EGI/GI SHEETS COIL	1.20 mm	50	2.200		1.560		0.640	110.00	78.00	32.00	29.09	31	0.248	1.808	0.025	1.250	1.831	1550	12.4	1.831	91.53
39	870-12015A	COVER HORZ BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	450	1.450		1.030		0.420	652.50	463.50	189.00	28.97	0	0.000	1.030	0.020	9.000	1.048	0	0	1.048	471.60
40	870-13309A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	750	1.200		0.899		0.301	900.00	674.25	225.75	25.08	34	0.272	1.171	0.017	12.857	1.186	25500	204	1.186	889.82
41	870-13310A	CHASSIS AP7802I; ROHS	EGI/GI SHEETS COIL	1.20 mm	550	1.200		0.899		0.301	660.00	494.45	165.55	25.08	32	0.256	1.155	0.020	11.000	1.173	17600	140.8	1.173	645.15
42	870-13314A	CHASSIS AP7822	EGI/GI SHEETS COIL	1.20 mm	750	1.350		0.900		0.450	1012.50	675.00	337.50	33.33	35	0.280	1.180	0.020	15.000	1.198	26250	210	1.198	898.50
43	870-14257	CHASSIS FRONT AP7557	EGI/GI SHEETS COIL	1.20 mm	400	2.050		1.560		0.490	820.00	624.00	196.00	23.90	25	0.200	1.760	0.021	8.571	1.779	10000	80	1.779	711.71
44	870-14644B	CHASSIS FRONT AP7832I	EGI/GI SHEETS COIL	1.20 mm	100	0.060		0.037		0.023	6.00	3.70	2.30	38.33	24	0.192	0.229	0.021	2.139	0.248	2400	19.2	0.248	24.83
45	870-14728	CHASSIS CURRENT METER 1PH	EGI/GI SHEETS COIL	1.20 mm	700	0.600		0.362		0.238	420.00	253.40	166.60	39.67	24	0.192	0.554	0.008	5.400	0.561	16800	134.4	0.561	392.66
46	870-14729	COVER CURRENT METER	EGI/GI SHEETS COIL	0.90 mm	800	0.350		0.240		0.110	280.00	192.00	88.00	31.43	6	0.048	0.288	0.006	4.571	0.293	4800	38.4	0.293	234.51
47	870-14730	CHASSIS CURRENT METER 3PH	EGI/GI SHEETS COIL	1.20 mm	450	0.750		0.460		0.290	337.50	207.00	130.50	38.67	0	0.000	0.460	0.008	3.471	0.467	0	0	0.467	210.12
48	870-3616	CHASSIS AP9565 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	1050	0.500		0.332		0.168	525.00	348.60	176.40	33.60	16	0.128	0.460	0.014	15.000	0.473	16800	134.4	0.473	496.50
49	870-3617	CHASSIS AP9566 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	1100	0.500		0.332		0.168	550.00	365.20	184.80	33.60	16	0.128	0.460	0.014	15.714	0.473	17600	140.8	0.473	520.14
50	870-3899B	COVER MASTER SWITCH 3 NEMA AP7900	EGI/GI SHEETS COIL	0.90 mm	5800	0.700		0.476		0.224	4060.00	2760.80	1299.20	32.00	3	0.024	0.500	0.010	58.302	0.509	17400	81.2	0.509	2952.47
51	870-3900A	ENCLOSURE BASE MASTER SWITCH 3 NEMA AP7900	EGI/GI SHEETS COIL	0.90 mm	2900	0.700		0.456		0.244	2030.00	1322.40	707.60	34.86	12	0.096	0.552	0.010	53.179	0.562	34800	278.4	0.562	1630.66

For VEER-O-METALS PVT. LTD.

Asst. Manager-Commercial

SL #	Part No	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
52	870-5267	BRACKET HORZ AP7900; ROHS	EGI/GI SHEETS COIL	2.50 mm	11100	0.140		0.085		0.055	1554.00	943.50	610.50	39.29	0	0.000	0.085	0.001	9.039	0.086	0	0	0.086	951.63
53	870-5309	CHASSIS REAR COVER VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	8220	2.850		1.812		1.038	23427.00	14894.64	8532.36	36.42	18	0.144	1.956	0.032	260.691	1.985	147960	1183.68	1.985	16312.94
54	870-5387A	ENCLOSURE BASE MASTER SWITCH3 AP7920; ROHS	EGI/GI SHEETS COIL	0.90 mm	1900	0.750		0.454		0.296	1425.00	862.60	562.40	39.47	18	0.144	0.598	0.019	35.286	0.615	34200	273.6	0.615	1167.96
55	870-5419	SPACER DOUBLE-D ISX PDU LONG	EGI/GI SHEETS COIL	1.50 mm	8690	0.060		0.037		0.023	521.40	321.53	199.87	38.33	16	0.128	0.165	0.021	186.214	0.184	139040	1112.32	0.184	1601.44
56	870-5907A	ENCLOSURE BASE MASTER SWITCH 3 AP7921; ROHS	EGI/GI SHEETS COIL	0.90 mm	2500	0.650		0.454		0.196	1625.00	1135.00	490.00	30.15	12	0.096	0.550	0.019	46.429	0.567	30000	240	0.567	1416.79
57	870-5943	BRACKETS EXTENDER PDUS	EGI/GI SHEETS COIL	2.50 mm	500	0.250		0.150		0.100	125.00	75.00	50.00	40.00	0	0.000	0.150	0.003	1.286	0.152	0	0	0.152	76.16
58	870-6275A	CHASSIS AP9570 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	350	0.750		0.520		0.230	262.50	182.00	80.50	30.67	17	0.136	0.656	0.017	6.000	0.671	5950	47.6	0.671	235.00
59	870-6944B	CHASSIS EXTENDER PDU AP7582	EGI/GI SHEETS COIL	1.20 mm	100	1.500		1.070		0.430	150.00	107.00	43.00	28.67	0	0.000	1.070	0.014	1.429	1.083	0	0	1.083	108.29
60	870-6990C	CHASSIS AP7922; ROHS	EGI/GI SHEETS COIL	1.20 mm	200	1.700		1.260		0.440	340.00	252.00	88.00	25.88	0	0.000	1.260	0.020	4.000	1.278	0	0	1.278	255.60
61	870-6991	COVER AP7902 & AP7922; ROHS	EGI/GI SHEETS COIL	0.90 mm	200	0.853		0.590		0.263	170.60	118.00	52.60	30.83	18	0.144	0.734	0.014	2.857	0.747	3600	28.8	0.747	149.37
62	870-6993B	CHASSIS FRONT AP7932	EGI/GI SHEETS COIL	1.20 mm	1300	1.800		1.360		0.440	2340.00	1768.00	572.00	24.44	61	0.488	1.848	0.021	27.857	1.867	79300	634.4	1.867	2427.47
63	870-6994A	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	5540	0.200		0.120		0.080	1108.00	664.80	443.20	40.00	0	0.000	0.120	0.003	14.839	0.122	0	0	0.122	678.16
64	870-6994B	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	2400	0.200		0.120		0.080	480.00	288.00	192.00	40.00	0	0.000	0.120	0.003	6.857	0.123	0	0	0.123	294.17
65	870-70276B	CHASSIS AP9559 HORIX PDU BLK	EGI/GI SHEETS COIL	0.90 mm	1100	0.550		0.312		0.238	605.00	343.20	261.80	43.27	16	0.128	0.440	0.014	15.714	0.453	17600	140.8	0.453	498.14
66	870-71211D	CHASSIS AP9562 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	3500	0.540		0.316		0.224	1890.00	1106.00	784.00	41.48	15	0.120	0.436	0.013	45.000	0.448	52500	420	0.448	1566.50
67	870-71269C	CHASSIS AP9560 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	550	0.450		0.338		0.112	247.50	185.90	61.60	24.89	15	0.120	0.458	0.014	7.857	0.471	8250	66	0.471	258.97
68	870-7814A	BRACKET 2U SWITCHED RACK PDU; ROHS	EGI/GI SHEETS COIL	2.50 mm	7690	0.400		0.274		0.126	3076.00	2107.06	968.94	31.50	0	0.000	0.274	0.007	54.929	0.280	0	0	0.280	2156.50
69	870-7851B	CHASSIS AP7930 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.800		1.300		0.500	2700.00	1950.00	750.00	27.78	49	0.392	1.692	0.020	30.000	1.710	73500	588	1.710	2565.00
70	870-7857B	CHASSIS AP9571 BLK PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	1650	1.715		1.272		0.443	2829.75	2098.80	730.95	25.83	16	0.128	1.400	0.013	22.157	1.412	26400	211.2	1.412	2329.94
71	870-7922C	CHASSIS AP7931	EGI/GI SHEETS COIL	1.20 mm	800	1.600		1.130		0.470	1280.00	904.00	376.00	29.38	46	0.368	1.498	0.013	10.400	1.510	36800	294.4	1.510	1207.76
72	870-7923B	COVER 1 PH VERT MASTERSWITCH/SHORT	EGI/GI SHEETS COIL	1.20 mm	850	1.800		1.294		0.506	1530.00	1099.90	430.10	28.11	18	0.144	1.438	0.025	21.614	1.461	15300	122.4	1.461	1241.75
73	870-8584C	CHASSIS COVER BILOXI PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	7060	0.400		0.260		0.140	2824.00	1835.60	988.40	35.00	0	0.000	0.260	0.007	50.429	0.266	0	0	0.266	1880.99
74	870-8585A	BRKT TOOLESS MOUNT AP9559, ROHS	EGI/GI SHEETS COIL	2.50 mm	2500	0.175		0.100		0.075	437.50	250.00	187.50	42.86	23	0.184	0.284	0.002	4.643	0.286	57500	460	0.286	714.18
75	870-8586A	BRKT VERT MOUNT 1" OUT AP9559 ROHS	EGI/GI SHEETS COIL	2.50 mm	12050	0.170		0.108		0.062	2048.50	1301.40	747.10	36.47	0	0.000	0.108	0.002	24.100	0.110	0	0	0.110	1323.09
76	870-8587B	BRKT VERT/HORZ MOUNT AP9559 ROHS	EGI/GI SHEETS COIL	1.20 mm	12050	0.035		0.020		0.015	421.75	241.00	180.75	42.86	0	0.000	0.020	0.001	8.607	0.021	0	0	0.021	248.75
77	870-0023B	COVER ENCLOSURE AP7800; ROHS	EGI/GI SHEETS COIL	1.20MM	2200	0.650		0.500		0.150	1430.00	1100.00	330.00	23.08	33	0.264	0.764	0.014	31.429	0.777	72600	580.8	0.777	1709.09
78	870-0759B	CHASSIS FRONT AP7869 ROHS	EGI/GI SHEETS COIL	1.20mm	300	1.810		1.280		0.530	543.00	384.00	159.00	29.28	3	0.024	1.304	0.021	6.429	1.323	900	7.2	1.323	396.99
79	870-14804A	ENCLOSURE RN NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1500	0.750		0.460		0.290	1125.00	690.00	435.00	38.67	8	0.064	0.524	0.007	10.714	0.530	12000	96	0.530	795.64
80	870-0024	COVER AP7802; ROHS	EGI/GI SHEETS COIL	1.20mm	2650	1.050		0.620		0.430	2782.50	1643.00	1139.50	40.95	15	0.120	0.740	0.014	37.857	0.753	39750	318	0.753	1995.07
81	870-10234B	CHASSIS FRONT AP7541; ROHS	EGI/GI SHEETS COIL	1.20mm	1400	1.450		1.164		0.286	2030.00	1629.60	400.40	19.72	19	0.152	1.316	0.021	30.000	1.335	26600	212.8	1.335	1869.40
82	870-10237D	CHASSIS FRONT AP7853; ROHS	EGI/GI SHEETS COIL	1.20mm	100	1.820		1.230		0.590	182.00	123.00	59.00	32.42	29	0.232	1.462	0.021	2.143	1.481	2900	23.2	1.481	148.13
83	870-11735	CHASSIS COVER ISX PDU LONG	EGI/GI SHEETS COIL	1.20mm	350	2.470		1.960		0.510	864.50	686.00	178.50	20.65	4	0.032	1.992	0.036	12.500	2.024	1400	11.2	2.024	708.45
84	870-13311A	CHASSIS AP7811; ROHS	EGI/GI SHEETS COIL	1.20mm	950	1.650		1.359		0.291	1567.50	1291.05	276.45	17.64	39	0.312	1.671	0.014	13.571	1.684	37050	296.4	1.684	1599.66
85	870-14440	CORD CAP .750 DIA X .660 FLAT	EGI/GI SHEETS COIL	1.20mm	1050	0.080		0.030		0.050	84.00	31.50	52.50	62.50	0	0.000	0.030	0.001	1.500	0.031	0	0	0.031	32.85
86	870-14442	END CAP VERTICAL RACK PDU	EGI/GI SHEETS COIL	1.20mm	1050	0.064		0.034		0.030	67.20	35.70	31.50	46.88	15	0.120	0.154	0.001	1.500	0.155	15750	126	0.155	163.05
87	870-14731	BRACKET MOUNTING CURRENT METER	EGI/GI SHEETS COIL	1.20mm	1400	0.075		0.018		0.057	105.00	25.20	79.80	76.00	0	0.000	0.018	0.001	2.000	0.019	0	0	0.019	27.00
88	870-14803A	COVER RM NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1300	0.650		0.422		0.228	845.00	548.60	296.40	35.08	0	0.000	0.422	0.006	8.357	0.428	0	0	0.428	556.12
89	870-15221D	CHASSIS FRONT AP8881	EGI/GI SHEETS COIL	1.20mm	750	2.700		2.100		0.600	2025.00	1575.00	450.00	22.22	0	0.000	2.100	0.021	16.071	2.119	0	0	2.119	1589.46
90	870-15659 -	SPACER FOR AP7953/AP7853/AP7553	EGI/GI SHEETS COIL	1.20mm	3700	0.030		0.008		0.022	111.00	29.60	81.40	73.33	8	0.064	0.072	0.004	14.800	0.076	29600	236.8	0.076	279.72
91	870-15681	CHASSIS AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	2.200		1.738		0.462	2420.00	1911.80	508.20	21.00	15	0.120	1.858	0.031	33.993	1.886	16500	132	1.886	2074.39
	870-15682	COVER AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	1.430		1.070		0.360	1573.00	1177.00	396.00	25.17	15	0.120	1.190	0.024	26.354	1.212	16500	132	1.212	1332.72
	870-15683	CB BRACKET AP7911A	EGI/GI SHEETS COIL	1.20mm	2200	0.358		0.175		0.183	787.60	385.00	402.60	51.12	15	0.120	0.295	0.001	1.571	0.296	33000	264	0.296	650.41
	870-5314B	CHASSIS FRNT PNL ISX 120V/208V 3PH ROHS	EGI/GI SHEETS COIL	1.20mm	350	1.850		1.400		0.450	647.50	490.00	157.50	24.32	15	0.120	1.520	0.021	7.500	1.539	5250	42	1.539	538.75
	870-5315C	CHASSIS FRNT OPEN-ENDED ISX 120V 3PH	EGI/GI SHEETS COIL	1.20mm	600	2.020		1.080		0.940	1212.00	648.00	564.00	46.53	26	0.208	1.288	0.021	12.857	1.307	15600	124.8	1.307	784.37
	870-5318	CHASSIS BACK PNL ISX LONG; ROHS	EGI/GI SHEETS COIL	1.20mm	4040	2.100		2.050		0.050	8484.00	8282.00	202.00	2.38	8	0.064	2.114	0.036	144.286	2.146	32320	258.56	2.146	8670.42
	933	CHASSIS FRNT PNL AP7551; ROHS	EGI/GI SHEETS COIL	1.20mm	650	1.820		1.220		0.600	1183.00	793.00	390.00	32.97	19	0.152	1.372	0.020	13.000	1.390	12350	98.8	1.390	903.50
	34	CHASSIS FRNT PNL AP7552; ROHS	EGI/GI SHEETS COIL	1.20mm	750	1.820		1.210		0.610	1365.00	907.50	457.50	33.52	19	0.152	1.362	0.021	16.071	1.381	14250	114	1.381	1035.96
		ASSEMBLY RIVETED CORD RETAINER 1U RPDU	EGI/GI SHEETS COIL	1.50 mm	11745	0.496		0.340				1832.22		31.45		0.000	0.340	0.009	100.671	0.348	0	0	0.348	4083.90
		ASSEMBLY RIVETED SHORT CORD RETAINER 0U RPI	EGI/GI SHEETS COIL	1.50 mm	9500	0.500								37.20		0.000	0.314	0.009	81.052	0.322	0	0	0.322	3055.95
		ASSEMBLY RIVETED LONG CORD RETAINER 0U RPD	EGI/GI SHEETS COIL	1.50 mm	19760									46.13		0.000	0.383	0.009	182.310	0.391	0	0	0.391	7732.16
		SPA		1.50 mm	3470										0	0.000	0.010	0.004	13.880	0.014	0	0	0.014	47.19
																0.000	1.480	0.025	7.500	1.503	0	0	1.503	450.75
																0.000	1.100	0.025	5.000	1.123	0	0	1.123	224.50
																0.000	0.470	0.019	16.714	0.487	0	0	0.487	438.04

FOR [illegible] PVT. LTD.

Authorised Signatory

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
106	870-14805A	COVER RM SENSOR POD 150	EGI/GI SHEETS COIL	0.90 mm	1100	0.450	NO-CHANGE	0.200		0.250	495.00	220.00	275.00	55.56		0.000	0.200	0.007	7.857	0.206	0	0	0.206	227.07
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	800	1.820		1.180		0.640	1456.00	944.00	512.00	35.16		0.000	1.180	0.020	16.000	1.198	0	0	1.198	958.40
108	870-5316C	CHASSIS FRNT OPEN-ENDED ISX 120V 1PH	EGI/GI SHEETS COIL	1.20 mm	900	1.920		1.260		0.660	1728.00	1134.00	594.00	34.38		0.000	1.260	0.020	18.000	1.278	0	0	1.278	1150.20
109	870-15987	COVER AP9571A	EGI/GI SHEETS COIL	0.90 mm	2700	0.600		0.430		0.170	1620.00	1161.00	459.00	28.33	0	0.000	0.430	0.007	19.286	0.436	0	0	0.436	1178.36
110	0M-10821G	SUB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI 120 GSM SHEET	1.50 mm	10	7.400		6.380		1.020	74.00	63.80	10.20	13.78	20	0.160	6.540	0.004	0.040	6.544	200	1.6	6.544	65.44
111	0M-4988G	ASSY CONTROL BOX SYMMETRA MW	GI 120 GSM SHEET	1.50 mm	10	8.900		8.180		0.720	89.00	81.80	7.20	8.09	66	0.528	8.708	0.004	0.040	8.712	660	5.28	8.712	87.12
112	0M-8863	WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT	EGI/GI SHEETS COIL	1.20 mm	400	0.120		0.070		0.050	48.00	28.00	20.00	41.67	0	0.000	0.070	0.001	0.411	0.071	0	0	0.071	28.37
113	870-0760B	CHASSIS FRONT AP7569 ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.560		1.180		0.380	78.00	59.00	19.00	24.36	22	0.176	1.356	0.021	1.071	1.375	1100	8.8	1.375	68.76
114	870-0769	DOGHOUSE FOR TERM BLOCK BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	25	0.450		0.030		0.420	11.25	0.75	10.50	93.33		0.000	0.030	0.005	0.125	0.035	0	0	0.035	0.86
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	EGI/GI SHEETS COIL	1.50 mm	150	0.500		0.246		0.254	75.00	36.90	38.10	50.80		0.000	0.246	0.006	0.857	0.251	0	0	0.251	37.67
116	870-0777	BRACKET CORD RETENTION, APPROX. 31 1/2" LG	EGI/GI SHEETS COIL	1.50 mm	100	0.71		0.43		0.280	71.00	43.00	28.00	39.44		0.000	0.430	0.009	0.857	0.438	0	0	0.438	43.77
117	870-10007C	CHASSIS AP7831	EGI/GI SHEETS COIL	1.20 mm	100	1.580		1.210		0.370	158.00	121.00	37.00	23.42	25	0.200	1.410	0.013	1.300	1.422	2500	20	1.422	142.17
118	870-10008D	CHASSIS AP7850; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.580		1.210		0.370	79.00	60.50	18.50	23.42	31	0.248	1.458	0.020	1.000	1.476	1550	12.4	1.476	73.80
119	870-10010B	CHASSIS AP7586 ROHS	EGI/GI SHEETS COIL	1.20 mm	100	1.310		1.080		0.230	131.00	108.00	23.00	17.56	31	0.248	1.328	0.020	2.000	1.346	3100	24.8	1.346	134.60
120	870-15361A	TERM BLOCK COVER SBP3000RMHW	EGI/GI SHEETS COIL	1.50 mm	200	0.120		0.080		0.040	24.00	16.00	8.00	33.33	0	0.000	0.080	0.001	0.200	0.081	0	0	0.081	16.18
121	870-15371A	CHASSIS DEEP SECTION AP8653	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.007	16.071	0.832	27000	216	0.832	1872.96
122	870-15372A	CHASSIS DEEP SECTION AP8641	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.007	16.071	0.832	27000	216	0.832	1872.96
123	870-15382A	BRACKET POWER SUPPLY PCB	EGI/GI SHEETS COIL	1.20 mm	2250	0.240		0.120		0.120	540.00	270.00	270.00	50.00	5	0.040	0.160	0.004	9.643	0.164	11250	90	0.164	368.68
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PDU	EGI/GI SHEETS COIL	1.50 mm	6300	1.200		0.880		0.320	7560.00	5544.00	2016.00	26.67	0	0.000	0.880	0.007	45.000	0.886	0	0	0.886	5584.50
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PDU	EGI/GI SHEETS COIL	1.50 mm	6300	0.210		0.130		0.080	1323.00	819.00	504.00	38.10	0	0.000	0.130	0.007	45.000	0.136	0	0	0.136	859.50
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	EGI/GI SHEETS COIL	1.20 mm	1500	0.290		0.180		0.110	435.00	270.00	165.00	37.93	0	0.000	0.180	0.007	10.714	0.186	0	0	0.186	279.64
127	870-5307A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	650	1.820		1.130		0.690	1183.00	734.50	448.50	37.91		0.000	1.130	0.020	13.000	1.148	0	0	1.148	746.20
128	870-5310A	CHASSIS FRONT IEC309 VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	200	1.820		1.160		0.660	364.00	232.00	132.00	36.26		0.000	1.160	0.021	4.286	1.179	0	0	1.179	235.86
129	870-5311A	CHASSIS FRNT PNL ISX 230V 1PH TYPE B, ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.828		1.194		0.634	639.80	417.90	221.90	34.68		0.000	1.194	0.021	7.500	1.213	0	0	1.213	424.65
130	870-5312B	CHASSIS FRNT PNL ISX 208V 3 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	100	2.020		1.238		0.782	202.00	123.80	78.20	38.71		0.000	1.238	0.021	2.143	1.257	0	0	1.257	125.73
131	870-5313B	CHASSIS FRNT PNL ISX 208V 1 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.820		1.270		0.550	637.00	444.50	192.50	30.22		0.000	1.270	0.021	7.500	1.289	0	0	1.289	451.25
132	870-5944B	CHASSIS EXTENDER PDU W 20A LKNG OUTPUT	EGI/GI SHEETS COIL	1.20 mm	350	1.200		0.880		0.320	420.00	308.00	112.00	26.67	23	0.184	1.064	0.014	5.000	1.077	8050	64.4	1.077	376.90
133	870-5946A	COVER BACK EXTENDER PDUS	EGI/GI SHEETS COIL	0.90 mm	250	0.560		0.330		0.230	140.00	82.50	57.50	41.07	0	0.000	0.330	0.014	3.571	0.343	0	0	0.343	85.71
134	870-5962	CHASSIS FRNT PNL ISX 100V 1PH; ROHS	EGI/GI SHEETS COIL	1.20 mm	125	1.450		1.160		0.290	181.25	145.00	36.25	20.00		0.000	1.160	0.021	2.679	1.179	0	0	1.179	147.41
135	870-5980	BRACKET MTG ISX PDU UNIVERSAL; ROHS	EGI/GI SHEETS COIL	1.50 mm	16060	0.210		0.130		0.080	3372.60	2087.80	1284.80	38.10		0.000	0.130	0.001	18.354	0.131	0	0	0.131	2104.32
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI sheets	2.50 mm	15	4.200		3.580		0.620	63.00	53.70	9.30	14.76	13	0.104	3.684	0.004	0.060	3.688	195	1.56	3.688	55.31
137	870-6552C	PLATE UNCOVERRING DC UNIT BV NAM/EMEA	GI sheets	2.00 mm	15	5.300		4.780		0.520	79.50	71.70	7.80	9.81	5	0.040	4.820	0.004	0.060	4.824	75	0.6	4.824	72.35
138	870-6599A	CHASSIS EXTNDR PDUS W/ 30A LCKNG OUTPUTS	EGI/GI SHEETS COIL	1.20 mm	175	1.200		0.850		0.350	210.00	148.75	61.25	29.17	23	0.184	1.034	0.017	3.000	1.049	4025	32.2	1.049	183.65
139	870-7853D	CHASSIS AP7950	EGI/GI SHEETS COIL	1.20 mm	250	1.600		1.160		0.440	400.00	290.00	110.00	27.50		0.000	1.160	0.021	5.357	1.179	0	0	1.179	294.82
140	870-7930B	CHASSIS FRNT PNL AP7530 ROHS	EGI/GI SHEETS COIL	1.20 mm	650	2.020		1.300		0.720	1313.00	845.00	468.00	35.64		0.000	1.300	0.021	13.929	1.319	0	0	1.319	857.54
141	870-7931	CHASSIS FRNT PNL AP7530J; ROHS	EGI/GI SHEETS COIL	1.20 mm	350	2.020		1.280		0.740	707.00	448.00	259.00	36.63		0.000	1.280	0.020	7.000	1.298	0	0	1.298	454.30
142	870-7932	CHASSIS FRNT PNL AP7540; ROHS	EGI/GI SHEETS COIL	1.20 mm	400	2.020		1.340		0.680	808.00	536.00	272.00	33.66		0.000	1.340	0.021	8.571	1.359	0	0	1.359	543.71
143	870-7935B	CHASSIS FRNT PNL AP7562 ROHS	EGI/GI SHEETS COIL	1.20 mm	450	2.020		1.320		0.700	909.00	594.00	315.00	34.65		0.000	1.320	0.020	9.000	1.338	0	0	1.338	602.10
144	870-7936B	CHASSIS FRNT PNL AP7563 ROHS	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.360		0.660	505.00	340.00	165.00	32.67		0.000	1.360	0.020	5.000	1.378	0	0	1.378	344.50
145	870-7937	CHASSIS FRNT PNL AP7564	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.230		0.790	505.00	307.50	197.50	39.11		0.000	1.230	0.021	5.357	1.249	0	0	1.249	312.32
146	870-7941A	CHASSIS EXTENDER PDU W/ 16A C19; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	0.800		0.650		0.150	40.00	32.50	7.50	18.75	16	0.128	0.778	0.014	0.714	0.791	800	6.4	0.791	
147	870-8016	PLATE HOLDER FOR COM	EGI/GI SHEETS COIL	1.50 mm	150	0.149		0.080		0.069	22.35	12.00	10.35	46.31	0	0.000	0.080	0.020	3.000	0.098	0	0	0.098	
148	870-80736	SPACER STRAIN RELIEF AP7582	EGI/GI SHEETS COIL	1.50 mm	200	0.070		0.030		0.040	14.00	6.00	8.00	57.14	0	0.000	0.030	0.020	4.000	0.048	0	0	0.048	
149	870-8511	CHASSIS SS EX CHASSIS	CRCA material	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.020	2.000	0.250	0	0	0.250	
150	870-8512	COVER SS EX CHASSIS/ MON CHASS	EGI/GI SHEETS COIL	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.020	2.000	0.250	0	0	0.250	
151	0M-10944	CHASSIS FRONT WELDMENT AP8866	EGI/GI SHEETS COIL	1.20 mm	750	2.600		2.180		0.420	1950.00	1635.00	315.00	16.15	21	0.168	2.348	0.021	16.071	2.367	15750	126	2.367	17
152	0M-10945	CHASSIS FRONT WELDMENT AP8867	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420														
153	0M-10946																							

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weigh/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
106	870-14805A	COVER RM SENSOR POD 150	EGI/GI SHEETS COIL	0.90 mm	1100	0.450		0.200		0.250	495.00	220.00	275.00	55.56		0.000	0.200	0.007	7.857	0.206	0	0	0.206	227.07
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	800	1.820		1.180		0.640	1456.00	944.00	512.00	35.16		0.000	1.180	0.020	16.000	1.198	0	0	1.198	958.40
108	870-5316C	CHASSIS FRNT OPEN-ENDED ISX 120V 1PH	EGI/GI SHEETS COIL	1.20 mm	900	1.920		1.260		0.660	1728.00	1134.00	594.00	34.38		0.000	1.260	0.020	18.000	1.278	0	0	1.278	1150.20
109	870-15987	COVER AP9571A	EGI/GI SHEETS COIL	0.90 mm	2700	0.600		0.430		0.170	1620.00	1161.00	459.00	28.33	0	0.000	0.430	0.007	19.286	0.436	0	0	0.436	1178.36
110	0M-10821G	SUB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI 120 GSM SHEET	1.50 mm	10	7.400		6.380		1.020	74.00	63.80	10.20	13.78	20	0.160	6.540	0.004	0.040	6.544	200	1.6	6.544	65.44
111	0M-4988G	ASSY CONTROL BOX SYMMETRA MW	GI 120 GSM SHEET	1.50 mm	10	8.900		8.180		0.720	89.00	81.80	7.20	8.09	66	0.528	8.708	0.004	0.040	8.712	660	5.28	8.712	87.12
112	0M-8863	WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT	EGI/GI SHEETS COIL	1.20 mm	400	0.120		0.070		0.050	48.00	28.00	20.00	41.67	0	0.000	0.070	0.001	0.411	0.071	0	0	0.071	28.37
113	870-0760B	CHASSIS FRONT AP7569 ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.560		1.180		0.380	78.00	59.00	19.00	24.36	22	0.176	1.356	0.021	1.071	1.375	1100	8.8	1.375	68.76
114	870-0769	DOGHOUSE FOR TERM BLOCK BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	25	0.450		0.030		0.420	11.25	0.75	10.50	93.33		0.000	0.030	0.005	0.125	0.035	0	0	0.035	0.86
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	EGI/GI SHEETS COIL	1.50 mm	150	0.500		0.246		0.254	75.00	36.90	38.10	50.80		0.000	0.246	0.006	0.857	0.251	0	0	0.251	37.67
116	870-0777	BRACKET CORD RETENTION, APPROX. 31 1/2" LG	EGI/GI SHEETS COIL	1.50 mm	100	0.71		0.43		0.280	71.00	43.00	28.00	39.44		0.000	0.430	0.009	0.857	0.438	0	0	0.438	43.77
117	870-10007C	CHASSIS AP7831	EGI/GI SHEETS COIL	1.20 mm	100	1.580		1.210		0.370	158.00	121.00	37.00	23.42	25	0.200	1.410	0.013	1.300	1.422	2500	20	1.422	142.17
118	870-10008D	CHASSIS AP7850; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.580		1.210		0.370	79.00	60.50	18.50	23.42	31	0.248	1.458	0.020	1.000	1.476	1550	12.4	1.476	73.80
119	870-10010B	CHASSIS AP7586 ROHS	EGI/GI SHEETS COIL	1.20 mm	100	1.310		1.080		0.230	131.00	108.00	23.00	17.56	31	0.248	1.328	0.020	2.000	1.346	3100	24.8	1.346	134.60
120	870-15361A	TERM BLOCK COVER SBP3000RMHW	EGI/GI SHEETS COIL	1.50 mm	200	0.120		0.080		0.040	24.00	16.00	8.00	33.33	0	0.000	0.080	0.001	0.200	0.081	0	0	0.081	16.18
121	870-15371A	CHASSIS DEEP SECTION AP8653	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.007	16.071	0.832	27000	216	0.832	1872.96
122	870-15372A	CHASSIS DEEP SECTION AP8641	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.007	16.071	0.832	27000	216	0.832	1872.96
123	870-15382A	BRACKET POWER SUPPLY PCB	EGI/GI SHEETS COIL	1.20 mm	2250	0.240		0.120		0.120	540.00	270.00	270.00	50.00	5	0.040	0.160	0.004	9.643	0.164	11250	90	0.164	368.68
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PDU	EGI/GI SHEETS COIL	1.50 mm	6300	1.200		0.880		0.320	7560.00	5544.00	2016.00	26.67	0	0.000	0.880	0.007	45.000	0.886	0	0	0.886	5584.50
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PDU	EGI/GI SHEETS COIL	1.50 mm	6300	0.210		0.130		0.080	1323.00	819.00	504.00	38.10	0	0.000	0.130	0.007	45.000	0.136	0	0	0.136	859.50
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	EGI/GI SHEETS COIL	1.20 mm	1500	0.290		0.180		0.110	435.00	270.00	165.00	37.93	0	0.000	0.180	0.007	10.714	0.186	0	0	0.186	279.64
127	870-5307A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	650	1.820		1.130		0.690	1183.00	734.50	448.50	37.91		0.000	1.130	0.020	13.000	1.148	0	0	1.148	746.20
128	870-5310A	CHASSIS FRONT IEC309 VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	200	1.820		1.160		0.660	364.00	232.00	132.00	36.26		0.000	1.160	0.021	4.286	1.179	0	0	1.179	235.86
129	870-5311A	CHASSIS FRNT PNL ISX 230V 1PH TYPE B, ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.828		1.194		0.634	639.80	417.90	221.90	34.68		0.000	1.194	0.021	7.500	1.213	0	0	1.213	424.65
130	870-5312B	CHASSIS FRNT PNL ISX 208V 3 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	100	2.020		1.238		0.782	202.00	123.80	78.20	38.71		0.000	1.238	0.021	2.143	1.257	0	0	1.257	125.73
131	870-5313B	CHASSIS FRNT PNL ISX 208V 1 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.820		1.270		0.550	637.00	444.50	192.50	30.22		0.000	1.270	0.021	7.500	1.289	0	0	1.289	451.25
132	870-5944B	CHASSIS EXTENDER PDU W 20A LKNG OUTPUT	EGI/GI SHEETS COIL	1.20 mm	350	1.200		0.880		0.320	420.00	308.00	112.00	26.67	23	0.184	1.064	0.014	5.000	1.077	8050	64.4	1.077	376.90
133	870-5946A	COVER BACK EXTENDER PDUS	EGI/GI SHEETS COIL	0.90 mm	250	0.560		0.330		0.230	140.00	82.50	57.50	41.07	0	0.000	0.330	0.014	3.571	0.343	0	0	0.343	85.71
134	870-5962	CHASSIS FRNT PNL ISX 100V 1PH; ROHS	EGI/GI SHEETS COIL	1.20 mm	125	1.450		1.160		0.290	181.25	145.00	36.25	20.00		0.000	1.160	0.021	2.679	1.179	0	0	1.179	147.41
135	870-5980	BRACKET MTG ISX PDU UNIVERSAL; ROHS	EGI/GI SHEETS COIL	1.50 mm	16060	0.210		0.130		0.080	3372.60	2087.80	1284.80	38.10		0.000	0.130	0.001	18.354	0.131	0	0	0.131	2104.32
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI sheets	2.50 mm	15	4.200		3.580		0.620	63.00	53.70	9.30	14.76	13	0.104	3.684	0.004	0.060	3.688	195	1.56	3.688	55.31
137	870-6552C	PLATE UNCOVERRING DC UNIT BV NAM/EMEA	GI sheets	2.00 mm	15	5.300		4.780		0.520	79.50	71.70	7.80	9.81	5	0.040	4.820	0.004	0.060	4.824	75	0.6	4.824	72.35
138	870-6599A	CHASSIS EXTNDR PDUS W/ 30A LCKNG OUTPUTS	EGI/GI SHEETS COIL	1.20 mm	175	1.200		0.850		0.350	210.00	148.75	61.25	29.17	23	0.184	1.034	0.017	3.000	1.049	4025	32.2	1.049	183.65
139	870-7853D	CHASSIS AP7950	EGI/GI SHEETS COIL	1.20 mm	250	1.600		1.160		0.440	400.00	290.00	110.00	27.50		0.000	1.160	0.021	5.357	1.179	0	0	1.179	294.82
140	870-7930B	CHASSIS FRNT PNL AP7530 ROHS	EGI/GI SHEETS COIL	1.20 mm	650	2.020		1.300		0.720	1313.00	845.00	468.00	35.64		0.000	1.300	0.021	13.929	1.319	0	0	1.319	857.54
141	870-7931	CHASSIS FRNT PNL AP7530J; ROHS	EGI/GI SHEETS COIL	1.20 mm	350	2.020		1.280		0.740	707.00	448.00	259.00	36.63		0.000	1.280	0.020	7.000	1.298	0	0	1.298	454.30
142	870-7932	CHASSIS FRNT PNL AP7540; ROHS	EGI/GI SHEETS COIL	1.20 mm	400	2.020		1.340		0.680	808.00	536.00	272.00	33.66		0.000	1.340	0.021	8.571	1.359	0	0	1.359	543.71
143	870-7935B	CHASSIS FRNT PNL AP7562 ROHS	EGI/GI SHEETS COIL	1.20 mm	450	2.020		1.320		0.700	909.00	594.00	315.00	34.65		0.000	1.320	0.020	9.000	1.338	0	0	1.338	602.10
144	870-7936B	CHASSIS FRNT PNL AP7563 ROHS	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.360		0.660	505.00	340.00	165.00	32.67		0.000	1.360	0.020	5.000	1.378	0	0	1.378	344.50
145	870-7937	CHASSIS FRNT PNL AP7564	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.230		0.790	505.00	307.50	197.50	39.11		0.000	1.230	0.021	5.357	1.249	0	0	1.249	312.32
146	870-7941A	CHASSIS EXTENDER PDU W/ 16A C19; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	0.800		0.650		0.150	40.00	32.50	7.50	18.75	16	0.128	0.778	0.014	0.714	0.791	800	6.4	0.791	39.54
147	870-8016	PLATE HOLDER FOR COM	EGI/GI SHEETS COIL	1.50 mm	150	0.149		0.080		0.069	22.35	12.00	10.35	46.31	0	0.000	0.080	0.020	3.000	0.098	0	0	0.098	14.70
148	870-80736	SPACER STRAIN RELIEF AP7582	EGI/GI SHEETS COIL	1.50 mm	200	0.070		0.030		0.040	14.00	6.00	8.00	57.14	0	0.000	0.030	0.020	4.000	0.048	0	0	0.048	9.60
149	870-8511	CHASSIS SS EX CHASSIS	CRCA material	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.020	2.000	0.250	0	0	0.250	25.00
150	870-8512	COVER SS EX CHASSIS/ MON CHASS	EGI/GI SHEETS COIL	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.020	2.000	0.250	0	0	0.250	25.00
151	0M-10944	CHASSIS FRONT WELDMENT AP8866	EGI/GI SHEETS COIL	1.20 mm	750	2.600		2.180		0.420	1950.00	1635.00	315.00	16.15	21	0.168	2.348	0.021	16.071	2.367	15750	126	2.367	1775.46
152	0M-10945	CHASSIS FRONT WELDMENT AP8867	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420	1690.00	1417.00	273.00	16.15	21	0.168	2.348	0.021	13.929	2.367	13650	109.2	2.367	1538.74
153	0M-10946	CHASSIS FRONT WELDMENT AP8868	EGI/GI SHEETS COIL	1.20 mm	950	2.600		2.180		0.420	2470.00	2071.00	399.00	16.15	21	0.168	2.348	0.031	29.857	2.376	19950	159.6	2.376	2257.47
154	0M-10947	CHASSIS FRONT WELDMENT AP8888	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420	1690.00	1417.00	273.00	16.15	21	0.168	2.348	0.021	13.929	2.367	13650	109.2	2.367	1538.74
155	0M-11379	WELDMENT CHASSIS AP8641X629	EGI/GI SHEETS COIL	1.20 mm	400	2.600		2.180		0.420	1040.00	872.00	168.00	16.15	21	0.168	2.348	0.034	13.429	2.378	8400	67.2	2.378	951.29
156	0M-814750	ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5	EGI/GI SHEETS COIL	1.20 mm	4200	0.230		0.110		0.120	966.00	462.00	504.00	52.17	0	0.000	0.110	0.020	84.000	0.128	0	0	0.128	537.60
157	0M-814841	ASSY WELDMENT CHASSIS AP8653X629	EGI/GI SHEETS COIL	1.20 mm	400	2.300		2.080		0.220	920.00	832.00	88.00	9.57	46	0.368	2.448	0.021	8.571	2.467	18400	147.2	2.467	986.91
158	0M-814958	ASSY CHASSIS FRONT WELDMENT AP8886	EGI/GI SHEETS COIL	1.20 mm	2100	2.300		2.080		0.220	4830.00	4368.00	462.00	9.57	17	0.136	2.216	0.021	45.000	2.235	35700	285.6	2.235	4694.10
159	870-11042	RADIATOR BOX FOR NEXT GEN RPDU WAVE 2.5	EGI/GI SHEETS COIL	1.20 mm	3500	0.280		0.120		0.160	980.00	420.00	560.00	57.14	0	0.000	0.120	0.020	70.000	0.138	0	0	0.138	483.00

NO CHANGE

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weigh/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
160	870-15355A	COVER AP8661	EGI/GI SHEETS COIL	1.20 mm	590	1.800		1.650		0.150	1062.00	973.50	88.50	8.33	5	0.040	1.690	0.034	20.229	1.721	2950	23.6	1.721	1015.31
161	870-15368	CHASSIS FRONT AP8641 AP8653	EGI/GI SHEETS COIL	1.20 mm	1100	2.100		1.880		0.220	2310.00	2068.00	242.00	10.48	25	0.200	2.080	0.021	23.571	2.099	27500	220	2.099	2309.21
162	870-15373A	COVER AP8641 AP8653	EGI/GI SHEETS COIL	1.20 mm	1650	1.900		1.780		0.120	3135.00	2937.00	198.00	6.32	3	0.024	1.804	0.034	56.571	1.835	4950	39.6	1.835	3027.51
163	870-15379A	CORD CAP AP8661	EGI/GI SHEETS COIL	1.20 mm	950	0.130		0.060		0.070	123.50	57.00	66.50	53.85	0	0.000	0.060	0.004	4.071	0.064	0	0	0.064	60.66
164	870-15380B	CORD CAP AP8641	EGI/GI SHEETS COIL	1.20 mm	2200	0.160		0.080		0.080	352.00	176.00	176.00	50.00	0	0.000	0.080	0.003	5.971	0.082	0	0	0.082	181.37
165	870-15762	COVER HARDWIRING MPO NGPDU	EGI/GI SHEETS COIL	1.20 mm	1100	0.100		0.060		0.040	110.00	66.00	44.00	40.00	0	0.000	0.060	0.004	4.714	0.064	0	0	0.064	70.24
166	870-16573	POWERCORD COVER NEXT GEN PDU AP8866	EGI/GI SHEETS COIL	1.20 mm	1650	0.120		0.070		0.050	198.00	115.50	82.50	41.67	4	0.032	0.102	0.006	9.664	0.107	6600	52.8	0.107	177.00
167	870-16574	CHASSIS BACK NEXT GEN PDU AP8866	EGI/GI SHEETS COIL	1.20 mm	1650	1.900		1.760		0.140	3135.00	2904.00	231.00	7.37	5	0.040	1.800	0.034	56.571	1.831	8250	66	1.831	3020.91
168	870-17041	COVER HALF HEIGHT PDU	EGI/GI SHEETS COIL	1.20 mm	100	1.780		1.430		0.350	178.00	143.00	35.00	19.66	5	0.040	1.470	0.014	1.429	1.483	500	4	1.483	148.29
169	870-17072	CHASSIS FRONT AP 8881X611	EGI/GI SHEETS COIL	1.20 mm	100	1.900		1.760		0.140	190.00	176.00	14.00	7.37	17	0.136	1.896	0.021	2.143	1.915	1700	13.6	1.915	191.53
170	870-17092	CHASSIS BACK NEXT GEN PDU AP8868	EGI/GI SHEETS COIL	1.20 mm	2100	1.780		1.580		0.200	3738.00	3318.00	420.00	11.24	5	0.040	1.620	0.034	72.000	1.651	10500	84	1.651	3466.80
171	870-17229	COVER AP8641X629	EGI/GI SHEETS COIL	1.20 mm	1200	1.670		1.430		0.240	2004.00	1716.00	288.00	14.37	5	0.040	1.470	0.039	46.286	1.505	6000	48	1.505	1805.66
172	870-17233	BRACKET MOUNT MOTHERBOARD SOFTLAYER	EGI/GI SHEETS COIL	0.90 mm	1200	0.230		0.110		0.120	276.00	132.00	144.00	52.17	6	0.048	0.158	0.004	4.800	0.162	7200	57.6	0.162	193.92
173	870-17234	CODR CAP AP8641X629	EGI/GI SHEETS COIL	1.20 mm	1200	0.090		0.066		0.024	108.00	79.20	28.80	26.67	0	0.000	0.066	0.000	0.377	0.066	0	0	0.066	79.54
174	870-21502	CHASSIS AP7823 ROHS	EGI/GI SHEETS COIL	1.20 mm	150	1.450		1.080		0.370	217.50	162.00	55.50	25.52	48	0.384	1.464	0.017	2.571	1.479	7200	57.6	1.479	221.91
175	870-21583	SHELF SEISMIC LOCK 1	GI sheets	2.00 mm	150	0.900		0.870		0.030	135.00	130.50	4.50	3.33	4	0.032	0.902	0.004	0.600	0.906	600	4.8	0.906	135.84
176	870-21584	SHELF SEISMIC LOCK 2	GI sheets	2.50 mm	100	0.900		0.870		0.030	90.00	87.00	3.00	3.33	4	0.032	0.902	0.004	0.400	0.906	400	3.2	0.906	90.56
177	870-22084	CHASSIS OUT LET AP 7856X660	EGI/GI SHEETS COIL	1.20 mm	100	1.600		1.430		0.170	160.00	143.00	17.00	10.63	11	0.088	1.518	0.004	0.400	1.522	1100	8.8	1.522	152.16
178	870-22252	CHASSIS OUT LET AP 7556NAX660	EGI/GI SHEETS COIL	1.20 mm	100	1.600		1.430		0.170	160.00	143.00	17.00	10.63	9	0.072	1.502	0.004	0.400	1.506	900	7.2	1.506	150.56
179	870-80699	CHASSIS BACK NEXT GEN PDU AP8888	EGI/GI SHEETS COIL	1.20 mm	2100	1.800		1.320		0.480	3780.00	2772.00	1008.00	26.67	5	0.040	1.360	0.034	72.000	1.391	10500	84	1.391	2920.80
180	870-80708	BRACKET REMOVABLE DISPLAY NG WAVE2.5	EGI/GI SHEETS COIL	1.20 mm	3555	0.450		0.320		0.130	1599.75	1137.60	462.15	28.89	8	0.064	0.384	0.006	20.314	0.389	28440	227.52	0.389	1383.40
181	870-80856	COVER POWERCORD RPUD AP8868	EGI/GI SHEETS COIL	1.20 mm	2100	0.100		0.020		0.080	210.00	42.00	168.00	80.00	4	0.032	0.052	0.001	3.000	0.053	8400	67.2	0.053	111.90
182	0M-10155C	CHASSIS ASSEMBLY SBP3000RMHW	GI-120 GSM	1.20 mm	50	1.900		1.600		0.300	95.00	80.00	15.00	15.79	18	0.144	1.744	0.019	0.950	1.761	900	7.2	1.761	88.06
183	0M-816188	CHASSIS FRONT WELDMENT AP8887	GI-120 GSM	1.20 mm	300	2.600		2.200		0.400	780.00	660.00	120.00	15.38	27	0.216	2.416	0.209	62.700	2.604	8100	64.8	2.604	781.23
184	0M-816502	WELDMENT CHASSIS AP8632	GI-120 GSM	1.20 mm	50	2.600		2.200		0.400	130.00	110.00	20.00	15.38	44	0.352	2.552	0.021	1.071	2.571	2200	17.6	2.571	128.56
185	0M-816503	WELDMENT CHASSIS AP8932	GI-120 GSM	1.20 mm	200	2.900		2.500		0.400	580.00	500.00	80.00	13.79	41	0.328	2.828	0.021	4.286	2.847	8200	65.6	2.847	569.46
186	0M-816518	WELDMENT CHASSIS AP8870	GI-120 GSM	1.20 mm	100	2.900		2.500		0.400	290.00	250.00	40.00	13.79	21	0.168	2.668	0.021	2.143	2.687	2100	16.8	2.687	268.73
187	0M-816521	WELDMENT CHASSIS AP8832	GI-120 GSM	1.20 mm	200	2.800		2.400		0.400	560.00	480.00	80.00	14.29	19	0.152	2.552	0.021	4.286	2.571	3800	30.4	2.571	514.26
188	0M-816691	WELDMENT CHASSIS AP8832J	GI-120 GSM	1.20 mm	100	2.700		2.300		0.400	270.00	230.00	40.00	14.81	13	0.104	2.404	0.021	2.143	2.423	1300	10.4	2.423	242.33
189	870-10045B	CHASSIS FRONT AP7868	GI-120 GSM	1.20 mm	2500	2.100		1.730		0.370	5250.00	4325.00	925.00	17.62	37	0.296	2.026	0.021	53.571	2.045	92500	740	2.045	5113.21
190	870-10112A	CHASSIS AP7930J; ROHS	GI-120 GSM	1.20 mm	75	2.000		1.610		0.390	150.00	120.75	29.25	19.50	11	0.088	1.698	0.021	1.607	1.717	825	6.6	1.717	128.80
191	870-10233E	CHASSIS FRONT AP7532 ROHS	GI-120 GSM	1.20 mm	300	2.000		1.610		0.390	600.00	483.00	117.00	19.50	11	0.088	1.698	0.020	6.000	1.716	3300	26.4	1.716	514.80
192	870-12016	COVER VERTICAL BLADE PDUS	GI-120 GSM	1.20 mm	75	1.180		0.970		0.210	88.50	72.75	15.75	17.80	0	0.000	0.970	0.025	1.875	0.993	0	0	0.993	74.44
193	870-12068	BRKT; 2P CB MTNG-BACK	CRCA-IS 513 D Grade	1.50 mm	450	0.300		0.200		0.100	135.00	90.00	45.00	33.33	0	0.000	0.200	0.007	3.150	0.206	0	0	0.206	92.84
194	870-12069	BRKT;2P CB MTNG-FRONT	CRCA-IS 513 D Grade	1.50 mm	300	0.300		0.200		0.100	90.00	60.00	30.00	33.33	0	0.000	0.200	0.007	2.100	0.206	0	0	0.206	61.89
195	870-12127	BRKT HORZ MOUNT 1U DEPTH	GI-120 GSM	1.20 mm	2200	0.350		0.200		0.150	770.00	440.00	330.00	42.86	0	0.000	0.200	0.011	23.571	0.210	0	0	0.210	461.21
196	870-12143	EAR MTG 1U CABLE ROUNTING POD EMU3	GI-120 GSM	1.20 mm	800	0.400		0.300		0.100	320.00	240.00	80.00	25.00	0	0.000	0.300	0.007	5.600	0.306	0	0	0.306	245.04
197	870-12273A	SERVER	GI-120 GSM	1.20 mm	75	1.400		1.040		0.360	105.00	78.00	27.00	25.71	0	0.000	1.040	0.009	0.643	1.048	0	0	1.048	78.58
198	870-12274A	CHASSIS FRONT AP7855A	GI-120 GSM	1.20 mm	25	1.600		1.340		0.260	40.00	33.50	6.50	16.25	27	0.216	1.556	0.019	0.464	1.573	675	5.4	1.573	39.32
199	870-12275B	CHASSIS FRONT AP7867A	GI-120 GSM	1.20 mm	50	1.600		1.340		0.260	80.00	67.00	13.00	16.25	27	0.216	1.556	0.025	1.250	1.579	1350	10.8	1.579	78.93
200	870-12276	SPACER INTERNAL 6 CT PCB	GI-120 GSM	1.2 mm	75	0.200		0.060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.007	0.525	0.066	0	0	0.066	4.97
201	870-12277	SPACER INTERNAL JOGGLED 3 CT PCB	GI-120 GSM	1.2 mm	75	0.200		0.060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.007	0.525	0.066	0	0	0.066	4.97
202	870-13034A	BRACKET, 1U PDU EXTEMDED FPR CPRD RETAINER	GI-120 GSM	2.5 mm	300	0.600		0.450		0.150	180.00	135.00	45.00	25.00	0	0.000	0.450	0.004	1.286	0.454	0	0	0.454	136.16
203	870-13312	CHASSIS AP7820: ROHS	GI-120 GSM	1.2mm	150	1.200		0.760		0.440	180.00	114.00	66.00	36.67	11	0.088	0.848	0.019	2.786	0.865	1650	13.2	0.865	129.71
204	870-13313	CHASSIS AP7821;ROHS	GI-120 GSM	1.2mm	400	0.760		0.600		0.160	304.00	240.00	64.00	21.05	33	0.264	0.864	0.019	7.429	0.881	13200	105.6	0.881	352.29
205	870-13694	BAR HEATSINK CLAMP BLADE RPDU:ROHS	GI-120 GSM	1.2mm	150	0.100		0.060		0.040	15.00	9.00	6.00	40.00	4	0.032	0.092	0.025	3.750	0.115	600	4.8	0.115	17.18
206	870-14643B	CHASSIS FRONT AP7532J	GI-120 GSM	1.2mm	125	2.100		1.900		0.200	262.50	237.50	25.00	9.52	14	0.112	2.012	0.021	2.679	2.031	1750	14	2.031	253.91
207	870-14802B	ENCLOSURE RM SENSOR POD 150	GI-120 GSM	.9 mm	400	0.540		0.400		0.140	216.00	160.00	56.00	25.93	11	0.088	0.488	0.006	2.571	0.494	4400	35.2	0.494	197.51
208	870-14941	COVER BOTTOM FOR MAINCONTROLLER	GI-275 GSM	1. 0mm	100	0.900		0.700		0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.007	0.700	0.706	0	0	0.706	70.63
209	870-14942	COVER TOP FOR MAINCONTROLLER	GI-275 GSM	1. 0mm	100	0.900		0.700		0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.007	0.700	0.706	0	0	0.706	70.63
210	870-15181B	CHASSIS BASE MAINTBYPASS PDU SBP1500RMI	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	0.019	2.850	1.131	1200	9.6	1.131	169.67
211	870-15182A	CHASSIS COVER MAINTENANCE BYPASS PDU	GI-120 GSM	1.2 mm	30	0.820		0.620		0.200	24.60	18.60	6.00	24.39	3	0.024	0.644	0.014	0.429	0.657	90	0.72	0.657	19.71
212	870-15184B	CHASSIS BASE MAINT BYPASS PDY SBP3000RMI	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	0.019	2.850	1.131	1200	9.6	1.131	169.67
213	870-15187D	CHASSIS BASE MAINT BY PASS PDU	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	6	0.048	1.098	0.017	2.550	1.113	900	7.2	1.113	167.01

C.P. ...ESWARAN
Asst. Manager-Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
214	870-15190A	MTG EAR MAINTENANCE BYPASS PDU	CRCA-IS 513 D Grade	1.50 mm	60	0.080		0.050		0.030	4.80	3.00	1.80	37.50	0	0.000	0.050	0.006	0.343	0.055	0	0	0.055	3.31
215	870-15192D	CHASSIS BASE MAINT BY PASS PDU	GI-120 GSM	1.2 mm	50	1.230		1.040		0.190	61.50	52.00	9.50	15.45	7	0.056	1.096	0.013	0.643	1.108	350	2.8	1.108	55.38
216	870-15226	CHASSIS FRONT AP 8661	GI-120 GSM	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	0.021	2.143	2.385	3200	25.6	2.385	238.53
217	870-15226-001	CHASSIS FRONT AP8659	GI-120 GSM	1.2 mm	225	2.420		2.110		0.310	544.50	474.75	69.75	12.81	32	0.256	2.366	0.021	4.821	2.385	7200	57.6	2.385	536.69
218	870-15226-002	CHASSIS FRONT AP8681	GI-120 GSM	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	0.021	2.143	2.385	3200	25.6	2.385	238.53
219	870-17120	RAIL EXTENDER MAIN W/ FASTENERS NS SX	GI-120 GSM	2.0 mm	3000	0.090		0.060		0.030	270.00	180.00	90.00	33.33	6	0.048	0.108	0.041	123.000	0.145	18000	144	0.145	434.70
220	870-17121	RAIL EXTENDER SPACER NS SX	GI-120 GSM	2.0 mm	3000	0.070		0.050		0.020	210.00	150.00	60.00	28.57	0	0.000	0.050	0.007	21.000	0.056	0	0	0.056	168.90
221	870-22231	CORD CAP C20 AP8659	GI-120 GSM	1.20 mm	345	0.170		0.100		0.070	58.65	34.50	24.15	41.18	0	0.000	0.100	0.007	2.415	0.106	0	0	0.106	36.67
222	870-24442	BRACKET CORD RETEN LONG WAVE3 PDU	GI-120 GSM	1.50 mm	30	0.520		0.410		0.110	15.60	12.30	3.30	21.15	0	0.000	0.410	0.006	0.171	0.415	0	0	0.415	12.45
223	870-24443	BRACKET CORD RETEN SHORT WAVE3 PDU	GI-120 GSM	1.50 mm	30	0.260		0.130		0.130	7.80	3.90	3.90	50.00	0	0.000	0.130	0.006	0.171	0.135	0	0	0.135	4.05
224	870-24506	CHASSIS FRONT AP8970	GI-120 GSM	1.20 mm	60	2.520		2.120		0.400	151.20	127.20	24.00	15.87	37	0.296	2.416	0.021	1.286	2.435	2220	17.76	2.435	146.12
225	870-24509	CHASSIS FRONT AP8931	GI-120 GSM	1.20 mm	400	2.520		2.120		0.400	1008.00	848.00	160.00	15.87	21	0.168	2.288	0.016	6.286	2.302	8400	67.2	2.302	920.86
226	870-24511	CHASSIS FRONT AP8930	GI-120 GSM	1.20 mm	110	2.470		2.080		0.390	271.70	228.80	42.90	15.79	41	0.328	2.408	0.021	2.357	2.427	4510	36.08	2.427	267.00
227	870-24529	CORD CAP AP8632	GI-120 GSM	1.20 mm	50	0.110		0.070		0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.003	0.143	0.073	0	0	0.073	3.63
228	870-24532	COVER AP8632	GI-120 GSM	1.20 mm	50	2.300		1.800		0.500	115.00	90.00	25.00	21.74	0	0.000	1.800	0.024	1.179	1.821	0	0	1.821	91.06
229	870-24564	COVER AP8930	GI-120 GSM	1.20 mm	350	2.200		1.840		0.360	770.00	644.00	126.00	16.36	3	0.024	1.864	0.033	11.500	1.894	1050	8.4	1.894	662.75
230	870-24566	COVER AP8932	GI-120 GSM	1.20 mm	400	0.110		0.070		0.040	44.00	28.00	16.00	36.36	0	0.000	0.070	0.002	0.629	0.071	0	0	0.071	28.57
231	870-24572	COVER AP8870	GI-120 GSM	1.20 mm	960	0.110		0.070		0.040	105.60	67.20	38.40	36.36	0	0.000	0.070	0.003	2.743	0.073	0	0	0.073	69.67
232	870-24574	CHASSIS FRONT AP8863	GI-120 GSM	1.20 mm	360	2.500		1.900		0.600	900.00	684.00	216.00	24.00	27	0.216	2.116	0.021	7.714	2.135	9720	77.76	2.135	768.70
233	870-24575	COVER AP8833JX477-478	GI-120 GSM	1.20 mm	200	2.470		2.080		0.390	494.00	416.00	78.00	15.79	3	0.024	2.104	0.020	4.000	2.122	600	4.8	2.122	424.40
234	870-24605	CHASSIS FRONT AP8862	GI-120 GSM	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	0.021	6.429	2.291	7200	57.6	2.291	687.39
235	870-24606	COVER AP8831	GI-120 GSM	1.20 mm	100	1.270		1.040		0.230	127.00	104.00	23.00	18.11	24	0.192	1.232	0.016	1.571	1.246	2400	19.2	1.246	124.61
236	870-24607	COVER AP8832	GI-120 GSM	1.20 mm	900	2.170		1.760		0.410	1953.00	1584.00	369.00	18.89	3	0.024	1.784	0.033	29.571	1.814	2700	21.6	1.814	1632.21
237	870-24608	CHASSIS FRONT AP8830	GI-120 GSM	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	0.021	6.429	2.291	7200	57.6	2.291	687.39
238	870-24609	CHASSIS FRONT AP8831	GI-120 GSM	1.20 mm	175	1.100		0.880		0.220	192.50	154.00	38.50	20.00	3	0.024	0.904	0.033	5.825	0.934	525	4.2	0.934	163.44
239	870-24917	CHASSIS FRONT FOR AP8833J	GI-120 GSM	1.20 mm	75	1.270		1.040		0.230	95.25	78.00	17.25	18.11	12	0.096	1.136	0.016	1.179	1.150	900	7.2	1.150	86.26
240	870-25295	END CAP 1.82IN FOR PDU WAVE3	GI-120 GSM	1.20 mm	370	0.110		0.070		0.040	40.70	25.90	14.80	36.36	0	0.000	0.070	0.003	1.057	0.073	0	0	0.073	26.85
241	870-25296	CORD CAP 1.82IN 5-15/20P	GI-120 GSM	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.002	0.157	0.071	0	0	0.071	7.14
242	870-25311	END CAP 1.72IN	GI-120 GSM	1.20 mm	1610	0.110		0.070		0.040	177.10	112.70	64.40	36.36	0	0.000	0.070	0.003	4.600	0.073	0	0	0.073	116.84
243	870-25312	CORD CAP 1.82IN M32	GI-120 GSM	1.20 mm	360	0.110		0.070		0.040	39.60	25.20	14.40	36.36	0	0.000	0.070	0.003	1.029	0.073	0	0	0.073	26.13
244	870-25313	CORD CAP 1.72IN 5-15/20P	GI-120 GSM	1.20 mm	300	0.110		0.070		0.040	33.00	21.00	12.00	36.36	0	0.000	0.070	0.003	0.857	0.073	0	0	0.073	21.77
245	870-25317	CAP END AP8632	GI-120 GSM	1.20 mm	50	0.110		0.070		0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.003	0.143	0.073	0	0	0.073	3.63
246	870-25365	BREAKER HOUSING AP8970	GI-120 GSM	1.20 mm	60	0.600		0.450		0.150	36.00	27.00	9.00	25.00	0	0.000	0.450	0.007	0.429	0.456	0	0	0.456	27.39
247	870-25970	CORD CAP AP8830J	GI-120 GSM	1.20 mm	200	0.110		0.070		0.040	22.00	14.00	8.00	36.36	0	0.000	0.070	0.002	0.314	0.071	0	0	0.071	14.28
248	870-25971	CORD CAP AP8930J	GI-120 GSM	1.20 mm	10	0.110		0.070		0.040	1.10	0.70	0.40	36.36	0	0.000	0.070	0.002	0.016	0.071	0	0	0.071	0.71
249	870-26204	CHASSIS FRONT AP8441& AP8453 MBO	GI-120 GSM	1.20 mm	200	1.920		1.500		0.420	384.00	300.00	84.00	21.88	24	0.192	1.692	0.031	6.229	1.720	4800	38.4	1.720	344.01
250	870-26205	CHASSIS FRONT AP8461 MBO	GI-120 GSM	1.20 mm	25	2.500		2.000		0.500	62.50	50.00	12.50	20.00	32	0.256	2.256	0.031	0.779	2.284	800	6.4	2.284	57.10
251	870-26205-001	CHASSIS FRONT AP8459 MBO	GI-120 GSM	1.20 mm	120	2.500		2.000		0.500	300.00	240.00	60.00	20.00	32	0.256	2.256	0.031	3.737	2.284	3840	30.72	2.284	274.08
252	870-26205-002	CHASSIS FRONT AP8481 MBO	GI-120 GSM	1.20 mm	20	2.500		2.000		0.500	50.00	40.00	10.00	20.00	32	0.256	2.256	0.031	0.623	2.284	640	5.12	2.284	45.68
253	870-27891	COVER AP8931	GI-120 GSM	1.20 mm	200	1.270		1.020		0.250	254.00	204.00	50.00	19.69	3	0.024	1.044	0.033	6.657	1.074	600	4.8	1.074	214.79
254	870-27932	COVER AP8970	GI-120 GSM	1.20 mm	60	2.230		1.800		0.430	133.80	108.00	25.80	19.28	3	0.024	1.824	0.036	2.143	1.856	180	1.44	1.856	111.37
255	870-27933	COVER AP8863	GI-120 GSM	1.20 mm	360	2.230		1.800		0.430	802.80	648.00	154.80	19.28	3	0.024	1.824	0.034	12.343	1.855	1080	8.64	1.855	667.75
			Total		474035.00						379316.90	270923.59	108393.31						6020.12	288.10	3199480.00	25595.84	288.10	301937.54

Wastage of EGI Sheets/ Coils in % (col 15/col 13)*100 28.58

For [illegible] PVT LTD.

Asst. Manager Commercial

88
19.05.15

Office of the development Commissioner
Micro small & medium Enterprises
MECHANICAL DIVISION

30(33)/15-ME

Subject: AA 0710107288 dated 24.12.14 in respect of M/s Zenith Precision Pvt Ltd

The following information is required from the unit:-

- Detailed technical drawing with dimension of each export product, catalogue, if any may also be furnished.
- Weight of each export product.
- Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- Size and specification including grade, composition, range, thickness etc of the items proposed for import.
- Blank size of import product.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing.

This issues with the approval of Director (ME) for taking view by NC.

18/5

(K.S. Sodhi)
AD (ME)

Sh P. Sahu, FTDO, DGFT, Udhyog Bhawan, New Delhi
O/o DC, MSME UO No 30(33)/15-ME dated 18.05.15

19.5.15

89

93
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 20/18/81 (M/s Veer - O- Metals Pvt. Limited)
(Advance Authorization No. 0710107429 dated 14.01.2015)

Advance Authorisation may be ratified as under:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Quantity of export item may also be specified as 35305 Nos. in addition to their net weight of 93.429 MT.
3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 90.173 MT as 1.059 Kgs./Kg. content in the export products after taking 2/3rd recovery from scrap.
4. Net weight of import item at Sl. No. 2 may be specified as 8302 Kgs.
5. Quantity of import item at Sl. No. 2 may be allowed as 1037720 Nos.(8302 Kgs.) on net to net basis with accountability clause.

Norms committee may take a view

21/5/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/93 dated 02/06/2015

88

DATA SHEET ANNEXURE - A

A.A.No. 07/010729 dated 14.01.2015

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage / Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Power coated in KGS per Part	Total Powder Required in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26
1	870-0178A	PARTITION PLATE PCB CL20/25KW RO	AA5052 H32	AL 2500x940x1.5 mm	3500	0.840	NO CHANGES	0.770	NO CHANGES	0.070	2940.00	2695.00	245.00	8.33	10	0.080	0.850	0.000	0.000	0.850	35000	280	0.850	2975.00
2	0M-816770A	ASSY CHASSIS INVERTER CL20/25KW I	AA5052 H32	AL 1220X2000X3mm	3500	8.270		7.230		1.040	28945.00	25305.00	3640.00	12.58	141	1.128	8.358	0.000	0.000	8.358	493500	3948	8.358	29253.00
3	0M-77367A	ASSY COVER REAR CL20/25KW ROHS	AA5052 H32	AL 2500x1250x2mm	3500	4.368		3.730		0.638	15288.00	13055.00	2233.00	14.61	42	0.336	4.066	0.000	0.000	4.066	147000	1176	4.066	14231.00
1	870-0179	SHIELD LCD DISPLAY CL20/25KW ROH	AA5052 H32	AL 1250x1290x1.2mm	3500	0.160		0.140		0.020	560.00	490.00	70.00	12.50	4	0.032	0.172	0.000	0.000	0.172	14000	112	0.172	602.00
2	870-94243	FAN PLATE INVERTER CL20/25KW RO	AA5052 H32	AL 2500x1250x2mm	3500	0.900		0.790		0.110	3150.00	2765.00	385.00	12.22	4	0.032	0.822	0.000	0.000	0.822	14000	112	0.822	2877.00
3	0M-818690	ASSY CHASSIS BOS IEC CONF1 CL20/25	AA5052 H32	AL 1000x2500x2mm	271	7.340		6.010		1.330	1989.14	1628.71	360.43	18.12	54	0.432	6.442	0.000	0.000	6.442	14634	117.072	6.442	1745.78
4	0M-818691	ASSY CHASSIS BOS IEC 2-3-4-5 CL20/25	AA5052 H32	AL 1000x2500x2mm	2500	7.490		6.140		1.350	18725.00	15350.00	3375.00	18.02	80	0.640	6.780	0.000	0.000	6.780	200000	1600	6.780	16950.00
5	0M-12083A.	ASSY WALL MOUNT BRK BOS CL20/25	AA5052 H32	AL 1250x2500x2mm	2800	5.680		4.660		1.020	15904.00	13048.00	2856.00	17.96	4	0.032	4.692	0.000	0.000	4.692	11200	89.6	4.692	15137.60
6	0M-817548A	ASSY CONNECTOR COVER BOS CL20/2	AA5052 H32	AL 1000x2500x2mm	2800	0.365		0.350		0.015	1022.00	980.00	42.00	4.11	0	0.000	0.350	0.000	0.000	0.350	0	0	0.350	980.00
7	870-24790	PLATE I/P BOS PV CON CL20/25KW RO	AA5052 H32	AL 2500x1000x2 mm	1500	0.290		0.250		0.040	435.00	375.00	60.00	13.79	1	0.008	0.258	0.000	0.000	0.258	1500	12	0.258	387.00
8	870-26692A	CABLE TRAY BOS COMM CL20/25KW R	AA5052 H32	AL 2500x1250x1.2 mm	2800	0.170		0.160		0.010	476.00	448.00	28.00	5.88	0	0.000	0.160	0.000	0.000	0.160	0	0	0.160	448.00
9	870-26693A	BRACKET DC DISCONNECT CL20/25KV	AA5052 H32	AL 2500x1000x2 mm	2800	0.060		0.040		0.020	168.00	112.00	56.00	33.33	3	0.024	0.064	0.000	0.000	0.064	8400	67.2	0.064	179.20
10	0M-816639A	ASSY CHASSIS BOS UL 2-3-4-5 CL20/25K	AA5052 H32	AL 1000x2500x2mm	1200	7.510		6.310		1.200	9012.00	7572.00	1440.00	15.98	73	0.584	6.894	0.000	0.000	6.894	87600	700.8	6.894	8272.80
11	0M-817031A	ASSY CHASSIS BOS UL BASE CL20/25KV	AA5052 H32	AL 1000x2500x2mm	184	7.460		5.950		1.510	1372.64	1094.80	277.84	20.24	54	0.432	6.382	0.000	0.000	6.382	9936	79.488	6.382	1174.29
12	870-24789	PLATE I/P BOS CG CL20/25KW ROHS	AA5052 H32	AL 2500x1000x2 mm	950	0.29		0.22		0.070	275.50	209.00	66.50	24.14	1	0.008	0.228	0.000	0.000	0.228	950	7.6	0.228	216.60
					35305						100262	85128	15135	232	471	4	47	0	0	47	1037720	8302	47	93429

15.095178

100.262 85.128

1.1778

68

P.N.D PVT. LTD.

C.P. NAGASWAMY
Asst. Manager-Commercial

97
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 19/18/81 (M/s Nehal Steels Pvt. Limited) (Advance Authorization No. 3010103344 dated 20.01.2015)

Reply submitted by the firm vide their letter dated 17th May, 2015 has been perused and the same is not complete and they may be asked to following information:

1. Net Weights of Color Coated Galvanized Steel Sheet(import item) and PVC accessories (Indigenous Items) in 150 MT of exports.
2. Information in respect of Sl. No. 3 & 11 of Standard Deficiency Format, export product wise.

Norms committee may take a view

2/6/15

(S. K. Jain)
Development Officer

Norms Committee I
DIPP No. 12/62/2015-TSW/97 dated 02/06/2015

99
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 35/18/81 (M/s Dynamic Cables Pvt. Limited) (Advance Authorization No. 1310047771 dated 22.01.2015)

Advance authorization may be ratified as under:

1. Net weight of export products at Sl. No. 1 & 2 may be specified as 4536 Kgs. & 47500 Kgs. respectively.
2. Words "PVC insulated" may be suffixed with the description of export item at Sl. No. 2.
3. Quantity of import items at Sl. No 1 & 3 viz. Alumimium Ingots may be allowed as applied for i.e. 3096 Kgs. & 21500 Kgs. respectively on net to net basis.
4. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 1440 Kgs. net to net basis .
5. Quantity of import item at Sl. No. 4 viz. PVC Compound may be allowed as applied for i.e. 26000 Kgs. net to net basis

Norms committee may take a view

19/5/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/99 dated 02/06/2015

91

100
19.05.2015

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Vulcan Industrial Engineering Company Ltd. for ratification of norm of AA No. 3410040898 dated 23.01.2015.

Reference: DGFT UO No. 01/81/50/653/AM15/DES II/11 Dated 23.04.2015

Reference above the application of the firm has been examined and it is observed that there is an existing SION C-366 for the similar products. Taking cue from existing SION, import item at Sl. No. 1 & 2 may be allowed @ 1.02 m/m content in the export product.

This issue with the approval of IA(KKT).

13.5.15

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(111)/2015/TSW(B)/ 204 dated 13.05.2015.

Dy No 148 DES-II
19.5.15

102
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 33/18/81 (M/s Jindal SAW Limited)
(Advance Authorization No. 0510392998 dated 28.01.2015)

Firm may be asked to submit the following information:

1. Information in respect of Sl. No. 4, 5 & 11 of Standard Deficiency Format, Export product wise.
2. Thickness of internal lining and external coating in export items at Sl. No. 1 to3.
3. Detailed calculations/basis for the quantities of coating and lining materials, supported by coating/lining thicknesses and coating/lining areas in the export products at Sl. No. 1 to 3 and wastages claimed at each stage of manufacture.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/102 dated 02/06/2015

106
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 6/3/81 (M/s Asta India Private Limited) (Advance Authorization No. 3410040933 dated 06.02.2015)

Firm may be asked to submit the following details:

1. Information in respect of Sl. No. 5 & 11 of Standard Deficiency Format.
2. Specific use of import item at Sl. No. 4(Epoxy 2 Transperent) in the export product and basis for its quantity.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/106 dated 02/06/2015

94

107
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 21/3/81 (M/s Electrolead Pune Pvt. Limited) (Advance Authorization No. 3110065296 dated 24.02.2015)

Advance Authorisation may be ratified as under:

Quantity of import item may be allowed as applied for i.e. 202 MT as 1.01 kgs./Kg. content in the export item after taking clue from SION C-1.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/107 dated 02/06/2015

95

108
19.05.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 15/3/81 (M/s Veer - O- Metals Pvt. Limited)
(Advance Authorization No. 0710107712 dated 26.02.2015)

Advance Authorisation may be ratified as under on repeat basis:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Quantity of export item may also be specified as 474035 Nos. in addition to their net weight of 301.937 MT.
3. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 343.186 MT as 1.267 Kg./Kg. content in the export products after taking 1/3rd recovery from scrap.
4. Net weight of import item at Sl. No. 2 may be specified as 25596 Kgs.
5. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/108 dated 02/06/2015

96

M/s. VEER - O - METALS PVT LTD
NO. A-02, BEL INDUSTRIAL ESTATE, JALAHALLI, BANGALORE - 560 013
List of the export products

A.A.NO. 0 7101077 12 dtd 26.02.2015

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Sheating	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
1	2	3	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24
1	0M-10183C	WELDMENT CHASSIS AP8865	EGI/GI SHEETS COIL	1.20 mm	1800	2.510		1.796		0.714	4518.00	3232.80	1285.20	28.45	18	0.144	1.940	1.960	32400	259.2	1.960	3528.00
2	0M-10184E	WELDMENT CHASSIS AP8941	EGI/GI SHEETS COIL	1.20 mm	2100	2.550		1.833		0.717	5355.00	3849.30	1505.70	28.12	31	0.248	2.081	2.101	65100	520.8	2.101	4412.10
3	0M-10185B	WELDMENT CHASSIS AP8841	EGI/GI SHEETS COIL	1.20 mm	2750	2.220		1.696		0.524	6105.00	4664.00	1441.00	23.60	24	0.192	1.888	1.908	66000	528	1.908	5247.00
4	0M-10186B	WELDMENT CHASSIS AP8853	EGI/GI SHEETS COIL	1.20 mm	3100	2.720		1.850		0.870	8432.00	5735.00	2697.00	31.99	24	0.192	2.042	2.062	74400	595.2	2.062	6392.20
5	0M-10187E	WELDMENT CHASSIS AP8953	EGI/GI SHEETS COIL	1.20 mm	2900	2.950		1.833		1.117	8555.00	5315.70	3239.30	37.86	31	0.248	2.081	2.101	89900	719.2	2.101	6092.90
6	870-15223C	CHASSIS FRONT AP8861	EGI/GI SHEETS COIL	1.20 mm	1100	2.900		1.760		1.140	3190.00	1936.00	1254.00	39.31	18	0.144	1.904	1.924	19800	158.4	1.924	2116.40
7	870-15224E	CHASSIS FRONT AP8965	EGI/GI SHEETS COIL	1.20 mm	1500	2.590		2.060		0.530	3885.00	3090.00	795.00	20.46	31	0.248	2.308	2.328	46500	372	2.328	3492.00
8	870-15227E	CHASSIS FRONT AP8959	EGI/GI SHEETS COIL	1.20 mm	900	2.500		2.023		0.477	2250.00	1820.70	429.30	19.08	31	0.248	2.271	2.291	27900	223.2	2.291	2061.90
9	870-15227E-001	CHASSIS FRONT AP8961	EGI/GI SHEETS COIL	1.20 mm	800	2.380		1.840		0.540	1904.00	1472.00	432.00	22.69	31	0.248	2.088	2.108	24800	198.4	2.108	1686.40
10	870-15227E-002	CHASSIS FRONT AP8981	EGI/GI SHEETS COIL	1.20 mm	900	2.380		1.840		0.540	2142.00	1656.00	486.00	22.69	31	0.248	2.088	2.108	27900	223.2	2.108	1897.20
11	870-15228C	CHASSIS FRONT AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.180		0.806		0.374	2596.00	1773.20	822.80	31.69	11	0.088	0.894	0.914	24200	193.6	0.914	2010.80
12	870-15229B	CHASSIS FRONT AP8958	EGI/GI SHEETS COIL	1.20 mm	1100	1.500		1.101		0.399	1650.00	1211.10	438.90	26.60	19	0.152	1.253	1.273	20900	167.2	1.273	1400.30
13	870-15230B	COVER AP8858	EGI/GI SHEETS COIL	1.20 mm	2200	1.170		0.895		0.275	2574.00	1969.00	605.00	23.50	5	0.040	0.935	0.955	11000	88	0.955	2101.00
14	870-15231C	COVER AP8861/AP8881	EGI/GI SHEETS COIL	1.20 mm	1000	2.070		1.709		0.361	2070.00	1709.00	361.00	17.44	3	0.024	1.733	1.753	3000	24	1.753	1753.00
15	870-15234	PLATE SNAP-ON LCD RPDU	EGI/GI SHEETS COIL	1.50 mm	22880	0.050		0.014		0.036	1144.00	320.32	823.68	72.00	9	0.072	0.086	0.106	205920	1647.36	0.106	2425.28
16	870-15235B	BRACKET MOUNTING MOTHERBOARD RPDU	EGI/GI SHEETS COIL	1.50 mm	22980	0.150		0.082		0.068	3447.00	1884.36	1562.64	45.33	7	0.056	0.138	0.158	160860	1286.88	0.158	3630.84
17	870-15236A	CORD CAP AP8861	EGI/GI SHEETS COIL	1.20 mm	1400	0.805		0.470		0.335	1127.00	658.00	469.00	41.61	7	0.056	0.526	0.546	9800	78.4	0.546	764.40
18	870-15237A	CORD CAP C20 AP8959	EGI/GI SHEETS COIL	1.20 mm	1100	0.800		0.470		0.330	880.00	517.00	363.00	41.25	0	0.000	0.470	0.490	0	0	0.490	539.00
19	870-15252	BRACKET TOOLLESS UNIVERSAL RPDU	EGI/GI SHEETS COIL	1.50 mm	38640	1.100		0.740		0.360	42504.00	28593.60	13910.40	32.73	0	0.000	0.740	0.760	0	0	0.760	29366.40
20	870-15366A	CORD CAP AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	0.950		0.610		0.340	1140.00	732.00	408.00	35.79	0	0.000	0.610	0.630	0	0	0.630	756.00
21	870-15367C	COVER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.910		1.470		0.440	2292.00	1764.00	528.00	23.04	3	0.024	1.494	1.514	3600	28.8	1.514	1816.80
22	870-15369B	COVER AP8958	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.819		0.381	1440.00	982.80	457.20	31.75	5	0.040	0.859	0.879	6000	48	0.879	1054.80
23	870-15370	HOUSING BRAKER AP8965	EGI/GI SHEETS COIL	1.20 mm	1200	1.200		0.800		0.400	1440.00	960.00	480.00	33.33	0	0.000	0.800	0.820	0	0	0.820	984.00
24	870-15381A	CORD CAP AP8941	EGI/GI SHEETS COIL	1.20 mm	4200	0.070		0.050		0.020	294.00	210.00	84.00	28.57	0	0.000	0.050	0.070	0	0	0.070	294.00
25	870-15385A	CORD CAP AP8841	EGI/GI SHEETS COIL	1.20 mm	5850	0.050		0.035		0.015	292.50	204.75	87.75	30.00	0	0.000	0.035	0.055	0	0	0.055	321.75
26	870-15386A	CORD CAP AP8961	EGI/GI SHEETS COIL	1.20 mm	2950	0.055		0.020		0.035	162.25	59.00	103.25	63.64	0	0.000	0.020	0.040	0	0	0.040	118.00
27	870-15387C	COVER AP8841/AP8853	EGI/GI SHEETS COIL	1.20 mm	4850	2.190		1.730		0.460	10621.50	8390.50	2231.00	21.00	5	0.040	1.770	1.790	24250	194	1.790	8681.50
28	870-15388C	COVER AP8959/AP8961/AP8981	EGI/GI SHEETS COIL	1.20 mm	4650	2.235		1.740		0.495	10392.75	8091.00	2301.75	22.15	5	0.040	1.780	1.800	23250	186	1.800	8370.00
29	870-15805C	COVER AP8941/AP8953	EGI/GI SHEETS COIL	1.20 mm	4200	2.350		1.770		0.580	9870.00	7434.00	2436.00	24.68	5	0.040	1.810	1.830	21000	168	1.830	7686.00
30	870-15806C	COVER AP8865	EGI/GI SHEETS COIL	1.20 mm	3500	2.200		1.730		0.470	7700.00	6055.00	1645.00	21.36	5	0.040	1.770	1.790	17500	140	1.790	6265.00
31	870-15233A	BRACKET REMOVABLE MODULE RPDU	EGI/GI SHEETS COIL	1.20 mm	22810	0.045		0.025		0.020	1026.45	570.25	456.20	44.44	8	0.064	0.089	0.109	182480	1459.84	0.109	2486.29
32	870-0758B	CASE TOP 3 CKT BREAKER WITH INLET ROHS	EGI/GI SHEETS COIL	1.20 mm	350	0.635		0.394		0.241	222.25	137.90	84.35	37.95	4	0.032	0.426	0.446	1400	11.2	0.446	156.10
33	870-10046B	CASE TOP 3 TWO POLE CIRCUIT BREAKER	EGI/GI SHEETS COIL	1.20 mm	450	0.260		0.138		0.122	117.00	62.10	54.90	46.92	0	0.000	0.138	0.158	0	0	0.158	71.10
34	870-10191B	CHASSIS FRONT AP7968	EGI/GI SHEETS COIL	1.20 mm	300	1.750		1.270		0.480	525.00	381.00	144.00	27.43	60	0.480	1.750	1.770	18000	144	1.770	531.00
35	870-10235D	CHASSIS FRONT AP7553; ROHS	EGI/GI SHEETS COIL	1.20 mm	2200	1.650		1.230		0.420	3630.00	2706.00	924.00	25.45	20	0.160	1.390	1.410	44000	352	1.410	3102.00
36	870-10238F	CHASSIS FRONT AP7832 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.750		1.190		0.560	2625.00	1785.00	840.00	32.00	29	0.232	1.422	1.442	43500	348	1.442	2163.00
37	870-10249B	CHASSIS FRONT AP7568	EGI/GI SHEETS COIL	1.20 mm	450	1.800		1.280		0.520	810.00	576.00	234.00	28.89	27	0.216	1.496	1.516	12150	97.2	1.516	682.20
38	870-12012A	CHASSIS FRONT AP7526	EGI/GI SHEETS COIL	1.20 mm	50	2.200		1.560		0.640	110.00	78.00	32.00	29.09	31	0.248	1.808	1.828	1550	12.4	1.828	91.40
39	870-12015A	COVER HORZ BLADE SERVER PDUS	EGI/GI SHEETS COIL	0.90 mm	450	1.450		1.030		0.420	652.50	463.50	189.00	28.97	0	0.000	1.030	1.050	0	0	1.050	472.50
40	870-13309A	CHASSIS AP7802; ROHS	EGI/GI SHEETS COIL	1.20 mm	750	1.200		0.899		0.301	900.00	674.25	225.75	25.08	34	0.272	1.171	1.191	25500	204	1.191	893.25
41	870-13310A	CHASSIS AP7802J; ROHS	EGI/GI SHEETS COIL	1.20 mm	550	1.200		0.899		0.301	660.00	494.45	165.55	25.08	32	0.256	1.155	1.175	17600	140.8	1.175	646.25
42	870-13314A	CHASSIS AP7822	EGI/GI SHEETS COIL	1.20 mm	750	1.350		0.900		0.450	1012.50	675.00	337.50	33.33	35	0.280	1.180	1.200	26250	210	1.200	900.00
43	870-14257	CHASSIS FRONT AP7557	EGI/GI SHEETS COIL	1.20 mm	400	2.050		1.560		0.490	820.00	624.00	196.00	23.90	25	0.200	1.760	1.780	10000	80	1.780	712.00
44	870-14644B	CHASSIS FRONT AP7832J	EGI/GI SHEETS COIL	1.20 mm	100	0.060		0.037		0.023	6.00	3.70	2.30	38.33	24	0.192	0.229	0.249	2400	19.2	0.249	24.90
45	870-14728	CHASSIS CURRENT METER 1PH	EGI/GI SHEETS COIL	1.20 mm	700	0.600		0.362		0.238	420.00	253.40	166.60	39.67	24	0.192	0.554	0.574	16800	134.4	0.574	401.80
46	870-14729	COVER CURRENT METER	EGI/GI SHEETS COIL	0.90 mm	800	0.350		0.240		0.110	280.00	192.00	88.00	31.43	6	0.048	0.288	0.308	4800	38.4	0.308	246.40
47	870-14730	CHASSIS CURRENT METER 3PH	EGI/GI SHEETS COIL	1.20 mm	450	0.750		0.460		0.290	337.50	207.00	130.50	38.67	0	0.000	0.460	0.480	0	0	0.480	216.00
48	870-3616	CHASSIS AP9565 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	1050	0.500		0.332		0.168	525.00	348.60	176.40	33.60	16	0.128	0.460	0.480	16800	134.4	0.480	504.00
49	870-3617	CHASSIS AP9566 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	1100	0.500		0.332		0.168	550.00	365.20	184.80	33.60	16	0.128	0.460	0.480	17600	140.8	0.480	528.00
50	870-3899B	COVER MASTER SWITCH 3 NEMA AP7900	EGI/GI SHEETS COIL	0.90 mm	5800	0.700		0.476		0.224	4060.00	2760.80	1299.20	32.00	3	0.024	0.500	0.520	17400	139.2	0.520	3016.00

For VEER-O-METALS PVT. LTD.

C.P. NINGASWAMY
Asst. Manager-Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
51	870-3900A	ENCLOSURE BASE MASTER SWITCH 3 NEMA AP	EGI/GI SHEETS COIL	0.90 mm	2900	0.700		0.456		0.244	2030.00	1322.40	707.60	34.86	12	0.096	0.552	0.572	34800	278.4	0.572	1658.80
52	870-5267	BRACKET HORZ AP7900; ROHS	EGI/GI SHEETS COIL	2.50 mm	11100	0.140		0.085		0.055	1554.00	943.50	610.50	39.29	0	0.000	0.085	0.105	0	0	0.105	1165.50
53	870-5309	CHASSIS REAR COVER VM SWITCHED PDU; ROH	EGI/GI SHEETS COIL	1.20 mm	8220	2.850		1.812		1.038	23427.00	14894.64	8532.36	36.42	18	0.144	1.956	1.976	147960	1183.68	1.976	16242.72
54	870-5387A	ENCLOSURE BASE MASTER SWITCH3 AP7920; RO	EGI/GI SHEETS COIL	0.90 mm	1900	0.750		0.454		0.296	1425.00	862.60	562.40	39.47	18	0.144	0.598	0.618	34200	273.6	0.618	1174.20
55	870-5419	SPACER DOUBLE-D ISX PDU LONG	EGI/GI SHEETS COIL	1.50 mm	8690	0.060		0.037		0.023	521.40	321.53	199.87	38.33	16	0.128	0.165	0.185	139040	1112.32	0.185	1607.65
56	870-5907A	ENCLOSURE BASE MASTER SWITCH 3 AP7921; R	EGI/GI SHEETS COIL	0.90 mm	2500	0.650		0.454		0.196	1625.00	1135.00	490.00	30.15	12	0.096	0.550	0.570	30000	240	0.570	1425.00
57	870-5943	BRACKETS EXTENDER PDUS	EGI/GI SHEETS COIL	2.50 mm	500	0.250		0.150		0.100	125.00	75.00	50.00	40.00	0	0.000	0.150	0.170	0	0	0.170	85.00
58	870-6275A	CHASSIS AP9570 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	350	0.750		0.520		0.230	262.50	182.00	80.50	30.67	17	0.136	0.656	0.676	5950	47.6	0.676	236.60
59	870-6944B	CHASSIS EXTENDER PDU AP7582	EGI/GI SHEETS COIL	1.20 mm	100	1.500		1.070		0.430	150.00	107.00	43.00	28.67	0	0.000	1.070	1.090	0	0	1.090	109.00
60	870-6990C	CHASSIS AP7922; ROHS	EGI/GI SHEETS COIL	1.20 mm	200	1.700		1.260		0.440	340.00	252.00	88.00	25.88	0	0.000	1.260	1.280	0	0	1.280	256.00
61	870-6991	COVER AP7902 & AP7922; ROHS	EGI/GI SHEETS COIL	0.90 mm	200	0.853		0.590		0.263	170.60	118.00	52.60	30.83	18	0.144	0.734	0.754	3600	28.8	0.754	150.80
62	870-6993B	CHASSIS FRONT AP7932	EGI/GI SHEETS COIL	1.20 mm	1300	1.800		1.360		0.440	2340.00	1768.00	572.00	24.44	61	0.488	1.848	1.868	79300	634.4	1.868	2428.40
63	870-6994A	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	5540	0.200		0.120		0.080	1108.00	664.80	443.20	40.00	0	0.000	0.120	0.140	0	0	0.140	775.60
64	870-6994B	CASE TOP CIRCUIT BREAKERS VERT MS; ROHS	EGI/GI SHEETS COIL	1.20 mm	2400	0.200		0.120		0.080	480.00	288.00	192.00	40.00	0	0.000	0.120	0.140	0	0	0.140	336.00
65	870-70276B	CHASSIS AP9559 HORIX PDU BLK	EGI/GI SHEETS COIL	0.90 mm	1100	0.550		0.312		0.238	605.00	343.20	261.80	43.27	16	0.128	0.440	0.460	17600	140.8	0.460	506.00
66	870-71211D	CHASSIS AP9562 BLK PDU; ROHS	EGI/GI SHEETS COIL	0.90 mm	3500	0.540		0.316		0.224	1890.00	1106.00	784.00	41.48	15	0.120	0.436	0.456	52500	420	0.456	1596.00
67	870-71269C	CHASSIS AP9560 BLK PDU	EGI/GI SHEETS COIL	0.90 mm	550	0.450		0.338		0.112	247.50	185.90	61.60	24.89	15	0.120	0.458	0.478	8250	66	0.478	262.90
68	870-7814A	BRACKET 2U SWITCHED RACK PDU; ROHS	EGI/GI SHEETS COIL	2.50 mm	7690	0.400		0.274		0.126	3076.00	2107.06	968.94	31.50	0	0.000	0.274	0.294	0	0	0.294	2260.86
69	870-7851B	CHASSIS AP7930 ROHS	EGI/GI SHEETS COIL	1.20 mm	1500	1.800		1.300		0.500	2700.00	1950.00	750.00	27.78	49	0.392	1.692	1.712	73500	588	1.712	2568.00
70	870-7857B	CHASSIS AP9571 BLK PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	1650	1.715		1.272		0.443	2829.75	2098.80	730.95	25.83	16	0.128	1.400	1.420	26400	211.2	1.420	2343.00
71	870-7922C	CHASSIS AP7931	EGI/GI SHEETS COIL	1.20 mm	800	1.600		1.130		0.470	1280.00	904.00	376.00	29.38	46	0.368	1.498	1.518	36800	294.4	1.518	1214.40
72	870-7923B	COVER 1 PH VERT MASTERSWITCH/SHORT	EGI/GI SHEETS COIL	1.20 mm	850	1.800		1.294		0.506	1530.00	1099.90	430.10	28.11	18	0.144	1.438	1.458	15300	122.4	1.458	1239.30
73	870-8584C	CHASSIS COVER BILOXI PDU ROHS	EGI/GI SHEETS COIL	0.90 mm	7060	0.400		0.260		0.140	2824.00	1835.60	988.40	35.00	0	0.000	0.260	0.280	0	0	0.280	1976.80
74	870-8585A	BRKT TOOLESS MOUNT AP9559, ROHS	EGI/GI SHEETS COIL	2.50 mm	2500	0.175		0.100		0.075	437.50	250.00	187.50	42.86	23	0.184	0.284	0.304	57500	460	0.304	760.00
75	870-8586A	BRKT VERT MOUNT 1" OUT AP9559 ROHS	EGI/GI SHEETS COIL	2.50 mm	12050	0.170		0.108		0.062	2048.50	1301.40	747.10	36.47	0	0.000	0.108	0.128	0	0	0.128	1542.40
76	870-8587B	BRKT VERT/HORZ MOUNT AP9559 ROHS	EGI/GI SHEETS COIL	1.20 mm	12050	0.035		0.020		0.015	421.75	241.00	180.75	42.86	0	0.000	0.020	0.040	0	0	0.040	482.00
77	870-0023B	COVER ENCLOSURE AP7800; ROHS	EGI/GI SHEETS COIL	1.20MM	2200	0.650		0.500		0.150	1430.00	1100.00	330.00	23.08	33	0.264	0.764	0.784	72600	580.8	0.784	1724.80
78	870-0759B	CHASSIS FRONT AP7869 ROHS	EGI/GI SHEETS COIL	1.20mm	300	1.810		1.280		0.530	543.00	384.00	159.00	29.28	3	0.024	1.304	1.324	900	7.2	1.324	397.20
79	870-14804A	ENCLOSURE RN NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1500	0.750		0.460		0.290	1125.00	690.00	435.00	38.67	8	0.064	0.524	0.544	12000	96	0.544	816.00
80	870-0024	COVER AP7802; ROHS	EGI/GI SHEETS COIL	1.20mm	2650	1.050		0.620		0.430	2782.50	1643.00	1139.50	40.95	15	0.120	0.740	0.760	39750	318	0.760	2014.00
81	870-10234B	CHASSIS FRONT AP7541; ROHS	EGI/GI SHEETS COIL	1.20mm	1400	1.450		1.164		0.286	2030.00	1629.60	400.40	19.72	19	0.152	1.316	1.336	26600	212.8	1.336	1870.40
82	870-10237D	CHASSIS FRONT AP7853; ROHS	EGI/GI SHEETS COIL	1.20mm	100	1.820		1.230		0.590	182.00	123.00	59.00	32.42	29	0.232	1.462	1.482	2900	23.2	1.482	148.20
83	870-11735	CHASSIS COVER ISX PDU LONG	EGI/GI SHEETS COIL	1.20mm	350	2.470		1.960		0.510	864.50	686.00	178.50	20.65	4	0.032	1.992	2.012	1400	11.2	2.012	704.20
84	870-13311A	CHASSIS AP7811; ROHS	EGI/GI SHEETS COIL	1.20mm	950	1.650		1.359		0.291	1567.50	1291.05	276.45	17.64	39	0.312	1.671	1.691	37050	296.4	1.691	1606.45
85	870-14440	CORD CAP .750 DIA X .660 FLAT	EGI/GI SHEETS COIL	1.20mm	1050	0.080		0.030		0.050	84.00	31.50	52.50	62.50	0	0.000	0.030	0.050	0	0	0.050	52.50
86	870-14442	END CAP VERTICAL RACK PDU	EGI/GI SHEETS COIL	1.20mm	1050	0.064		0.034		0.030	67.20	35.70	31.50	46.88	15	0.120	0.154	0.174	15750	126	0.174	182.70
87	870-14731	BRACKET MOUNTING CURRENT METER	EGI/GI SHEETS COIL	1.20mm	1400	0.075		0.018		0.057	105.00	25.20	79.80	76.00	0	0.000	0.018	0.038	0	0	0.038	53.20
88	870-14803A	COVER RM NB200 APPLIANCE	EGI/GI SHEETS COIL	1.20mm	1300	0.650		0.422		0.228	845.00	548.60	296.40	35.08	0	0.000	0.422	0.442	0	0	0.442	574.60
89	870-15221D	CHASSIS FRONT AP8881	EGI/GI SHEETS COIL	1.20mm	750	2.700		2.100		0.600	2025.00	1575.00	450.00	22.22	0	0.000	2.100	2.120	0	0	2.120	1590.00
90	870-15659	SPACER FOR AP7953/AP7853/AP7553	EGI/GI SHEETS COIL	1.20mm	3700	0.030		0.008		0.022	111.00	29.60	81.40	73.33	8	0.064	0.072	0.092	29600	236.8	0.092	340.40
91	870-15681	CHASSIS AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	2.200		1.738		0.462	2420.00	1911.80	508.20	21.00	15	0.120	1.858	1.878	16500	132	1.878	2065.80
92	870-15682	COVER AP7911A	EGI/GI SHEETS COIL	1.20mm	1100	1.430		1.070		0.360	1573.00	1177.00	396.00	25.17	15	0.120	1.190	1.210	16500	132	1.210	1331.00
93	870-15683	CB BRACKET AP7911A	EGI/GI SHEETS COIL	1.20mm	2200	0.358		0.175		0.183	787.60	385.00	402.60	51.12	15	0.120	0.295	0.315	33000	264	0.315	693.00
94	870-5314B	CHASSIS FRNT PNL ISX 120V/208V 3PH ROHS	EGI/GI SHEETS COIL	1.20mm	350	1.850		1.400		0.450	647.50	490.00	157.50	24.32	15	0.120	1.520	1.540	5250	42	1.540	539.00
95	870-5315C	CHASSIS FRNT OPEN-ENDED ISX 120V 3PH	EGI/GI SHEETS COIL	1.20mm	600	2.020		1.080		0.940	1212.00	648.00	564.00	46.53	26	0.208	1.288	1.308	15600	124.8	1.308	784.80
96	870-5318	CHASSIS BACK PNL ISX LONG; ROHS	EGI/GI SHEETS COIL	1.20mm	4040	2.100		2.050		0.050	8484.00	8282.00	202.00	2.38	8	0.064	2.114	2.134	32320	258.56	2.134	8621.36
97	870-7933	CHASSIS FRNT PNL AP7551; ROHS	EGI/GI SHEETS COIL	1.20mm	650	1.820		1.220		0.600	1183.00	793.00	390.00	32.97	19	0.152	1.372	1.392	12350	98.8	1.392	904.80
98	870-7934	CHASSIS FRNT PNL AP7552; ROHS	EGI/GI SHEETS COIL	1.20mm	750	1.820		1.210		0.610	1365.00	907.50	457.50	33.52	19	0.152	1.362	1.382	14250	114	1.382	1036.50
99	0M-9609	ASSEMBLY RIVETED CORD RETAINER 1U RPDU	EGI/GI SHEETS COIL	1.50 mm	11745	0.496		0.340		0.156	5825.52	3993.30	1832.22	31.45		0.000	0.340	0.360	0	0	0.360	4228.20
100	0M-9610	ASSEMBLY RIVETED SHORT CORD RETAINER 0U	EGI/GI SHEETS COIL	1.50 mm	9500	0.500		0.314		0.186	4750.00	2983.00	1767.00	37.20		0.000	0.314	0.334	0	0	0.334	3173.00
101	0M-9614	ASSEMBLY RIVETED LONG CORD RETAINER 0U	EGI/GI SHEETS COIL	1.50 mm	19760	0.711		0.383		0.328	14049.36	7568.08	6481.28	46.13		0.000	0.383	0.403	0	0	0.403	7963.28
102	870-10089	SPACER DOUBLE-D SWITCHED RACK PDU 30A 2	EGI/GI SHEETS COIL	1.50 mm	3470	0.026		0.010		0.016	90.22	34.70	55.52	61.54	0	0.000	0.010	0.030	0	0	0.030	104.10
103	870-12011B	CHASSIS FRONT AP7516	EGI/GI SHEETS COIL	1.20mm	300	1.800		1.480		0.320	540.00	444.00	96.00	17.78		0.000	1.480	1.500	0	0	1.500	450.00

FOR VEER O METALS PVT. LTD.

C. [illegible] ASWAMY
Asst. Manager Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
104	870-12013A	CHASSIS FRONT AP7555A	EGI/GI SHEETS COIL	1.20 mm	200	1.820		1.100		0.720	364.00	220.00	144.00	39.56		0.000	1.100	1.120	0	0	1.120	224.00
105	870-13308	CHASSIS AP7800 AP7801; ROHS	EGI/GI SHEETS COIL	0.90 mm	900	0.870		0.470		0.400	783.00	423.00	360.00	45.98		0.000	0.470	0.490	0	0	0.490	441.00
106	870-14805A	COVER RM SENSOR POD 150	EGI/GI SHEETS COIL	0.90 mm	1100	0.450		0.200		0.250	495.00	220.00	275.00	55.56		0.000	0.200	0.220	0	0	0.220	242.00
107	870-5308A	CHASSIS FRONT NEMA VM SWITCHED PDU; RO	EGI/GI SHEETS COIL	1.20 mm	800	1.820		1.180		0.640	1456.00	944.00	512.00	35.16		0.000	1.180	1.200	0	0	1.200	960.00
108	870-5316C	CHASSIS FRNT OPEN-ENDED ISX 120V 1PH	EGI/GI SHEETS COIL	1.20 mm	900	1.920		1.260		0.660	1728.00	1134.00	594.00	34.38		0.000	1.260	1.280	0	0	1.280	1152.00
109	870-15987	COVER AP9571A	EGI/GI SHEETS COIL	0.90 mm	2700	0.600		0.430		0.170	1620.00	1161.00	459.00	28.33	0	0.000	0.430	0.450	0	0	0.450	1215.00
110	0M-10821G	SUB ASSY BOX RELAYBOARD TBV 400/600 KVA	GI 120 GSM SHEET	1.50 mm	10	7.400		6.380		1.020	74.00	63.80	10.20	13.78	20	0.160	6.540	6.560	200	1.6	6.560	65.60
111	0M-4988G	ASSY CONTROL BOX SYMMETRA MW	GI 120 GSM SHEET	1.50 mm	10	8.900		8.180		0.720	89.00	81.80	7.20	8.09	66	0.528	8.708	8.728	660	5.28	8.728	87.28
112	0M-8863	WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT	EGI/GI SHEETS COIL	1.20 mm	400	0.120		0.070		0.050	48.00	28.00	20.00	41.67	0	0.000	0.070	0.090	0	0	0.090	36.00
113	870-0760B	CHASSIS FRONT AP7569 ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.560		1.180		0.380	78.00	59.00	19.00	24.36	22	0.176	1.356	1.376	1100	8.8	1.376	68.80
114	870-0769	DOGHOUSE FOR TERM BLOCK BLADE SERVER P	EGI/GI SHEETS COIL	0.90 mm	25	0.450		0.030		0.420	11.25	0.75	10.50	93.33		0.000	0.030	0.050	0	0	0.050	1.25
115	870-0776	BRACKET CORD RETENTION; APPROX 13" LG	EGI/GI SHEETS COIL	1.50 mm	150	0.500		0.246		0.254	75.00	36.90	38.10	50.80		0.000	0.246	0.266	0	0	0.266	39.90
116	870-0777	BRACKET CORD RETENTION, APPROX. 31 1/2" L	EGI/GI SHEETS COIL	1.50 mm	100	0.71		0.43		0.280	71.00	43.00	28.00	39.44		0.000	0.430	0.450	0	0	0.450	45.00
117	870-10007C	CHASSIS AP7831	EGI/GI SHEETS COIL	1.20 mm	100	1.580		1.210		0.370	158.00	121.00	37.00	23.42	25	0.200	1.410	1.430	2500	20	1.430	143.00
118	870-10008D	CHASSIS AP7850; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	1.580		1.210		0.370	79.00	60.50	18.50	23.42	31	0.248	1.458	1.478	1550	12.4	1.478	73.90
119	870-10010B	CHASSIS AP7586 ROHS	EGI/GI SHEETS COIL	1.20 mm	100	1.310		1.080		0.230	131.00	108.00	23.00	17.56	31	0.248	1.328	1.348	3100	24.8	1.348	134.80
120	870-15361A	TERM BLOCK COVER SBP3000RMHW	EGI/GI SHEETS COIL	1.50 mm	200	0.120		0.080		0.040	24.00	16.00	8.00	33.33	0	0.000	0.080	0.100	0	0	0.100	20.00
121	870-15371A	CHASSIS DEEP SECTION AP8653	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.846	27000	216	0.846	1903.50
122	870-15372A	CHASSIS DEEP SECTION AP8641	EGI/GI SHEETS COIL	1.20 mm	2250	0.920		0.730		0.190	2070.00	1642.50	427.50	20.65	12	0.096	0.826	0.846	27000	216	0.846	1903.50
123	870-15382A	BRACKET POWER SUPPLY PCB	EGI/GI SHEETS COIL	1.20 mm	2250	0.240		0.120		0.120	540.00	270.00	270.00	50.00	5	0.040	0.160	0.180	11250	90	0.180	405.00
124	870-16072A	BRACKET CORD RETENTION ADJ BASE DELL PD	EGI/GI SHEETS COIL	1.50 mm	6300	1.200		0.880		0.320	7560.00	5544.00	2016.00	26.67	0	0.000	0.880	0.900	0	0	0.900	5670.00
125	870-16073A	BRACKET CORD RETENTION ADJ SLID DELL PD	EGI/GI SHEETS COIL	1.50 mm	6300	0.210		0.130		0.080	1323.00	819.00	504.00	38.10	0	0.000	0.130	0.150	0	0	0.150	945.00
126	870-21539	CASE TOP CIRCUIT BREAKERS VERT	EGI/GI SHEETS COIL	1.20 mm	1500	0.290		0.180		0.110	435.00	270.00	165.00	37.93	0	0.000	0.180	0.200	0	0	0.200	300.00
127	870-5307A	CHASSIS FRONT IEC VM SWITCHED PDU; ROHS	EGI/GI SHEETS COIL	1.20 mm	650	1.820	N O - C H A N G E	1.130		0.690	1183.00	734.50	448.50	37.91		0.000	1.130	1.150	0	0	1.150	747.50
128	870-5310A	CHASSIS FRONT IEC309 VM SWITCHED PDU; RO	EGI/GI SHEETS COIL	1.20 mm	200	1.820		1.160		0.660	364.00	232.00	132.00	36.26		0.000	1.160	1.180	0	0	1.180	236.00
129	870-5311A	CHASSIS FRNT PNL ISX 230V 1PH TYPE B, ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.828		1.194		0.634	639.80	417.90	221.90	34.68		0.000	1.194	1.214	0	0	1.214	424.90
130	870-5312B	CHASSIS FRNT PNL ISX 208V 3 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	100	2.020		1.238		0.782	202.00	123.80	78.20	38.71		0.000	1.238	1.258	0	0	1.258	125.80
131	870-5313B	CHASSIS FRNT PNL ISX 208V 1 PH ROHS	EGI/GI SHEETS COIL	1.20 mm	350	1.820		1.270		0.550	637.00	444.50	192.50	30.22		0.000	1.270	1.290	0	0	1.290	451.50
132	870-5944B	CHASSIS EXTENDER PDU W 20A LKNG OUTPUT	EGI/GI SHEETS COIL	1.20 mm	350	1.200		0.880		0.320	420.00	308.00	112.00	26.67	23	0.184	1.064	1.084	8050	64.4	1.084	379.40
133	870-5946A	COVER BACK EXTENDER PDUS	EGI/GI SHEETS COIL	0.90 mm	250	0.560		0.330		0.230	140.00	82.50	57.50	41.07	0	0.000	0.330	0.350	0	0	0.350	87.50
134	870-5962	CHASSIS FRNT PNL ISX 100V 1PH; ROHS	EGI/GI SHEETS COIL	1.20 mm	125	1.450		1.160		0.290	181.25	145.00	36.25	20.00		0.000	1.160	1.180	0	0	1.180	147.50
135	870-5980	BRACKET MTG ISX PDU UNIVERSAL; ROHS	EGI/GI SHEETS COIL	1.50 mm	16060	0.210		0.130		0.080	3372.60	2087.80	1284.80	38.10		0.000	0.130	0.150	0	0	0.150	2409.00
136	870-6549E	PLATE MOUNTING FOR BONDING CHOKE	GI sheets	2.50 mm	15	4.200		3.580		0.620	63.00	53.70	9.30	14.76	13	0.104	3.684	3.704	195	1.56	3.704	55.56
137	870-6552C	PLATE UNCOVERRING DC UNIT BV NAM/EMEA	GI sheets	2.00 mm	15	5.300		4.780		0.520	79.50	71.70	7.80	9.81	5	0.040	4.820	4.840	75	0.6	4.840	72.60
138	870-6599A	CHASSIS EXTNDR PDUS W/ 30A LCKNG OUTPU	EGI/GI SHEETS COIL	1.20 mm	175	1.200		0.850		0.350	210.00	148.75	61.25	29.17	23	0.184	1.034	1.054	4025	32.2	1.054	184.45
139	870-7853D	CHASSIS AP7950	EGI/GI SHEETS COIL	1.20 mm	250	1.600		1.160		0.440	400.00	290.00	110.00	27.50		0.000	1.160	1.180	0	0	1.180	295.00
140	870-7930B	CHASSIS FRNT PNL AP7530 ROHS	EGI/GI SHEETS COIL	1.20 mm	650	2.020		1.300		0.720	1313.00	845.00	468.00	35.64		0.000	1.300	1.320	0	0	1.320	858.00
141	870-7931	CHASSIS FRNT PNL AP7530J; ROHS	EGI/GI SHEETS COIL	1.20 mm	350	2.020		1.280		0.740	707.00	448.00	259.00	36.63		0.000	1.280	1.300	0	0	1.300	455.00
142	870-7932	CHASSIS FRNT PNL AP7540; ROHS	EGI/GI SHEETS COIL	1.20 mm	400	2.020		1.340		0.680	808.00	536.00	272.00	33.66		0.000	1.340	1.360	0	0	1.360	544.00
143	870-7935B	CHASSIS FRNT PNL AP7562 ROHS	EGI/GI SHEETS COIL	1.20 mm	450	2.020		1.320		0.700	909.00	594.00	315.00	34.65		0.000	1.320	1.340	0	0	1.340	603.00
144	870-7936B	CHASSIS FRNT PNL AP7563 ROHS	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.360		0.660	505.00	340.00	165.00	32.67		0.000	1.360	1.380	0	0	1.380	345.00
145	870-7937	CHASSIS FRNT PNL AP7564	EGI/GI SHEETS COIL	1.20 mm	250	2.020		1.230		0.790	505.00	307.50	197.50	39.11		0.000	1.230	1.250	0	0	1.250	312.50
146	870-7941A	CHASSIS EXTENDER PDU W/ 16A C19; ROHS	EGI/GI SHEETS COIL	1.20 mm	50	0.800		0.650		0.150	40.00	32.50	7.50	18.75	16	0.128	0.778	0.798	800	6.4	0.798	39.90
147	870-8016	PLATE HOLDER FOR COM	EGI/GI SHEETS COIL	1.50 mm	150	0.149		0.080		0.069	22.35	12.00	10.35	46.31	0	0.000	0.080	0.100	0	0	0.100	15.00
148	870-80736	SPACER STRAIN RELIEF AP7582	EGI/GI SHEETS COIL	1.50 mm	200	0.070		0.030		0.040	14.00	6.00	8.00	57.14	0	0.000	0.030	0.050	0	0	0.050	10.00
149	870-8511	CHASSIS SS EX CHASSIS	CRCA material	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.252	0	0	0.252	25.20
150	870-8512	COVER SS EX CHASSIS/ MON CHASS	EGI/GI SHEETS COIL	0.90 mm	100	0.540		0.232		0.308	54.00	23.20	30.80	57.04		0.000	0.232	0.252	0	0	0.252	25.20
151	0M-10944	CHASSIS FRONT WELDMENT AP8866	EGI/GI SHEETS COIL	1.20 mm	750	2.600		2.180		0.420	1950.00	1635.00	315.00	16.15	21	0.168	2.348	2.368	15750	126	2.368	1776.00
152	0M-10945	CHASSIS FRONT WELDMENT AP8867	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420	1690.00	1417.00	273.00	16.15	21	0.168	2.348	2.368	13650	109.2	2.368	1539.20
153	0M-10946	CHASSIS FRONT WELDMENT AP8868	EGI/GI SHEETS COIL	1.20 mm	950	2.600		2.180		0.420	2470.00	2071.00	399.00	16.15	21	0.168	2.348	2.368	19950	159.6	2.368	2249.60
154	0M-10947	CHASSIS FRONT WELDMENT AP8888	EGI/GI SHEETS COIL	1.20 mm	650	2.600		2.180		0.420	1690.00	1417.00	273.00	16.15	21	0.168	2.348	2.368	13650	109.2	2.368	1539.20
155	0M-11379	WELDMENT CHASSIS AP8641X629	EGI/GI SHEETS COIL	1.20 mm	400	2.600		2.180		0.420	1040.00	872.00	168.00	16.15	21	0.168	2.348	2.368	8400	67.2	2.368	947.20
156	0M-814750	ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5	EGI/GI SHEETS COIL	1.20 mm	4200	0.230		0.110		0.120	966.00	462.00	504.00	52.17	0	0.000	0.110	0.130	0	0	0.130	546.00

For VEER-O-METALS PVT. LTD.

C.P. NINGASWAMY
Asst. Manager-Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
157	0M-814841	ASSY WELDMENT CHASSIS AP8653X629	EGI/GI SHEETS COIL	1.20 mm	400	2.300		2.080		0.220	920.00	832.00	88.00	9.57	46	0.368	2.448	2.468	18400	147.2	2.468	987.20
158	0M-814958	ASSY CHASSIS FRONT WELDMENT AP8886	EGI/GI SHEETS COIL	1.20 mm	2100	2.300		2.080		0.220	4830.00	4368.00	462.00	9.57	17	0.136	2.216	2.236	35700	285.6	2.236	4695.60
159	870-11042	RADIATOR BOX FOR NEXT GEN RPDU WAVE 2.5	EGI/GI SHEETS COIL	1.20 mm	3500	0.280		0.120		0.160	980.00	420.00	560.00	57.14	0	0.000	0.120	0.140	0	0	0.140	490.00
160	870-15355A	COVER AP8661	EGI/GI SHEETS COIL	1.20 mm	590	1.800		1.650		0.150	1062.00	973.50	88.50	8.33	5	0.040	1.690	1.710	2950	23.6	1.710	1008.90
161	870-15368	CHASSIS FRONT AP8641 AP8653	EGI/GI SHEETS COIL	1.20 mm	1100	2.100		1.880		0.220	2310.00	2068.00	242.00	10.48	25	0.200	2.080	2.100	27500	220	2.100	2310.00
162	870-15373A	COVER AP8641 AP8653	EGI/GI SHEETS COIL	1.20 mm	1650	1.900		1.780		0.120	3135.00	2937.00	198.00	6.32	3	0.024	1.804	1.824	4950	39.6	1.824	3009.60
163	870-15379A	CORD CAP AP8661	EGI/GI SHEETS COIL	1.20 mm	950	0.130		0.060		0.070	123.50	57.00	66.50	53.85	0	0.000	0.060	0.080	0	0	0.080	76.00
164	870-15380B	CORD CAP AP8641	EGI/GI SHEETS COIL	1.20 mm	2200	0.160		0.080		0.080	352.00	176.00	176.00	50.00	0	0.000	0.080	0.100	0	0	0.100	220.00
165	870-15762	COVER HARDWIRING MPO NGPDU	EGI/GI SHEETS COIL	1.20 mm	1100	0.100		0.060		0.040	110.00	66.00	44.00	40.00	0	0.000	0.060	0.080	0	0	0.080	88.00
166	870-16573	POWERCORD COVER NEXT GEN PDU AP8866	EGI/GI SHEETS COIL	1.20 mm	1650	0.120		0.070		0.050	198.00	115.50	82.50	41.67	4	0.032	0.102	0.122	6600	52.8	0.122	201.30
167	870-16574	CHASSIS BACK NEXT GEN PDU AP8866	EGI/GI SHEETS COIL	1.20 mm	1650	1.900		1.760		0.140	3135.00	2904.00	231.00	7.37	5	0.040	1.800	1.820	8250	66	1.820	3003.00
168	870-17041	COVER HALF HEIGHT PDU	EGI/GI SHEETS COIL	1.20 mm	100	1.780		1.430		0.350	178.00	143.00	35.00	19.66	5	0.040	1.470	1.490	500	4	1.490	149.00
169	870-17072	CHASSIS FRONT AP 8881X611	EGI/GI SHEETS COIL	1.20 mm	100	1.900		1.760		0.140	190.00	176.00	14.00	7.37	17	0.136	1.896	1.916	1700	13.6	1.916	191.60
170	870-17092	CHASSIS BACK NEXT GEN PDU AP8868	EGI/GI SHEETS COIL	1.20 mm	2100	1.780		1.580		0.200	3738.00	3318.00	420.00	11.24	5	0.040	1.620	1.640	10500	84	1.640	3444.00
171	870-17229	COVER AP8641X629	EGI/GI SHEETS COIL	1.20 mm	1200	1.670		1.430		0.240	2004.00	1716.00	288.00	14.37	5	0.040	1.470	1.490	6000	48	1.490	1788.00
172	870-17233	BRACKET MOUNT MOTHERBOARD SOFTLAYER	EGI/GI SHEETS COIL	0.90 mm	1200	0.230		0.110		0.120	276.00	132.00	144.00	52.17	6	0.048	0.158	0.178	7200	57.6	0.178	213.60
173	870-17234	CODR CAP AP8641X629	EGI/GI SHEETS COIL	1.20 mm	1200	0.090		0.066		0.024	108.00	79.20	28.80	26.67	0	0.000	0.066	0.086	0	0	0.086	103.20
174	870-21502	CHASSIS AP7823 ROHS	EGI/GI SHEETS COIL	1.20 mm	150	1.450		1.080		0.370	217.50	162.00	55.50	25.52	48	0.384	1.464	1.484	7200	57.6	1.484	222.60
175	870-21583	SHELF SEISMIC LOCK 1	GI sheets	2.00 mm	150	0.900		0.870		0.030	135.00	130.50	4.50	3.33	4	0.032	0.902	0.922	600	4.8	0.922	138.30
176	870-21584	SHELF SEISMIC LOCK 2	GI sheets	2.50 mm	100	0.900		0.870		0.030	90.00	87.00	3.00	3.33	4	0.032	0.902	0.922	400	3.2	0.922	92.20
177	870-22084	CHASSIS OUT LET AP 7856X660	EGI/GI SHEETS COIL	1.20 mm	100	1.600		1.430		0.170	160.00	143.00	17.00	10.63	11	0.088	1.518	1.538	1100	8.8	1.538	153.80
178	870-22252	CHASSIS OUT LET AP 7556NAX660	EGI/GI SHEETS COIL	1.20 mm	100	1.600		1.430		0.170	160.00	143.00	17.00	10.63	9	0.072	1.502	1.522	900	7.2	1.522	152.20
179	870-80699	CHASSIS BACK NEXT GEN PDU AP8888	EGI/GI SHEETS COIL	1.20 mm	2100	1.800		1.320		0.480	3780.00	2772.00	1008.00	26.67	5	0.040	1.360	1.380	10500	84	1.380	2898.00
180	870-80708	BRACKET REMOVABLE DISPLAY NG WAVE2.5	EGI/GI SHEETS COIL	1.20 mm	3555	0.450		0.320		0.130	1599.75	1137.60	462.15	28.89	8	0.064	0.384	0.404	28440	227.52	0.404	1436.22
181	870-80856	COVER POWERCORD RPUD AP8868	EGI/GI SHEETS COIL	1.20 mm	2100	0.100		0.020		0.080	210.00	42.00	168.00	80.00	4	0.032	0.052	0.072	8400	67.2	0.072	151.20
182	0M-10155C	CHASSIS ASSEMBLY SBP3000RMHW	GI-120 GSM	1.20 mm	50	1.900		1.600		0.300	95.00	80.00	15.00	15.79	18	0.144	1.744	1.764	900	7.2	1.764	88.20
183	0M-816188	CHASSIS FRONT WELDMENT AP8887	GI-120 GSM	1.20 mm	300	2.600		2.200		0.400	780.00	660.00	120.00	15.38	27	0.216	2.416	2.436	8100	64.8	2.436	730.80
184	0M-816502	WELDMENT CHASSIS AP8632	GI-120 GSM	1.20 mm	50	2.600		2.200		0.400	130.00	110.00	20.00	15.38	44	0.352	2.552	2.572	2200	17.6	2.572	128.60
185	0M-816503	WELDMENT CHASSIS AP8932	GI-120 GSM	1.20 mm	200	2.900		2.500		0.400	580.00	500.00	80.00	13.79	41	0.328	2.828	2.848	8200	65.6	2.848	569.60
186	0M-816518	WELDMENT CHASSIS AP8870	GI-120 GSM	1.20 mm	100	2.900		2.500		0.400	290.00	250.00	40.00	13.79	21	0.168	2.668	2.688	2100	16.8	2.688	268.80
187	0M-816521	WELDMENT CHASSIS AP8832	GI-120 GSM	1.20 mm	200	2.800		2.400		0.400	560.00	480.00	80.00	14.29	19	0.152	2.552	2.572	3800	30.4	2.572	514.40
188	0M-816691	WELDMENT CHASSIS AP8832J	GI-120 GSM	1.20 mm	100	2.700		2.300		0.400	270.00	230.00	40.00	14.81	13	0.104	2.404	2.424	1300	10.4	2.424	242.40
189	870-10045B	CHASSIS FRONT AP7868	GI-120 GSM	1.20 mm	2500	2.100		1.730		0.370	5250.00	4325.00	925.00	17.62	37	0.296	2.026	2.046	92500	740	2.046	5115.00
190	870-10112A	CHASSIS AP7930J; ROHS	GI-120 GSM	1.20 mm	75	2.000		1.610		0.390	150.00	120.75	29.25	19.50	11	0.088	1.698	1.718	825	6.6	1.718	128.85
191	870-10233E	CHASSIS FRONT AP7532 ROHS	GI-120 GSM	1.20 mm	300	2.000		1.610		0.390	600.00	483.00	117.00	19.50	11	0.088	1.698	1.718	3300	26.4	1.718	515.40
192	870-12016	COVER VERTICAL BLADE PDUS	GI-120 GSM	1.20 mm	75	1.180		0.970		0.210	88.50	72.75	15.75	17.80	0	0.000	0.970	0.990	0	0	0.990	74.25
193	870-12068	BRKT; 2P CB MTNG-BACK	CRCA-IS 513 D Grade	1.50 mm	450	0.300		0.200		0.100	135.00	90.00	45.00	33.33	0	0.000	0.200	0.220	0	0	0.220	99.00
194	870-12069	BRKT;2P CB MTNG-FRONT	CRCA-IS 513 D Grade	1.50 mm	300	0.300		0.200		0.100	90.00	60.00	30.00	33.33	0	0.000	0.200	0.220	0	0	0.220	66.00
195	870-12127	BRKT HORZ MOUNT 1U DEPTH	GI-120 GSM	1.20 mm	2200	0.350		0.200		0.150	770.00	440.00	330.00	42.86	0	0.000	0.200	0.220	0	0	0.220	484.00
196	870-12143	EAR MTG 1U CABLE ROUNTING POD EMU3	GI-120 GSM	1.20 mm	800	0.400		0.300		0.100	320.00	240.00	80.00	25.00	0	0.000	0.300	0.320	0	0	0.320	256.00
197	870-12273A	[illegible] SERVER	GI-120 GSM	1.20 mm	75	1.400		1.040		0.360	105.00	78.00	27.00	25.71	0	0.000	1.040	1.060	0	0	1.060	79.50
198	870-12274A	CHASSIS FRONT AP7855A	GI-120 GSM	1.20 mm	25	1.600		1.340		0.260	40.00	33.50	6.50	16.25	27	0.216	1.556	1.576	675	5.4	1.576	39.40
199	870-12275B	CHASSIS FRONT AP7867A	GI-120 GSM	1.20 mm	50	1.600		1.340		0.260	80.00	67.00	13.00	16.25	27	0.216	1.556	1.576	1350	10.8	1.576	78.80
200	870-12276	SPACER INTERNAL 6 CT PCB	GI-120 GSM	1.2 mm	75	0.200		0.060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.080	0	0	0.080	6.00
201	870-12277	SPACER INTERNAL JOGGLED 3 CT PCB	GI-120 GSM	1.2 mm	75	0.200		0.060		0.140	15.00	4.50	10.50	70.00	0	0.000	0.060	0.080	0	0	0.080	6.00
202	870-13034A	[illegible] RETAINER	GI-120 GSM	2.5 mm	300	0.600		0.450		0.150	180.00	135.00	45.00	25.00	0	0.000	0.450	0.470	0	0	0.470	141.00
203	870-13312	CHASSIS AP7820: ROHS	GI-120 GSM	1.2mm	150	1.200		0.760		0.440	180.00	114.00	66.00	36.67	11	0.088	0.848	0.868	1650	13.2	0.868	130.20
204	870-13313	CHASSIS AP7821;ROHS	GI-120 GSM	1.2mm	400	0.760		0.600		0.160	304.00	240.00	64.00	21.05	33	0.264	0.864	0.884	13200	105.6	0.884	353.60
205	870-13694	BAR HEATSINK CLAMP BLADE RPDU:ROHS	GI-120 GSM	1.2mm	150	0.100		0.060		0.040	15.00	9.00	6.00	40.00	4	0.032	0.092	0.112	600	4.8	0.112	16.80
206	870-14643B	CHASSIS FRONT AP7532J	GI-120 GSM	1.2mm	125	2.100		1.900		0.200	262.50	237.50	25.00	9.52	14	0.112	2.012	2.032	1750	14	2.032	254.00
207	870-14802B	ENCLOSURE RM SENSOR POD 150	GI-120 GSM	.9 mm	400	0.540		0.400		0.140	216.00	160.00	56.00	25.93	11	0.088	0.488	0.508	4400	35.2	0.508	203.20
208	870-14941	COVER BOTTOM FOR MAINCONTROLLER	GI-275 GSM	1. 0mm	100	0.900		0.700		0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.720	0	0	0.720	72.00
209	870-14942	COVER TOP FOR MAINCONTROLLER	GI-275 GSM	1. 0mm	100	0.900		0.700		0.200	90.00	70.00	20.00	22.22	0	0.000	0.700	0.720	0	0	0.720	72.00

For VEER-O-METALS PVT. LTD.

C.P. NINGASWAMY
Asst. Manager-Commercial

SL #	Part Name	Description of the Components to Be Exports	Grade of Sheets Required	Sheets Thickness	Total Quantity in Nos	Gross Wt/part in kgs	Net Wt After Shearing	Net Wt After Punching in KGS	Net Wt After Forming in KGS	Wastage/ Components (in Kgs) (Col 7-9)	Total Gross Raw Material Wt Required (in Kgs)	Total Net Wt Used in Kgs	Total Wastage in Kgs (Col 13-14)	% age of Scrap	No of Rivets Used/ Part in Nos	Total Rivetts Weight/ Part in KGS	Wt After Rivetting (Col 10+18) in KGS	Wt After Powder Coating in KGS	Total Rivetts Required (Col: 6*17) in Nos	Net Wt of Revitts in the export product(col 18*6) in KGS	Net Wt of Finished Goods/ Part in KGS	Grand Total Net Weight of Export KGS
210	870-15181B	CHASSIS BASE MAINTBYPASS PDU SBP1500RMI	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	9.6	1.134	170.10
211	870-15182A	CHASSIS COVER MAINTENANCE BYPASS PDU	GI-120 GSM	1.2 mm	30	0.820		0.620		0.200	24.60	18.60	6.00	24.39	3	0.024	0.644	0.664	90	0.72	0.664	19.92
212	870-15184B	CHASSIS BASE MAINT BYPASS PDY SBP3000RMI	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	8	0.064	1.114	1.134	1200	9.6	1.134	170.10
213	870-15187D	CHASSIS BASE MAINT BY PASS PDU	GI-120 GSM	1.2 mm	150	1.230		1.050		0.180	184.50	157.50	27.00	14.63	6	0.048	1.098	1.118	900	7.2	1.118	167.70
214	870-15190A	MTG EAR MAINTENANCE BYPASS PDU	CRCA-IS 513 D Grade	1.50 mm	60	0.080		0.050		0.030	4.80	3.00	1.80	37.50	0	0.000	0.050	0.070	0	0	0.070	4.20
215	870-15192D	CHASSIS BASE MAINT BY PASS PDU	GI-120 GSM	1.2 mm	50	1.230		1.040		0.190	61.50	52.00	9.50	15.45	7	0.056	1.096	1.116	350	2.8	1.116	55.80
216	870-15226	CHASSIS FRONT AP 8661	GI-120 GSM	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.386	3200	25.6	2.386	238.60
217	870-15226-001	CHASSIS FRONT AP8659	GI-120 GSM	1.2 mm	225	2.420		2.110		0.310	544.50	474.75	69.75	12.81	32	0.256	2.366	2.386	7200	57.6	2.386	536.85
218	870-15226-002	CHASSIS FRONT AP8681	GI-120 GSM	1.2 mm	100	2.420		2.110		0.310	242.00	211.00	31.00	12.81	32	0.256	2.366	2.386	3200	25.6	2.386	238.60
219	870-17120	RAIL EXTENDER MAIN W/ FASTENERS NS SX	GI-120 GSM	2.0 mm	3000	0.090		0.060		0.030	270.00	180.00	90.00	33.33	6	0.048	0.108	0.128	18000	144	0.128	384.00
220	870-17121	RAIL EXTENDER SPACER NS SX	GI-120 GSM	2.0 mm	3000	0.070		0.050		0.020	210.00	150.00	60.00	28.57	0	0.000	0.050	0.070	0	0	0.070	210.00
221	870-22231	CORD CAP C20 AP8659	GI-120 GSM	1.20 mm	345	0.170		0.100		0.070	58.65	34.50	24.15	41.18	0	0.000	0.100	0.120	0	0	0.120	41.40
222	870-24442	BRACKET CORD RETEN LONG WAVE3 PDU	GI-120 GSM	1.50 mm	30	0.520		0.410		0.110	15.60	12.30	3.30	21.15	0	0.000	0.410	0.430	0	0	0.430	12.90
223	870-24443	BRACKET CORD RETEN SHORT WAVE3 PDU	GI-120 GSM	1.50 mm	30	0.260		0.130		0.130	7.80	3.90	3.90	50.00	0	0.000	0.130	0.150	0	0	0.150	4.50
224	870-24506	CHASSIS FRONT AP8970	GI-120 GSM	1.20 mm	60	2.520		2.120		0.400	151.20	127.20	24.00	15.87	37	0.296	2.416	2.436	2220	17.76	2.436	146.16
225	870-24509	CHASSIS FRONT AP8931	GI-120 GSM	1.20 mm	400	2.520		2.120		0.400	1008.00	848.00	160.00	15.87	21	0.168	2.288	2.308	8400	67.2	2.308	923.20
226	870-24511	CHASSIS FRONT AP8930	GI-120 GSM	1.20 mm	110	2.470		2.080		0.390	271.70	228.80	42.90	15.79	41	0.328	2.408	2.428	4510	36.08	2.428	267.08
227	870-24529	CORD CAP AP8632	GI-120 GSM	1.20 mm	50	0.110		0.070		0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.090	0	0	0.090	4.50
228	870-24532	COVER AP8632	GI-120 GSM	1.20 mm	50	2.300		1.800		0.500	115.00	90.00	25.00	21.74	0	0.000	1.800	1.820	0	0	1.820	91.00
229	870-24564	COVER AP8930	GI-120 GSM	1.20 mm	350	2.200		1.840		0.360	770.00	644.00	126.00	16.36	3	0.024	1.864	1.884	1050	8.4	1.884	659.40
230	870-24566	COVER AP8932	GI-120 GSM	1.20 mm	400	0.110		0.070		0.040	44.00	28.00	16.00	36.36	0	0.000	0.070	0.090	0	0	0.090	36.00
231	870-24572	COVER AP8870	GI-120 GSM	1.20 mm	960	0.110		0.070		0.040	105.60	67.20	38.40	36.36	0	0.000	0.070	0.090	0	0	0.090	86.40
232	870-24574	CHASSIS FRONT AP8863	GI-120 GSM	1.20 mm	360	2.500		1.900		0.600	900.00	684.00	216.00	24.00	27	0.216	2.116	2.136	9720	77.76	2.136	768.96
233	870-24575	COVER AP8833JX477-478	GI-120 GSM	1.20 mm	200	2.470		2.080		0.390	494.00	416.00	78.00	15.79	3	0.024	2.104	2.124	600	4.8	2.124	424.80
234	870-24605	CHASSIS FRONT AP8862	GI-120 GSM	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	2.292	7200	57.6	2.292	687.60
235	870-24606	COVER AP8831	GI-120 GSM	1.20 mm	100	1.270		1.040		0.230	127.00	104.00	23.00	18.11	24	0.192	1.232	1.252	2400	19.2	1.252	125.20
236	870-24607	COVER AP8832	GI-120 GSM	1.20 mm	900	2.170		1.760		0.410	1953.00	1584.00	369.00	18.89	3	0.024	1.784	1.804	2700	21.6	1.804	1623.60
237	870-24608	CHASSIS FRONT AP8830	GI-120 GSM	1.20 mm	300	2.470		2.080		0.390	741.00	624.00	117.00	15.79	24	0.192	2.272	2.292	7200	57.6	2.292	687.60
238	870-24609	CHASSIS FRONT AP8831	GI-120 GSM	1.20 mm	175	1.100		0.880		0.220	192.50	154.00	38.50	20.00	3	0.024	0.904	0.924	525	4.2	0.924	161.70
239	870-24917	CHASSIS FRONT FOR AP8833J	GI-120 GSM	1.20 mm	75	1.270		1.040		0.230	95.25	78.00	17.25	18.11	12	0.096	1.136	1.156	900	7.2	1.156	86.70
240	870-25295	END CAP 1.82IN FOR PDU WAVE3	GI-120 GSM	1.20 mm	370	0.110		0.070		0.040	40.70	25.90	14.80	36.36	0	0.000	0.070	0.090	0	0	0.090	33.30
241	870-25296	CORD CAP 1.82IN 5-15/20P	GI-120 GSM	1.20 mm	100	0.110		0.070		0.040	11.00	7.00	4.00	36.36	0	0.000	0.070	0.090	0	0	0.090	9.00
242	870-25311	END CAP 1.72IN	GI-120 GSM	1.20 mm	1610	0.110		0.070		0.040	177.10	112.70	64.40	36.36	0	0.000	0.070	0.090	0	0	0.090	144.90
243	870-25312	CORD CAP 1.82IN M32	GI-120 GSM	1.20 mm	360	0.110		0.070		0.040	39.60	25.20	14.40	36.36	0	0.000	0.070	0.090	0	0	0.090	32.40
244	870-25313	CORD CAP 1.72IN 5-15/20P	GI-120 GSM	1.20 mm	300	0.110		0.070		0.040	33.00	21.00	12.00	36.36	0	0.000	0.070	0.090	0	0	0.090	27.00
245	870-25317	CAP END AP8632	GI-120 GSM	1.20 mm	50	0.110		0.070		0.040	5.50	3.50	2.00	36.36	0	0.000	0.070	0.090	0	0	0.090	4.50
246	870-25365	BREAKER HOUSING AP8970	GI-120 GSM	1.20 mm	60	0.600		0.450		0.150	36.00	27.00	9.00	25.00	0	0.000	0.450	0.470	0	0	0.470	28.20
247	870-25970	CORD CAP AP8830J	GI-120 GSM	1.20 mm	200	0.110		0.070		0.040	22.00	14.00	8.00	36.36	0	0.000	0.070	0.090	0	0	0.090	18.00
248	870-25971	CORD CAP AP8930J	GI-120 GSM	1.20 mm	10	0.110		0.070		0.040	1.10	0.70	0.40	36.36	0	0.000	0.070	0.090	0	0	0.090	0.90
249	870-26204	CHASSIS FRONT AP8441& AP8453 MBO	GI-120 GSM	1.20 mm	200	1.920		1.500		0.420	384.00	300.00	84.00	21.88	24	0.192	1.692	1.712	4800	38.4	1.712	342.40
250	870-26205	CHASSIS FRONT AP8461 MBO	GI-120 GSM	1.20 mm	25	2.500		2.000		0.500	62.50	50.00	12.50	20.00	32	0.256	2.256	2.276	800	6.4	2.276	56.90
251	870-26205-001	CHASSIS FRONT AP8459 MBO	GI-120 GSM	1.20 mm	120	2.500		2.000		0.500	300.00	240.00	60.00	20.00	32	0.256	2.256	2.276	3840	30.72	2.276	273.12
252	870-26205-002	CHASSIS FRONT AP8481 MBO	GI-120 GSM	1.20 mm	20	2.500		2.000		0.500	50.00	40.00	10.00	20.00	32	0.256	2.256	2.276	640	5.12	2.276	45.52
253	870-27891	COVER AP8931	GI-120 GSM	1.20 mm	200	1.270		1.020		0.250	254.00	204.00	50.00	19.69	3	0.024	1.044	1.064	600	4.8	1.064	212.80
254	870-27932	COVER AP8970	GI-120 GSM	1.20 mm	60	2.230		1.800		0.430	133.80	108.00	25.80	19.28	3	0.024	1.824	1.844	180	1.44	1.844	110.64
255	870-27933	COVER AP8863	GI-120 GSM	1.20 mm	360	2.230		1.800		0.430	802.80	648.00	154.80	19.28	3	0.024	1.824	1.844	1080	8.64	1.844	663.84
			Total		474035.00						379316.90	270923.59	108393.31					289.39	3199480.00	25595.84	289.39	306000.13

Wastage of EGI Sheets/ Coils in % (col 15/col 13)*100 28.58

For VEER-O-METALS PVT. LTD.

C.P NINGASWAMY
Asst. Manager-Commercial

110
19.05.15

Office of the development Commissioner
Micro small & medium Enterprises
MECHANICAL DIVISION

30(23)/15-ME

Subject: AA No 810134781 dated 12.03.15 in respect of M/s Guru Rajendra Metalloys Pvt Ltd.

Taking cue from C-3, norms may be fixed as follows:-

- Import may be allowed for 25.75 MT inclusive of 3% wastage.

This issues with the approval of Director (ME)

Sodhi 7/5

(K.S. Sodhi)
AD (ME)

Shri P. Sahoo, FTDO, DGFT Udyog Bhawan New Delhi
O/o The DC (MSME) ID note no 30(23)/15-ME dated 07.05.15

Dy No 114-DESH 8-5-15

102

115
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 18/3/81 (M/s Arfin India Limited) (Advance Authorization No. 0810134859 dated 20.03.2015)

Advance Authorisation may be ratified as under on repeat basis:

(i) Quantity of import item at may be allowed as 318 MT as 1.06 Kgs./Kg. content in the export product.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/115 dated 02/06/2015

103

119
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 8/3/81 (M/s Apar Industries Limited)
(Advance Authorization No. 3410041076 dated 25.03.2015)

Advance Authorisation may be ratified as under:

1. Words "Size TAL 54/4.00 mm + St.7/4.00 MM" may be suffixed with the description of export product.
2. Quantity of import item at Sl. No.1 may be allowed as applied for i.e. 12.168 MT as 1.04 Kgs./Kg. content in the export product taking clue from SION C-7.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 0.035 MT as 1.03 Kgs./Kg. content in the export product.
4. Quantity of import item at Sl. No.3 may be allowed as applied for i.e. 4.302 MT as 1.02 Kgs./Kg. content in the export product taking clue from SION C-7.

Norms committee may take a view

2/6/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/119 dated 02/06/2015

104

121
19.05.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s EFD Induction Pvt. Ltd. for ratification of norm of AA No. 0710107926 dated 25.03.2015.

Reference above application it is observed that the firm has proposed to import components on net to net basis for the manufacture of export product. The proposal may therefore be considered by norm committee under existing provision of GN-4 for engineering products.

22.5.15

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(126)/2015/TSW(B)/ 129 dated 27.05.2015.

DyNO 163-DES-II 27-5-15

105

123
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 23/3/81 (M/s Apar Industries Limited) (Advance Authorization No. 3410041077 dated 25.03.2015)

Advance authorization may be ratified as under:

1. Words "Size: 18+19/3.734 mm" may be added with the description of export item.
2. Taking clue from SION C-1394, quantities of import items may be allowed as under:

   (i) Import item No.1 viz. Aluminium Ingots as 276.93 MT as 1.02 Kgs. /Kg. content in the export product.

   (ii) Import item No.2 viz. Primary Unalloyed Aluminium as 1.02 Kgs. /Kg. content in the export product as claimed by the firm.

   (iii) Import item No. 3 viz. Magnesium as 1.05 Kgs. /Kg. content in the export product as claimed by the firm.

   (iv) Import item No.4 viz. Silicon as 1.05 Kgs. /Kg. content in the export product as claimed by the firm.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/123 dated 02/06/2015

106

124
19.05.15

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE (CLA)
A-WING, INDRAPRASTHA BHAWAN, INDRAPRASTHA ESTATE, NEW DELHI-110002

File No.05/23/40/ 0590/AM15/ZALC-I/CLA/ Dated 30.03.2015

To

DES II 1142453 7/4/15

The Director General of Foreign Trade
Udyog Bhawan,
New Delhi-110011

(PRODUCTS : ENGINEERING (NC - II)

Subject: Granting of **Advance Authorization No. 0510393793 dated 30.03.2015** to **M/s CONSOLIDATED COIN COPMPANY PRIVATE LIMITED.**

Sir,

M/s CONSOLIDATED COIN COPMPANY PRIVATE LIMITED ., had applied for advance authorization under Para 4.7.1 of HBP-2009-14 (Vol.1). After examination of the case, the subject authorization has been issued under following (ticked) Para.

1. Under Para 4.7.1 of HBP-2009-14 (Vol.1) on repeat basis as per decision of Norms Committee taken in **Meeting No.14/81 ALC-2/2014 DTD 26.11.2014.**
2. Under Para 3.9.1 of Policy Circular No.20 dated 05.12.2007.
3. Under Para 3.7 of Policy Circular No.20 dated 05.12.2007.

Therefore, this office is not sending sets of application to you for the ratification of adhoc norms. This is for your kind information please.

16 APR 2015

Yours faithfully,

(CHANCHAL BHATTACHARYA)
FOREIGN TRADE DEVELOPMENT OFFICER
For ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE
Email : c.bhatacharya@nic.in
Telephone No. 011-23379111 to 113 (Extn.114)

Dy No 50-DES-II 23.4.15

107

126
19.05.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Alpine Stampings for ratification of norm of AA No. 0310795242 dated 10.04.2015.

Reference above application the firm may be requested to furnish following information:

1. End use of export products, whether these export products are being supplied for the manufacture of Transformer or Rotating Machine. In case export products are required for the manufacture of Transformer Core, justification for import of CRNO Steel Coil vis-à-vis CRGO Steel may be furnished.
2. Information as per Sl. NO. 11 of SDL for each export product separately

27.5.15

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(129)/2015/TSW(B)/ 197 dated 27.05.2015.

Dy No 161-DES II
27.5.15

108

128
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 3/3/81 (M/s Sandvik Asia Pvt. Limited)
(Advance Authorization No. 0410160409 dated 13.04.2015)

Advance Authorisation may be ratified as under:

1. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 50500 Kgs. as 1.01 Kgs./Kg. content in the export product.
2. Quantity of import item at Sl.No. 2 may be allowed as per packing policy.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/128 dated 02/06/2015

130
19.5.15

Department of Industrial Policy & Promotion
(TSW)

NC Meeting dated 19/05/2015- Case No. 27/3/81 (M/s Siechem Technologies Pvt. Limited) (Advance Authorization No. 0410160465 dated 29.04.2015)

Advance Authorisation may be ratified as under:

1. Weight of export items given in the description of export items at Sl. No 1 & 2 may be omitted.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 1940.9 Kgs. taking clue from Engineering Tables 4 & 5.

Norms committee may take a view

2/6/15

(S. K. Jain)
Development Officer

Norms Committee II
DIPP No. 12/62/2015-TSW/130 dated 02/06/2015

1/0

M/S Oil Country Tubular

Sl.No. -26
19.5.15

Department of Heavy Industry
TSW(B)
F.No 3/23/2008

Dated 7/5/2015

Ref :AA No 910043872 OCT Hyderabad.

Export product: Crossover Substitute, Insert Receiver, Insert Transmitter, Collar Electronic Insert.

Inputs

The Standard Input/output Norm (SION) C-1313 already exists for similar export products. Therefore, the export products under present AA also be permitted import item as per this office letter No. 3/27/2013 dated 5/3/2014 for AA No 910030460/628/867 .

This has the approval of JS(RKS)

(K.K.Tiwari)
Industrial Adviser

Dy DGFT

DES-II

208

Dy No 153-DES-II
22.5.15

19.5.15

111

Blank Standard Deficiency Letter Format

To

Subject: Ratification of Norms of Advance Authorisation No. ..... dated ..... issued under Para 4.7 of HBP, Vol. I.
Meeting No. ..... Dated: .....

Export Items:

	1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
	2	Detail technical note on manufacturing process including the relevant flow sheet.
	3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
	4	Weight of each Export Product.
	5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

Import Items:

	6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.

Components:

	7	Technical characteristics / part numbers, if any.
	8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
	9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
	10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
	11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
	11(a)	Sheet layout diagram of the material indicating the wastage during blanking
	12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
	13	Weight of Steel, which requires imported welding material, giving break-up of: (lxxiii) Steel Plates/Sheets upto 30mm thickness (lxxiv) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness (lxxv) Steel Plates/Sheets more than 70 mm thickness. (lxxvi) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
	14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
	15	Use of export product
	16	You are advised to apply for SION
	17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
	18	It is not clear from the details given in application for the Advance Authorization mentioned above as to whether it is a case of Physical exports or Deemed exports. If the same is Deemed Exports, copy of Project Authority Certificate (PAC) and detailed information alongwith relevant documents may be

		furnished to this office. Further, if the supply is against Invalidation letter to an EPCG licence, the following details may also be provided:- EPCG licence number and date. (i) CIF value of the licence. (ii) Whether this licence was issued under Zero duty or 3 per cent Scheme. (iii) Custom duty saved amount. (iv) Products to be manufactured. (v) How EPCG licence holder intends to discharge the EO against the EPCG licence.
	19	Any other information:
	20	The information called for must be submitted within three weeks from the date of issue of this letter. The information may be directly sent to....., Deputy Director General of Foreign Trade, Norms Committee-II, Room No. 204A, DGFT, Udyog Bhawan, New Delhi-110011, E-mail: ..... Office Tel.: 23061562, Extn.....and copy of the same must be endorsed to the technical authority mentioned below:.....